



सत्यमेव जयते

भारत सरकार  
Government of India

भौगोलिक उपदर्शन पत्रिका

**GEOGRAPHICAL INDICATIONS JOURNAL**



बौद्धिक सम्पदा  
भारत  
INTELLECTUAL  
PROPERTY INDIA

भौगोलिक उपदर्शन पंजीकृति,  
बौद्धिक सम्पदा अधिकार भवन,  
जी.एस.टी. रोड, गिण्डी,  
चेन्नै - ६०० ०३२.

Geographical Indications Registry,  
Intellectual Property Rights Building,  
G.S.T. Road, Guindy, Chennai - 600 032.



**GOVERNMENT OF INDIA  
GEOGRAPHICAL INDICATIONS  
JOURNAL NO. 102**

**NOVEMBER 30, 2017 / AGRAHAYANA 9, SAKA 1939**

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## OFFICIAL NOTICES

**Sub:** Notice is given under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002.

1. As per the requirement of Rule 41(1) it is informed that the issue of Journal 100 of the Geographical Indications Journal dated 30<sup>th</sup> November, 2017 / Agrahayana 9<sup>th</sup>, Saka 1939 has been made available to the public from 30<sup>th</sup> November, 2017.

## NEW G.I APPLICATION DETAILS

| <b>App.No.</b> | <b>Geographical Indications</b> | <b>Class</b> | <b>Goods</b> |
|----------------|---------------------------------|--------------|--------------|
| 566            | Wooden Mask of Kushmani         | 20           | Handi Crafts |
| 567            | Madurkathi                      | 20,27        | Handi Crafts |
| 568            | Darjeeling White                | 30           | Agricultural |
| 569            | Darjeeling Green                | 30           | Agricultural |
| 570            | Otho Dongo                      | 19           | Manufactured |
| 571            | Jaipuri Razai                   | 24           | Textiles     |
| 572            | Komal Chaul of Assam            | 30           | Agricultural |
| 573            | Lucknow Bone Carving            | 20           | Handi Crafts |
| 574            | Thaikkal Rattan Furniture       | 20           | Handi Crafts |
| 575            | Kalpetta Bamboo Craft           | 20           | Handi Crafts |
| 576            | Kannur Baby Wraps               | 24           | Textiles     |
| 577            | Grana Padano                    | 29           | Manufactured |
| 578            | Lucknow Chikan Craft (Logo)     | 24           | Handi Crafts |
| 579            | Krishnagar Sarpuria             | 30           | Food Stuff   |
| 580            | Krishnagar Sarbhaja             | 30           | Food Stuff   |
| 581            | Punjab Seed Potato              | 31           | Agricultural |
| 582            | Tawlhlohpuan                    | 24 & 25      | Textiles     |
| 583            | Mizo Puanchei                   | 24 & 25      | Textiles     |
| 584            | Silao Khaja                     | 30           | Food Stuff   |
| 585            | Pethapur Printing Blocks        | 16           | Handicraft   |

**PUBLIC NOTICE**

No.GIR/CG/JNL/2010

Dated 26<sup>th</sup> February, 2010

**WHEREAS** Rule 38(2) of Geographical Indications of Goods (Registration and Protection) Rules, 2002 provides as follows:

**“The Registrar may after notification in the Journal put the published Geographical Indications Journal on the internet, website or any other electronic media.”**

**Now therefore**, with effect from 1<sup>st</sup> April, 2010, The Geographical Indications Journal will be Published and hosted in the IPO official website [www.ipindia.nic.in](http://www.ipindia.nic.in) free of charge. Accordingly, sale of Hard Copy and CD-ROM of GI Journal will be discontinued with effect from 1<sup>st</sup> April, 2010.

**Registrar of Geographical Indications**

Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 2568 in respect of Kangra Tea  
Registered GI Application No. – 25**

Application is made by, **M/s. Himalayan Heritage Tea** Represented By Smt. Saroj Rana, Ward No-2, Village-Balla, Post - Rakh, Tehsil Palampur, District: Kangra, Himachal Pradesh, India dated August 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kangra Tea** under Application No - 25 in respect of Tea falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Himalayan Heritage Tea  
Represented by Smt. Saroj Rana
- (B) **Address** : M/s. Himalayan Heritage Tea  
Represented by Smt. Saroj Rana,  
Ward No-2, Village-Balla,  
Post - Rakh, Tehsil Palampur,  
District - Kangra,  
Himachal Pradesh, India.
- (C) **Date of Authorised  
User Application** : August 01, 2016
- (D) **Registered Geographical  
Indication** : **Kangra Tea**
- (E) **Registered Proprietor** : H. P. Patent Information Centre
- (F) **Address** : H. P. Patent Information Centre,  
State Council for Science, Technology &  
Environment, B-34, SDA Complex,  
Kasumpti, Shimla – 171009  
Himachal Pradesh, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tea

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3902 in respect of Kangra Tea  
Registered GI Application No. – 25**

Application is made by, **Kuldeep Chand** S/o. Karam Chand, Village Deogram, Tehsil, Palampur, Ustehr (247), Kangra, Deogram, Himachal Pradesh - 176061, India dated April 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kangra Tea** under Application No - 25 in respect of Tea falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Kuldeep Chand S/o. Karam Chand
- (B) **Address** : Kuldeep Chand S/o. Karam Chand,  
Village Deogram, Tehsil, Palampur,  
Ustehr (247), Kangra, Deogram,  
Himachal Pradesh – 176061, India
- (C) **Date of Authorised  
User Application** : April 20, 2017
- (D) **Registered Geographical  
Indication** : **Kangra Tea**
- (E) **Registered Proprietor** : H. P. Patent Information Centre
- (F) **Address** : H. P. Patent Information Centre,  
State Council for Science, Technology &  
Environment, B-34, SDA Complex,  
Kasumpti, Shimla – 171009  
Himachal Pradesh, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tea

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3981 in respect of Kangra Tea  
Registered GI Application No. – 25**

Application is made by, **M/s. D. H. Associates Paprola** Represented by Abhimanyu Katoch, Ward Number 7 Burli kothi, Kasba Paprola (822), Paprola, Kangra – 176115, Himachal Pradesh, India dated September 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kangra Tea** under Application No - 25 in respect of Tea falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. D. H. Associates Paprola  
Represented by Abhimanyu Katoch
- (B) **Address** : M/s. D. H. Associates Paprola  
Represented by Abhimanyu Katoch  
Ward Number 7 Burli kothi,  
Kasba Paprola (822), Paprola,  
Kangra – 176115,  
Himachal Pradesh, India
- (C) **Date of Authorised  
User Application** : September 20, 2017
- (D) **Registered Geographical  
Indication** : **Kangra Tea**
- (E) **Registered Proprietor** : H. P. Patent Information Centre
- (F) **Address** : H. P. Patent Information Centre,  
State Council for Science, Technology &  
Environment, B-34, SDA Complex,  
Kasumpti, Shimla – 171009  
Himachal Pradesh, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tea

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3982 in respect of Kangra Tea  
Registered GI Application No. – 25**

Application is made by, **Shri. Narender Katoch** S/o Onkar Chand, Ward No 4, Village Post Office Ustehar Teh Baijnath, Ustehr (875), Kangra, Ustehar - 176125, Himachal Pradesh, India dated September 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kangra Tea** under Application No - 25 in respect of Tea falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Narender Katoch S/o Onkar Chand
- (B) **Address** : Shri. Narender Katoch S/o Onkar Chand,  
Ward No 4, Village Post Office Ustehar Teh  
Baijnath, Ustehr (875),  
Kangra, Ustehar - 176125,  
Himachal Pradesh, India
- (C) **Date of Authorised  
User Application** : September 20, 2017
- (D) **Registered Geographical  
Indication** : **Kangra Tea**
- (E) **Registered Proprietor** : H. P. Patent Information Centre
- (F) **Address** : H. P. Patent Information Centre,  
State Council for Science, Technology &  
Environment, B-34, SDA Complex,  
Kasumpti, Shimla – 171009  
Himachal Pradesh, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tea

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3983 in respect of Kangra Tea  
Registered GI Application No. – 25**

Application is made by, **M/s. K. P. Organics** Represented by Rakesh Kumar, Ward No. 2, Village Post Office kandgwaltikker Teh Palampur, Galua Tikkar (846), kandgawal Tikker, Kangra - 176061, Himachal Pradesh, India dated September 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kangra Tea** under Application No - 25 in respect of Tea falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. K. P. Organics  
Represented by Rakesh Kumar
- (B) **Address** : M/s. K. P. Organics  
Represented by Rakesh Kumar,  
Ward No. 2, Village Post Office kandgwaltikker  
Teh Palampur, Galua Tikkar (846),  
kandgawal Tikker, Kangra - 176061,  
Himachal Pradesh, India
- (C) **Date of Authorised  
User Application** : September 20, 2017
- (D) **Registered Geographical  
Indication** : **Kangra Tea**
- (E) **Registered Proprietor** : H. P. Patent Information Centre
- (F) **Address** : H. P. Patent Information Centre,  
State Council for Science, Technology &  
Environment, B-34, SDA Complex,  
Kasumpti, Shimla – 171009  
Himachal Pradesh, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tea

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3638 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **Mr. Gazanfar Ali Mir S/o Mr. Nazir Ahamad Mir**, at H. No. 128, Hassanabad Rainawari Srinagar - 190 003 Jammu & Kashmir, India, dated January 03, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Gazanfar Ali Mir
- (B) **Address** : Mr. Gazanfar Ali Mir,  
S/o Mr. Nazir Ahamad Mir,  
H. No. 128, Hassanabad Rainawari  
Srinagar - 190 003 Jammu & Kashmir, India.
- (C) **Date of Authorised User Application** : January 03, 2017
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;  
Class 25 – Clothing

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3639 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **Mr. Mehraj Udin Baba S/o Mr. Ghulam Hassan Baba**, at Syed Kocha Hawal Srinagar - 190 001 Jammu & Kashmir, India, dated January 03, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Mehraj Udin Baba
- (B) **Address** : Mr. Mehraj Udin Baba,  
S/o Mr. Ghulam Hassan Baba,  
Syed Kocha Hawal Srinagar - 190 001  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : January 03, 2017
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included  
in other classes; bed and table covers;  
Class 25 – Clothing

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3640 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **Mr. Abdul Qayoom Mattoo S/o Mr. Ali Mohammad Mattoo**, at Laigari Doori Safa Kadal Srinagar - 190 001 Jammu & Kashmir, India, dated January 03, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Abdul Qayoom Mattoo
- (B) **Address** : Mr. Abdul Qayoom Mattoo,  
S/o Mr. Ali Mohammad Mattoo,  
Laigari Doori Safa Kadal Srinagar - 190 001  
Jammu & Kashmir, India.
- (C) **Date of Authorised User Application** : January 03, 2017
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;  
Class 25 – Clothing

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3924 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **Mr. Manzoor Ahmad Kumar S/o Mr. Mohammad Sidiq Kumar**, at Noorbagh Near Shamshan Ghat Srinagar – 190010, Jammu & Kashmir, India, dated June 12, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Manzoor Ahmad Kumar
- (B) **Address** : Mr. Manzoor Ahmad Kumar,  
S/o Mr. Mohammad Sidiq Kumar  
Noorbagh Near Shamshan Ghat  
Srinagar – 190 010, Jammu & Kashmir, India.
- (C) **Date of Authorised User Application** : June 12, 2017
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;  
Class 25 – Clothing

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3925 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **Mr. Javaid Hussain Bhat S/o Mr. Mohammad Ramzan Bahat**, at Gazi Doori Alamgari Bazar Srinagar – 190011, Jammu & Kashmir, India, dated June 12, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Javaid Hussain Bhat
- (B) **Address** : Mr. Javaid Hussain Bhat  
S/o Mr. Mohammad Ramzan Bahat,  
Gazi Doori Alamgari Bazar  
Srinagar – 190 011, Jammu & Kashmir, India.
- (C) **Date of Authorised User Application** : June 12, 2017
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- The logo consists of a stylized illustration of a goat or sheep, facing forward, with its head slightly turned. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circular arc. The goat is depicted with a thick, textured coat, and its legs are simple lines.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included  
in other classes; bed and table covers;  
Class 25 – Clothing


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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3926 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **Mr. Javid Hussain Bhat S/o Mr. Mohammad Ramzan Bahat**, at Gazi Doori Alamgari Bazar Srinagar – 190011, Jammu & Kashmir, India, dated June 12, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Javid Hussain Bhat
- (B) **Address** : Mr. Javid Hussain Bhat  
S/o Mr. Mohammad Ramzan Bahat,  
Gazi Doori Alamgari Bazar  
Srinagar – 190 011, Jammu & Kashmir, India.
- (C) **Date of Authorised User Application** : June 12, 2017
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;  
Class 25 – Clothing

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3927 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **Mr. Imtiyaz Rahim Shah S/o Mr. Abdul Rahim Shah**, at M. A Link Road, Munawar Abad/ Barbar Shah Srinagar – 190001, Jammu & Kashmir, India, dated June 12, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Imtiyaz Rahim Shah
- (B) **Address** : Mr. Imtiyaz Rahim Shah  
S/o Mr. Abdul Rahim Shah,  
M. A Link Road, Munawar Abad/ Barbar Shah  
Srinagar – 190 001, Jammu & Kashmir, India.
- (C) **Date of Authorised User Application** : June 12, 2017
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
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- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included  
in other classes; bed and table covers;  
Class 25 – Clothing

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 609 in respect of Thanjavur Painting  
Registered GI Application No. – 47**

Application is made by, **Smt. S. Chitra**, Arokyamadha 2nd Street, Madhakkottai, Thanjavur - 613005, Tamil Nadu, India dated January 08, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Painting** under Application No – 47 in respect of Painting falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. S. Chitra
- (B) **Address** : Smt. S. Chitra,  
Arokyamadha 2nd Street,  
Madhakkottai, Thanjavur – 613005,  
Tamil Nadu, India
- (C) **Date of Authorised  
User Application** : January 08, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Painting**
- (E) **Registered Proprietor** : Thanjavur Oviya padhukaapu Sangam
- (F) **Address** : Thanjavur Oviya padhukaapu Sangam,  
(Registered Body), 1<sup>st</sup> Floor,  
18A 2886, Srinivasa Pillai Road,  
Santhapillai Gate, Thanjavur,  
Tamil Nadu, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Painting

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 610 in respect of Thanjavur Painting  
Registered GI Application No. – 47**

Application is made by, **Ms. M. Bhavani**, No. 83B, 4th Street, Municipal Colony, Medical College Road, Thanjavur- 613007, Tamil Nadu, India dated January 08, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Painting** under Application No – 47 in respect of Painting falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. M. Bhavani
- (B) **Address** : Ms. M. Bhavani,  
No. 83B, 4th Street, Municipal Colony,  
Medical College Road, Thanjavur- 613007,  
Tamil Nadu, India
- (C) **Date of Authorised  
User Application** : January 08, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Painting**
- (E) **Registered Proprietor** : Thanjavur Oviya padhukaapu Sangam
- (F) **Address** : Thanjavur Oviya padhukaapu Sangam,  
(Registered Body), 1<sup>st</sup> Floor,  
18A 2886, Srinivasa Pillai Road,  
Santhapillai Gate, Thanjavur,  
Tamil Nadu, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Painting

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 611 in respect of Thanjavur Painting  
Registered GI Application No. – 47**

Application is made by, **Shri. M. Radhakrishnan**, No. 644, Koniraja Pallaiyam, East Main Street, Thanjavur - 613001, Tamil Nadu, India dated January 08, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Painting** under Application No – 47 in respect of Painting falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. M. Radhakrishnan
- (B) **Address** : Shri. M. Radhakrishnan,  
No. 644, Koniraja Pallaiyam,  
East Main Street, Thanjavur - 613001,  
Tamil Nadu, India
- (C) **Date of Authorised  
User Application** : January 08, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Painting**
- (E) **Registered Proprietor** : Thanjavur Oviya padhukaapu Sangam
- (F) **Address** : Thanjavur Oviya padhukaapu Sangam,  
(Registered Body), 1<sup>st</sup> Floor,  
18A 2886, Srinivasa Pillai Road,  
Santhapillai Gate, Thanjavur,  
Tamil Nadu, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Painting

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 612 in respect of Thanjavur Painting  
Registered GI Application No. – 47**

Application is made by, **Shri. T. Swaminathan**, No. 14, Barath Nagar, Karanthai, Thanjavur - 613002, Tamil Nadu, India dated January 08, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Painting** under Application No – 47 in respect of Painting falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. T. Swaminathan
- (B) **Address** : Shri. T. Swaminathan,  
No. 14, Barath Nagar, Karanthai,  
Thanjavur - 613002,  
Tamil Nadu, India
- (C) **Date of Authorised  
User Application** : January 08, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Painting**
- (E) **Registered Proprietor** : Thanjavur Oviya padhukaapu Sangam
- (F) **Address** : Thanjavur Oviya padhukaapu Sangam,  
(Registered Body), 1<sup>st</sup> Floor,  
18A 2886, Srinivasa Pillai Road,  
Santhapillai Gate, Thanjavur,  
Tamil Nadu, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Painting

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 667 in respect of Thanjavur Painting  
Registered GI Application No. – 47**

Application is made by, **M/s. The Tamil Nadu Handicrafts Development Corporation Limited**, No. 759, Anna Salai, Opp TVS, Chennai - 600002, Tamil Nadu, India dated January 11, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Painting** under Application No – 47 in respect of Painting falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. The Tamil Nadu Handicrafts Development Corporation Limited
- (B) **Address** : M/s. The Tamil Nadu Handicrafts Development Corporation Limited,  
No. 759, Anna Salai, Opp TVS,  
Chennai - 600002,  
Tamil Nadu, India
- (C) **Date of Authorised User Application** : January 11, 2013
- (D) **Registered Geographical Indication** : **Thanjavur Painting**
- (E) **Registered Proprietor** : Thanjavur Oviya padhukaapu Sangam
- (F) **Address** : Thanjavur Oviya padhukaapu Sangam,  
(Registered Body), 1<sup>st</sup> Floor,  
18A 2886, Srinivasa Pillai Road,  
Santhapillai Gate, Thanjavur,  
Tamil Nadu, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Painting

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3633 in respect of Kashmir Sozani Craft  
Registered GI Application No. – 48**

Application is made by, **Mr. Gazanfar Ali Mir S/o Mr. Nazir Ahamad Mir**, at H. No. 128, Hassanabad Rainawari Srinagar - 190 003 Jammu & Kashmir, India, dated January 03, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gazanfar Ali Mir
- (B) **Address** : Mr. Gazanfar Ali Mir,  
S/o Mr. Nazir Ahamad Mir,  
H. No. 128, Hassanabad Rainawari  
Srinagar - 190 003 Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : January 03, 2017
- (D) **Registered Geographical  
Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : Craft Development Institute
- (F) **Address** : Craft Development Institute  
(Redg. Under J & K Societies Act,  
Registration No. 4332-S/2003),  
Near Silk Factory, Solina Bazar,  
Srinagar - 190 009, Jammu & Kashmir.
- (G) **Class** : 26
- (H) **Goods** : Class 26 - Sozani Embroidery performed  
on different Apparels fabrics;

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3634 in respect of Kashmir Sozani Craft  
Registered GI Application No. – 48**

Application is made by, **Mr. Akhtar Hussain Mir S/o Mr. Ashiq Hussain Mir**, at H. No. 250, Hassanabad Rainawari, Srinagar - 190 003 Jammu & Kashmir, India, dated January 03, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Akhtar Hussain Mir
- (B) **Address** : Mr. Akhtar Hussain Mir,  
S/o Mr. Ashiq Hussain Mir,  
H. No. 250, Hassanabad Rainawari,  
Srinagar - 190 003 Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : January 03, 2017
- (D) **Registered Geographical  
Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : Craft Development Institute
- (F) **Address** : Craft Development Institute  
(Redg. Under J & K Societies Act,  
Registration No. 4332-S/2003),  
Near Silk Factory, Solina Bazar,  
Srinagar - 190 009, Jammu & Kashmir.
- (G) **Class** : 26
- (H) **Goods** : Class 26 - Sozani Embroidery performed  
on different Apparels fabrics;

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3635 in respect of Kashmir Sozani Craft  
Registered GI Application No. – 48**

Application is made by, **Mr. Muntazir Hussain Mir S/o Mr. Ashiq Hussain Mir**, at H. No. 250, Hassanabad Rainawari, Srinagar - 190 003 Jammu & Kashmir, India, dated January 03, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Muntazir Hussain Mir
- (B) **Address** : Mr. Muntazir Hussain Mir,  
S/o Mr. Ashiq Hussain Mir,  
H. No. 250, Hassanabad Rainawari,  
Srinagar - 190 003 Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : January 03, 2017
- (D) **Registered Geographical  
Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : Craft Development Institute
- (F) **Address** : Craft Development Institute  
(Redg. Under J & K Societies Act,  
Registration No. 4332-S/2003),  
Near Silk Factory, Solina Bazar,  
Srinagar - 190 009, Jammu & Kashmir.
- (G) **Class** : 26
- (H) **Goods** : Class 26 - Sozani Embroidery performed  
on different Apparels fabrics;

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3636 in respect of Kashmir Sozani Craft  
Registered GI Application No. – 48**

Application is made by, **Mr. Mehraj Udin Baba S/o Mr. Ghulam Hassan Baba**, at Syed Kicha Hawal, Srinagar - 190 003 Jammu & Kashmir, India, dated January 03, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mehraj Udin Baba
- (B) **Address** : Mr. Mehraj Udin Baba,  
S/o Mr. Ghulam Hassan Baba,  
Syed Kicha Hawal,  
Srinagar - 190 003 Jammu & Kashmir, India.
- (C) **Date of Authorised User Application** : January 03, 2017
- (D) **Registered Geographical Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : Craft Development Institute
- (F) **Address** : Craft Development Institute  
(Redg. Under J & K Societies Act,  
Registration No. 4332-S/2003),  
Near Silk Factory, Solina Bazar,  
Srinagar - 190 009, Jammu & Kashmir.
- (G) **Class** : 26
- (H) **Goods** : Class 26 - Sozani Embroidery performed  
on different Apparels fabrics;

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3637 in respect of Kashmir Sozani Craft  
Registered GI Application No. – 48**

Application is made by, **Mr. Abdul Rashid Sofi S/o Mr. Abdul Rahman Sofi**, at Saida Kadal Khojayarbal, Srinagar - 190 003 Jammu & Kashmir, India, dated January 03, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Abdul Rashid Sofi
- (B) **Address** : Mr. Abdul Rashid Sofi,  
S/o Mr. Abdul Rahman Sofi,  
Saida Kadal Khojayarbal,  
Srinagar - 190 003 Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : January 03, 2017
- (D) **Registered Geographical  
Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : Craft Development Institute
- (F) **Address** : Craft Development Institute  
(Redg. Under J & K Societies Act,  
Registration No. 4332-S/2003),  
Near Silk Factory, Solina Bazar,  
Srinagar - 190 009, Jammu & Kashmir.
- (G) **Class** : 26
- (H) **Goods** : Class 26 - Sozani Embroidery performed  
on different Apparels fabrics;

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3933 in respect of Kashmir Sozani Craft  
Registered GI Application No. – 48**

Application is made by, **Mr. Mohd Amin Kumar S/o Mr. Mohammad Abdulah Kumar**, at Hawal, Srinagar - 190 011 Jammu & Kashmir, India, dated June 12, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohd Amin Kumar
- (B) **Address** : Mr. Mohd Amin Kumar,  
S/o Mr. Mohammad Abdulah Kumar,  
Hawal, Srinagar - 190 011  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : June 12, 2017
- (D) **Registered Geographical  
Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : Craft Development Institute
- (F) **Address** : Craft Development Institute  
(Redg. Under J & K Societies Act,  
Registration No. 4332-S/2003),  
Near Silk Factory, Solina Bazar,  
Srinagar - 190 009, Jammu & Kashmir.
- (G) **Class** : 26
- (H) **Goods** : Class 26 - Sozani Embroidery performed  
on different Apparels fabrics;

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3934 in respect of Kashmir Sozani Craft  
Registered GI Application No. – 48**

Application is made by, **Mr. Imtiyaz Rahim Shah S/o Mr Abdul Rahim Shah**, at M. A. Link Road, Munawar Abad, Srinagar - 190 001 Jammu & Kashmir, India, dated June 12, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Imtiyaz Rahim Shah
- (B) **Address** : Mr. Imtiyaz Rahim Shah,  
S/o Mr Abdul Rahim Shah,  
M. A. Link Road, Munawar Abad,  
Srinagar - 190 001 Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : June 12, 2017
- (D) **Registered Geographical  
Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : Craft Development Institute
- (F) **Address** : Craft Development Institute  
(Redg. Under J & K Societies Act,  
Registration No. 4332-S/2003),  
Near Silk Factory, Solina Bazar,  
Srinagar - 190 009, Jammu & Kashmir.
- (G) **Class** : 26
- (H) **Goods** : Class 26 - Sozani Embroidery performed  
on different Apparels fabrics;

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3935 in respect of Kashmir Sozani Craft  
Registered GI Application No. – 48**

Application is made by, **Mr. Shabir Ahmad Parry S/o Mr. Ghulam Nabi Parry**, at Bakura Alastange, Ganderbal, Srinagar – 191 201 Jammu & Kashmir, India, dated June 12, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shabir Ahmad Parry
- (B) **Address** : Mr. Shabir Ahmad Parry,  
S/o Mr. Ghulam Nabi Parry,  
Bakura Alastange, Ganderbal,  
Srinagar – 191 201 Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : June 12, 2017
- (D) **Registered Geographical  
Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : Craft Development Institute
- (F) **Address** : Craft Development Institute  
(Redg. Under J & K Societies Act,  
Registration No. 4332-S/2003),  
Near Silk Factory, Solina Bazar,  
Srinagar - 190 009, Jammu & Kashmir.
- (G) **Class** : 26
- (H) **Goods** : Class 26 - Sozani Embroidery performed  
on different Apparels fabrics;

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3936 in respect of Kashmir Sozani Craft  
Registered GI Application No. – 48**

Application is made by, **Mr. Saqib Ali Beigh S/o Mr. Mehboob All Beigh**, at Gazi – Doori Alamagari Bazar, Srinagar – 190 011 Jammu & Kashmir, India, dated June 13, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Saqib Ali Beigh
- (B) **Address** : Mr. Saqib Ali Beigh,  
S/o Mr. Mehboob All Beigh,  
Gazi – Doori Alamagari Bazar,  
Srinagar – 190 011 Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : June 13, 2017
- (D) **Registered Geographical  
Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : Craft Development Institute
- (F) **Address** : Craft Development Institute  
(Redg. Under J & K Societies Act,  
Registration No. 4332-S/2003),  
Near Silk Factory, Solina Bazar,  
Srinagar - 190 009, Jammu & Kashmir.
- (G) **Class** : 26
- (H) **Goods** : Class 26 - Sozani Embroidery performed  
on different Apparels fabrics;

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3937 in respect of Kashmir Sozani Craft  
Registered GI Application No. – 48**

Application is made by, **Mr. Saqib Ali Beigh S/o Mr. Ali Mohammad Beig**, at Gazi – Doori Alamagari Bazar, Srinagar – 190 011 Jammu & Kashmir, India, dated June 13, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Saqib Ali Beigh
- (B) **Address** : Mr. Saqib Ali Beigh,  
S/o Mr. Ali Mohammad Beig,  
Gazi – Doori Alamagari Bazar,  
Srinagar – 190 011 Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : June 13, 2017
- (D) **Registered Geographical  
Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : Craft Development Institute
- (F) **Address** : Craft Development Institute  
(Redg. Under J & K Societies Act,  
Registration No. 4332-S/2003),  
Near Silk Factory, Solina Bazar,  
Srinagar - 190 009, Jammu & Kashmir.
- (G) **Class** : 26
- (H) **Goods** : Class 26 - Sozani Embroidery performed  
on different Apparels fabrics;

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3938 in respect of Kashmir Sozani Craft  
Registered GI Application No. – 48**

Application is made by, **Mr. Patel Bharatkumar Ratilal S/o Mr. Ratilal Ratel**, at Patel Street (Saribujrang), Post: Amalsad, Gandevi, Amalsad, Navsari, Gujarat – 396 310, India, dated June 13, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Patel Bharatkumar Ratilal
- (B) **Address** : Mr. Patel Bharatkumar Ratilal,  
Patel Street (Saribujrang), Post: Amalsad,  
Gandevi, Amalsad, Navsari,  
Gujarat – 396 310, India
- (C) **Date of Authorised  
User Application** : June 13, 2017
- (D) **Registered Geographical  
Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : Craft Development Institute
- (F) **Address** : Craft Development Institute  
(Redg. Under J & K Societies Act,  
Registration No. 4332-S/2003),  
Near Silk Factory, Solina Bazar,  
Srinagar - 190 009, Jammu & Kashmir.
- (G) **Class** : 26
- (H) **Goods** : Class 26 - Sozani Embroidery performed  
on different Apparels fabrics;

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3939 in respect of Kashmir Sozani Craft  
Registered GI Application No. – 48**

Application is made by, **Mr. Sareer Ahmad Sofi S/o Mr. Mohammad Ramzan Sofi**, at Panthachowk Srinagar, Srinagar 190 004, Jammu & Kashmir, India, dated June 13, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sareer Ahmad Sofi
- (B) **Address** : Mr. Sareer Ahmad Sofi,  
S/o Mr. Mohammad Ramzan Sofi,  
Panthachowk Srinagar,  
Srinagar 190 004, Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : June 13, 2017
- (D) **Registered Geographical  
Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : Craft Development Institute
- (F) **Address** : Craft Development Institute  
(Redg. Under J & K Societies Act,  
Registration No. 4332-S/2003),  
Near Silk Factory, Solina Bazar,  
Srinagar - 190 009, Jammu & Kashmir.
- (G) **Class** : 26
- (H) **Goods** : Class 26 - Sozani Embroidery performed  
on different Apparels fabrics;

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3940 in respect of Kashmir Sozani Craft  
Registered GI Application No. – 48**

Application is made by, **Mr. Manzoor Ahmad Tromboo S/o Mr. Aziz U Din Tromboo**, at Bismillah Colony Zakura, Srinagar 190 006, Jammu & Kashmir, India, dated June 13, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Manzoor Ahmad Tromboo
- (B) **Address** : Mr. Manzoor Ahmad Tromboo,  
S/o Mr. Aziz U Din Tromboo,  
Bismillah Colony Zakura,  
Srinagar 190 006, Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : June 13, 2017
- (D) **Registered Geographical  
Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : Craft Development Institute
- (F) **Address** : Craft Development Institute  
(Redg. Under J & K Societies Act,  
Registration No. 4332-S/2003),  
Near Silk Factory, Solina Bazar,  
Srinagar - 190 009, Jammu & Kashmir.
- (G) **Class** : 26
- (H) **Goods** : Class 26 - Sozani Embroidery performed  
on different Apparels fabrics;

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 532 in respect of Thanjavur Art Plate  
Registered GI Application No. – 63**

Application is made by, **Shri. T. Ashok**, No. 22/2520, Sonjiappa Lane, South Main Road, District: Thanjavur- 613009, Tamil Nadu, India dated January 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Art Plate** under Application No - 63 in respect of Art Plates falling in Class 14 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. T. Ashok
- (B) **Address** : Shri. T. Ashok,  
No. 22/2520, Sonjiappa Lane,  
South Main Road, District: Thanjavur- 316009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : January 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Art Plate**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road,  
Chennai: 600 006,  
Tamil Nadu, India
- (G) **Class** : 14
- (H) **Goods** : Class 14 – Art Plates

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 537 in respect of Thanjavur Art Plate  
Registered GI Application No. – 63**

Application is made by, **Shri. G. Marimuthu**, No. 1090, Arikara Street, Karanthai, District: Thanjavur - 613002, Tamil Nadu, India dated January 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Art Plate** under Application No - 63 in respect of Art Plate falling in Class 14 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. G. Marimuthu
- (B) **Address** : Shri. G. Marimuthu,  
No. 1090, Arikara Street, Karanthai,  
District: Thanjavur - 613002,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : January 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Art Plate**



- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road,  
Chennai: 600 006,  
Tamil Nadu, India
- (G) **Class** : 14
- (H) **Goods** : Class 14 – Art Plate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 543 in respect of Thanjavur Art Plate  
Registered GI Application No. – 63**

Application is made by, **Shri. G. Karthikeyan**, No. 1902, Kaliyamman koil Street, South Main Road, District: Thanjavur- 613009, Tamil Nadu, India dated January 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Art Plate** under Application No - 63 in respect of Art Plate falling in Class 14 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. G. Karthikeyan
- (B) **Address** : Shri. G. Karthikeyan,  
No. 1902, Kaliyamman koil Street,  
South Main Road, District: Thanjavur - 613009,  
Tamil Nadu, India
- (C) **Date of Authorised  
User Application** : January 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Art Plate**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road,  
Chennai: 600 006,  
Tamil Nadu, India
- (G) **Class** : 14
- (H) **Goods** : Class 14 – Art Plate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 544 in respect of Thanjavur Art Plate  
Registered GI Application No. – 63**

Application is made by, **Shri. G. Chidamparam**, No. 2833, Nanayakara Chetty Street, District: Thanjavur- 613001, Tamil Nadu, India dated January 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Art Plate** under Application No - 63 in respect of Art Plate falling in Class 14 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. G. Chidamparam
- (B) **Address** : Shri. G. Chidamparam,  
No. 2833, Nanayakara Chetty Street,  
District: Thanjavur- 613001,  
Tamil Nadu, India
- (C) **Date of Authorised  
User Application** : January 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Art Plate**



- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road  
Chennai: 600 006,  
Tamil Nadu, India
- (G) **Class** : 14
- (H) **Goods** : Class 14 – Art Plate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 545 in respect of Thanjavur Art Plate  
Registered GI Application No. – 63**

Application is made by, **Shri. G. Sivakumar**, No. 2708, Nanayakara Chetty Street, District: Thanjavur- 613001, Tamil Nadu, India dated January 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Art Plate** under Application No - 63 in respect of Art Plate falling in Class 14 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. G. Sivakumar
- (B) **Address** : Shri. G. Sivakumar,  
No. 2708, Nanayakara Chetty Street,  
District: Thanjavur- 613001,  
Tamil Nadu, India
- (C) **Date of Authorised  
User Application** : January 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Art Plate**



- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road  
Chennai: 600 006,  
Tamil Nadu, India
- (G) **Class** : 14
- (H) **Goods** : Class 14 – Art Plate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 546 in respect of Thanjavur Art Plate  
Registered GI Application No. – 63**

Application is made by, **Shri. K.S. Raja**, No. 1810, Keeraikkadai Lane, South Main Street, District: Thanjavur- 613009, Tamil Nadu, India dated January 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Art Plate** under Application No - 63 in respect of Art Plate falling in Class 14 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. K.S. Raja
- (B) **Address** : Shri. K.S. Raja,  
No. 1810, Keeraikkadai Lane, South Main Street,  
District: Thanjavur- 613009,  
Tamil Nadu, India.
- (C) **Date of Authorised User Application** : January 01, 2013
- (D) **Registered Geographical Indication** : **Thanjavur Art Plate**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road  
Chennai: 600 006,  
Tamil Nadu, India
- (G) **Class** : 14
- (H) **Goods** : Class 14 – Art Plate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 548 in respect of Thanjavur Art Plate  
Registered GI Application No. – 63**

Application is made by, **Shri. M. Natrajan**, No. 107/2827, Nanayakkara Chetty Street, District: Thanjavur- 613009, Tamil Nadu, India dated January 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Art Plate** under Application No - 63 in respect of Art Plate falling in Class 14 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. M. Natrajan
- (B) **Address** : Shri. M. Natrajan,  
No. 107/2827, Nanayakkara Chetty Street,  
District: Thanjavur- 613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : January 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Art Plate**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road  
Chennai: 600 006,  
Tamil Nadu, India
- (G) **Class** : 14
- (H) **Goods** : Class 14 – Art Plate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 549 in respect of Thanjavur Art Plate  
Registered GI Application No. – 63**

Application is made by, **Shri. R. Ramesh**, No. 19A, Sonjiyappa Lane, South Main Street, District: Thanjavur- 613009, Tamil Nadu, India dated January 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Art Plate** under Application No - 63 in respect of Art Plate falling in Class 14 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. R. Ramesh
- (B) **Address** : Shri. R. Ramesh,  
No. 19A, Sonjiyappa Lane, South Main Street,  
District: Thanjavur- 613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : January 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Art Plate**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road  
Chennai: 600 006,  
Tamil Nadu, India
- (G) **Class** : 14
- (H) **Goods** : Class 14 – Art Plate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 551 in respect of Thanjavur Art Plate  
Registered GI Application No. – 63**

Application is made by, **Shri. M. Ambethkar**, No. 55, Vandayar Colony, Srinivasapuram, District: Thanjavur- 613009, Tamil Nadu, India dated January 02, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Art Plate** under Application No - 63 in respect of Art Plate falling in Class 14 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. M. Ambethkar
- (B) **Address** : Shri. M. Ambethkar,  
No. 55, Vandayar Colony, Srinivasapuram,  
District: Thanjavur- 613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : January 02, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Art Plate**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road  
Chennai: 600 006,  
Tamil Nadu, India
- (G) **Class** : 14
- (H) **Goods** : Class 14 – Art Plate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 557 in respect of Thanjavur Art Plate  
Registered GI Application No. – 63**

Application is made by, **Shri. N.K. Manikandan**, No. 55, Vandayar Colony, Srinivasapuram, District: Thanjavur- 613009, Tamil Nadu, India dated January 02, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Art Plate** under Application No - 63 in respect of Art Plate falling in Class 14 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. N.K. Manikandan
- (B) **Address** : Shri. N.K. Manikandan,  
No. 55, Vandayar Colony, Srinivasapuram,  
District: Thanjavur- 613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : January 02, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Art Plate**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road  
Chennai: 600 006,  
Tamil Nadu, India
- (G) **Class** : 14
- (H) **Goods** : Class 14 – Art Plate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 558 in respect of Thanjavur Art Plate  
Registered GI Application No. – 63**

Application is made by, **Shri. A. Raja**, No. 55, Vandayar Colony, Srinivasapuram, District: Thanjavur- 613009, Tamil Nadu, India dated January 02, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Art Plate** under Application No - 63 in respect of Art Plate falling in Class 14 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. A. Raja
- (B) **Address** : Shri. A. Raja,  
No. 55, Vandayar Colony, Srinivasapuram,  
District: Thanjavur- 613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : January 02, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Art Plate**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road  
Chennai: 600 006,  
Tamil Nadu, India
- (G) **Class** : 14
- (H) **Goods** : Class 14 – Art Plate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 564 in respect of Thanjavur Art Plate  
Registered GI Application No. – 63**

Application is made by, **Shri. N. Paramasivam** No. 55, Vandayar Colony, Srinivasapuram, District: Thanjavur- 613009, Tamil Nadu, India, dated January 04, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Art Plate** under Application No - 63 in respect of Art Plate falling in Class 14 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. N. Paramasivam
- (B) **Address** : Shri. N. Paramasivam,  
No. 55, Vandayar Colony, Srinivasapuram,  
District: Thanjavur- 613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : January 04, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Art Plate**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road  
Chennai: 600 006,  
Tamil Nadu, India
- (G) **Class** : 14
- (H) **Goods** : Class 14 – Art Plate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 565 in respect of Thanjavur Art Plate  
Registered GI Application No. – 63**

Application is made by, **Shri. Swami. V. Murugan**, No. 1013, Rani vaikkal Lane, Nalukkal Mandabam, District: Thanjavur- 613009, Tamil Nadu, India dated January 04, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Art Plate** under Application No - 63 in respect of Art Plate falling in Class 14 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Swami. V. Murugan
- (B) **Address** : Shri. Swami. V. Murugan,  
No. 1013, Rani vaikkal Lane, Nalukkal Mandabam,  
District: Thanjavur- 613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : January 04, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Art Plate**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road  
Chennai: 600 006,  
Tamil Nadu, India
- (G) **Class** : 14
- (H) **Goods** : Class 14 – Art Plate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 567 in respect of Thanjavur Art Plate  
Registered GI Application No. – 63**

Application is made by, **Shri. P. Navaneethakrishnan**, No.55, Vandayar Colony, Srinivasapuram, District: Thanjavur- 613009, Tamil Nadu, India dated January 04, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Art Plate** under Application No - 63 in respect of Art Plate falling in Class 14 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. P. Navaneethakrishnan
- (B) **Address** : Shri. P. Navaneethakrishnan,  
No.55, Vandayar Colony, Srinivasapuram,  
District: Thanjavur- 613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : January 04, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Art Plate**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road  
Chennai: 600 006,  
Tamil Nadu, India
- (G) **Class** : 14
- (H) **Goods** : Class 14 – Art Plate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 571 in respect of Thanjavur Art Plate  
Registered GI Application No. – 63**

Application is made by, **Shri. M. Chandrasekaran**, No. 2768, Sonjiappa Lane, South Main Street, District: Thanjavur- 613009, Tamil Nadu, India dated January 04, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Art Plate** under Application No - 63 in respect of Art Plate falling in Class 14 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. M. Chandrasekaran
- (B) **Address** : Shri. M. Chandrasekaran,  
No. 2768, Sonjiappa Lane, South Main Street,  
District: Thanjavur- 613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : January 04, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Art Plate**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road  
Chennai: 600 006,  
Tamil Nadu, India
- (G) **Class** : 14
- (H) **Goods** : Class 14 – Art Plate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 580 in respect of Thanjavur Art Plate  
Registered GI Application No. – 63**

Application is made by, **Shri. P. Baskar**, No. 1690, Ramaiyerr Lane, West Main Road, District: Thanjavur- 613009, Tamil Nadu, India dated January 04, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Art Plate** under Application No - 63 in respect of Art Plate falling in Class 14 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. P. Baskar
- (B) **Address** : Shri. P. Baskar,  
No. 1690, Ramaiyerr Lane, West Main Road,  
District: Thanjavur- 613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : January 04, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Art Plate**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road  
Chennai: 600 006,  
Tamil Nadu, India
- (G) **Class** : 14
- (H) **Goods** : Class 14 – Art Plate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 582 in respect of Thanjavur Art Plate  
Registered GI Application No. – 63**

Application is made by, **Shri. U. Rengaraj**, No. 2677B, South Main Street, District: Thanjavur-613001, Tamil Nadu, India dated January 04, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Art Plate** under Application No - 63 in respect of Art Plate falling in Class 14 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. U. Rengaraj
- (B) **Address** : Shri. U. Rengaraj,  
No. 2677B, South Main Street,  
District: Thanjavur- 613001,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : January 04, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Art Plate**



- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road  
Chennai: 600 006,  
Tamil Nadu, India
- (G) **Class** : 14
- (H) **Goods** : Class 14 – Art Plate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 584 in respect of Thanjavur Art Plate  
Registered GI Application No. – 63**

Application is made by, **Shri. N. Ravichandran**, No. 2/2370, Krishana Rayar Lane, Ellaiamman Koil Street, District: Thanjavur- 613009, Tamil Nadu, India dated January 04, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Art Plate** under Application No - 63 in respect of Art Plate falling in Class 14 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. N. Ravichandran
- (B) **Address** : Shri. N. Ravichandran,  
No. 2/2370, Krishana Rayar Lane,  
Ellaiamman Koil Street,  
District: Thanjavur- 613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : January 04, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Art Plate**



- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road  
Chennai: 600 006,  
Tamil Nadu, India
- (G) **Class** : 14
- (H) **Goods** : Class 14 – Art Plate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 592 in respect of Thanjavur Art Plate  
Registered GI Application No. – 63**

Application is made by, **Shri. K. Ramachandran**, No. 2874, Nanayakkara Chetty Street, District: Thanjavur- 613001, Tamil Nadu, India dated January 04, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Art Plate** under Application No - 63 in respect of Art Plate falling in Class 14 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. K. Ramachandran
- (B) **Address** : Shri. K. Ramachandran,  
No. 2874, Nanayakkara Chetty Street,  
District: Thanjavur- 613001,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : January 04, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Art Plate**



- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road  
Chennai: 600 006,  
Tamil Nadu, India
- (G) **Class** : 14
- (H) **Goods** : Class 14 – Art Plate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 594 in respect of Thanjavur Art Plate  
Registered GI Application No. – 63**

Application is made by, **Shri. N. Panchabikesan**, No. 55, Vandayar Colony, Srinivasapuram, District: Thanjavur- 613009, Tamil Nadu, India dated January 04, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Art Plate** under Application No - 63 in respect of Art Plate falling in Class 14 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. N. Panchabikesan
- (B) **Address** : Shri. N. Panchabikesan,  
No. 55, Vandayar Colony, Srinivasapuram,  
District: Thanjavur- 613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : January 04, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Art Plate**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road  
Chennai: 600 006,  
Tamil Nadu, India
- (G) **Class** : 14
- (H) **Goods** : Class 14 – Art Plate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 604 in respect of Thanjavur Art Plate  
Registered GI Application No. – 63**

Application is made by, **Shri. T. Saravanan**, No. 19/625, Thirunagar, 2nd Street, Singaperumal kulam Keelkarai, Rettypalayam Road, District: Thanjavur- 613009, Tamil Nadu, India dated January 04, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Art Plate** under Application No - 63 in respect of Art Plate falling in Class 14 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. T. Saravanan
- (B) **Address** : Shri. T. Saravanan,  
No. 19/625, Thirunagar, 2nd Street,  
Singaperumal kulam Keelkari, Rettypalayam Road  
District: Thanjavur- 613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : January 04, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Art Plate**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road  
Chennai: 600 006,  
Tamil Nadu, India
- (G) **Class** : 14
- (H) **Goods** : Class 14 – Art Plate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 605 in respect of Thanjavur Art Plate  
Registered GI Application No. – 63**

Application is made by, **Shri. M. Sambandam**, No. 107/2827, Nanayakara Chetty Street, District: Thanjavur- 613001, Tamil Nadu, India dated January 04, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Art Plate** under Application No - 63 in respect of Art Plate falling in Class 14 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. M. Sambandam
- (B) **Address** : Shri. M. Sambandam,  
No. 107/2827, Nanayakara Chetty Street,  
District: Thanjavur- 613001,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : January 04, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Art Plate**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road  
Chennai: 600 006,  
Tamil Nadu, India
- (G) **Class** : 14
- (H) **Goods** : Class 14 – Art Plate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 608 in respect of Thanjavur Art Plate  
Registered GI Application No. – 63**

Application is made by, **Shri. N. Jayachandran**, No. 55, Vandayar Colony, Srinivasapuram, District: Thanjavur- 613009, Tamil Nadu, India dated January 04, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Art Plate** under Application No - 63 in respect of Art Plate falling in Class 14 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. N. Jayachandran
- (B) **Address** : Shri. N. Jayachandran,  
No. 55, Vandayar Colony, Srinivasapuram,  
District: Thanjavur- 613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : January 04, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Art Plate**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road  
Chennai: 600 006,  
Tamil Nadu, India
- (G) **Class** : 14
- (H) **Goods** : Class 14 – Art Plate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 666 in respect of Thanjavur Art Plate  
Registered GI Application No. – 63**

Application is made by, **M/s The Tamil Nadu Handicrafts Development Corporation Limited**, No. 759, Anna Salai, Opp TVS, Chennai - 600002, Tamil Nadu, India dated January 11, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Art Plate** under Application No - 63 in respect of Art Plate falling in Class 14 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s The Tamil Nadu Handicrafts Development Corporation Limited
- (B) **Address** : M/s The Tamil Nadu Handicrafts Development Corporation Limited,  
No. 759, Anna Salai, Opp TVS,  
Chennai - 600002,  
Tamil Nadu, India.
- (C) **Date of Authorised User Application** : January 11, 2013
- (D) **Registered Geographical Indication** : **Thanjavur Art Plate**



- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road  
Chennai: 600 006,  
Tamil Nadu, India
- (G) **Class** : 14
- (H) **Goods** : Class 14 – Art Plate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 529 in respect of Swamimalai Bronze Icons  
Registered GI Application No. – 64**

Application is made by, **The Swamimalai Icon Manufacturer's Co-operative Cottage Industrial Society Limited**, No. 1, South North Raja Veethi, Swamimalai - 612303, District: Thanjavur, Tamil Nadu, India dated December 26, 2012 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Swamimalai Bronze Icons** under Application No - 64 in respect of Bronze Icons falling in Class 06 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : The Swamimalai Icon Manufacturer's Co-operative Cottage Industrial Society Limited
- (B) **Address** : The Swamimalai Icon Manufacturer's Co-operative Cottage Industrial Society Limited,  
No. 1, South North Raja Veethi,  
Swamimalai - 612303, District: Thanjavur,  
Tamil Nadu, India.
- (C) **Date of Authorised User Application** : December 26, 2012
- (D) **Registered Geographical Indication** : **Swamimalai Bronze Icons**
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road,  
Chennai: 600 006,  
Tamil Nadu, India.
- (G) **Class** : 06
- (H) **Goods** : Class 06 - Bronze Icons

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 559 in respect of Swamimalai Bronze Icons  
Registered GI Application No. - 64**

Application is made by, **Shri. Durai**, No. 8, Ellayamman Koil Street, Swamimalai - 612302, Kumbakonam, Thanjavur, Tamil Nadu, India dated January 04, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Swamimalai Bronze Icons** under Application No - 64 in respect of Bronze Icons falling in Class 06 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Durai
- (B) **Address** : Shri. Durai,  
No. 8, Ellayamman Koil Street,  
Swamimalai - 612302,  
Kumbakonam, Thanjavur,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : January 04, 2013
- (D) **Registered Geographical  
Indication** : **Swamimalai Bronze Icons**
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road,  
Chennai: 600 006,  
Tamil Nadu, India.
- (G) **Class** : 06
- (H) **Goods** : Class 06 - Bronze Icons

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 560 in respect of Swamimalai Bronze Icons  
Registered GI Application No. – 64**

Application is made by, **Shri. Kandasamy**, No. 3/828, Amman Street, Thiruvanchuli, Kumbakonam Taluka, Swamimalai - 612302, Thanjavur, Tamil Nadu, India, dated January 04, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Swamimalai Bronze Icons** under Application No - 64 in respect of Bronze Icons falling in Class 06 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Kandasamy
- (B) **Address** : Shri. Kandasamy,  
No. 3/828, Amman Street, Thiruvanchuli,  
Kumbakonam Taluka,  
Swamimalai - 612302, Thanjavur,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : January 04, 2013
- (D) **Registered Geographical  
Indication** : **Swamimalai Bronze Icons**
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road,  
Chennai: 600 006,  
Tamil Nadu, India.
- (G) **Class** : 06
- (H) **Goods** : Class 06 - Bronze Icons

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 561 in respect of Swamimalai Bronze Icons  
Registered GI Application No. – 64**

Application is made by, **Shri. M. Sampath**, No. 3A, Kallar Street, Swamimalai - 612302, Kumbakonam Taluka, Thanjavur District, Tamilnadu, India, dated January 04, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Swamimalai Bronze Icons** under Application No - 64 in respect of Bronze Icons falling in Class 06 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. M. Sampath
- (B) **Address** : Shri. M. Sampath,  
No. 3A, Kallar Street, Swamimalai - 612302,  
Kumbakonam Taluka, Thanjavur District,  
Tamilnadu, India.
- (C) **Date of Authorised  
User Application** : January 04, 2013
- (D) **Registered Geographical  
Indication** : **Swamimalai Bronze Icons**
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road,  
Chennai: 600 006,  
Tamil Nadu, India.
- (G) **Class** : 06
- (H) **Goods** : Class 06 - Bronze Icons

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 665 in respect of Swamimalai Bronze Icons  
Registered GI Application No. – 64**

Application is made by, **M/s. The Tamil Nadu Handicrafts Development Corporation Limited**, No. 759, Anna Salai, Opp TVS, Chennai - 600002, Tamil Nadu, India, dated January 11, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Swamimalai Bronze Icons** under Application No - 64 in respect of Bronze Icons falling in Class 06 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. The Tamil Nadu Handicrafts Development Corporation Limited
- (B) **Address** : M/s. The Tamil Nadu Handicrafts Development Corporation Limited,  
No. 759, Anna Salai, Opp TVS, Chennai - 600002,  
Tamil Nadu, India.
- (C) **Date of Authorised User Application** : January 11, 2013
- (D) **Registered Geographical Indication** : **Swamimalai Bronze Icons**
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
Shastri Bhawan, 26 Haddows Road,  
Chennai: 600 006,  
Tamil Nadu, India.
- (G) **Class** : 06
- (H) **Goods** : Class 06 - Bronze Icons

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 663 in respect of Temple Jewellery of Nagercoil  
Registered GI Application No. – 65**

Application is made by, **Shri. B. Lakshmanan**, Old No. 60, New No. 36, Kanakamoolam Palla Street, Vadasery, Nagercoil, K.K District - 629001, Tamil Nadu, India, dated January 11, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Temple Jewellery of Nagercoil** under Application No - 65 in respect of Jewellery falling in Class 14 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. B. Lakshmanan
- (B) **Address** : Shri. B. Lakshmanan,  
Old No. 60, New No. 36, Kanakamoolam Palla  
Street, Vadasery, Nagercoil,  
K.K District - 629001,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : January 11, 2013
- (D) **Registered Geographical  
Indication** : **Temple Jewellery of Nagercoil**
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
West Block No.7, R.K. Puram,  
New Delhi, India.
- (G) **Class** : 14
- (H) **Goods** : Class 14 - Jewellery

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 664 in respect of Temple Jewellery of Nagercoil  
Registered GI Application No. – 65**

Application is made by, **Shri. Kalamani, S. Muthuswamy**, "Sri Kamatchi Amman Temple Jewellery", 122, Acharymar North Street, Vadasery, Nagercoil - 629001, Tamil Nadu, India, dated January 11, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Temple Jewellery of Nagercoil** under Application No - 65 in respect of Jewellery falling in Class 14 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Shri. Kalamani, S. Muthuswamy
- (B) **Address** : Shri. Kalamani, S. Muthuswamy,  
"Sri Kamatchi Amman Temple Jewellery",  
122, Acharymar North Street, Vadasery,  
Nagercoil - 629001,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : January 11, 2013
- (D) **Registered Geographical  
Indication** : **Temple Jewellery of Nagercoil**
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts)
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
West Block No.7, R.K. Puram,  
New Delhi, India.
- (G) **Class** : 14
- (H) **Goods** : Class 14 - Jewellery

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 2985 in respect of Banaras Brocades and Sarees  
Registered GI Application No. – 99**

Application is made by, **M/s. Quality Handloom Silk Co-operative Society Limited** **Represented by Mr. Nurul Hasan Ansari**, H. No. J. 27/28, Jaitpura, Varanasi -221001, Uttar Pradesh, India. dated October 20, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees**, under Application No - 99 in respect of Silk Brocades Like Amru Brocade etc., Textiles Good not classified elsewhere i.e. Bed and Table Covers etc., Silk Sarees, Dress Materials, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut work Saree, Butidar Sarees etc., Silk Embroidery Sarees, etc., falling in Class 23,24,25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Quality Handloom Silk Co-operative Society Limited Represented by Mr. Nurul Hasan Ansari
- (B) **Address** : M/s. Quality Handloom Silk Co-operative Society Limited, Represented by Mr. Nurul Hasan Ansari  
H. No. J. 27/28, Jaitpura, Varanasi -221001, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : October 20, 2016
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- 
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,  
(ii) Human Welfare Association,  
(iii) Joint Director of Industries (Eastern Zone) Lahatara,  
(iv) Director of Handloom & Textiles U.P,  
(v) Eastern UP Exporter's Association  
(vi) Banarasi Vastra Udyog Shangh,  
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd,  
(viii) Banaras Hathkargha Vikash Samiti,  
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.

Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017


- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra, Rangoli Garden Chouraha, Near Rangoli Garden Restaurant, Sarnath, Varanasi - 221007, UP  
(ii) Human Welfare Association, S-15/116, 2 AC. Mawaiya Sarnath, Varanasi – 221007, UP  
(iii) Joint Director of Industries (Eastern Zone) Lahatara, Office of GMIDIC, Varanasi, Uttar Pradesh  
(iv) Director of Handloom & Textile U.P. Rathyatra, Varanasi, Uttar Pradesh;  
(v) Eastern UP Exporters' Association, B-2, Gurukripa Colony, Nadesar, Varanasi – 221002;  
(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;  
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;  
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.  
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.
- (G) **Class** : 23, 24, 25 & 26
- (H) **Goods** : **Class 23** - Silk Brocades Like Amru Brocades etc,  
**Class 24** - Textiles Good not classified elsewhere i.e. Bed and Tables Covers etc.,  
**Class 25** - Silk Sarees, Dress Material, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees Tissue Saree, Cut Work Sarees, Butidar Sarees etc.,  
**Class 26** - Silk Embroidery Sarees, etc.,

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 2986 in respect of Banaras Brocades and Sarees  
Registered GI Application No. – 99**

Application is made by, **M/s. Diamond Silk Co-operative Society Limited Represented by Mr. Rais Ahmend**, H. No. J. 12/63-101, Bunkar Colony, Nati Imli, Varanasi - 221001, Uttar Pradesh, India. dated October 20, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees**, under Application No - 99 in respect Silk Brocades Like Amru Brocade etc., Textiles Good not classified elsewhere i.e. Bed and Table Covers etc., Silk Sarees, Dress Materials, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree Cut work Saree, Butidar Sarees etc., Silk Embroidery Sarees, etc., falling in Class 23,24,25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Diamond Silk Co-operative Society Limited  
Represented by Mr. Rais Ahmend
- (B) **Address** : M/s. Diamond Silk Co-operative Society Limited  
Represented by Mr. Rais Ahmend,  
H. No. J. 12/63-101, Bunkar Colony, Nati Imli,  
Varanasi - 221001,  
Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : October 20, 2016
- (D) **Registered Geographical  
Indication** : **Banaras Brocades and Sarees**
- 
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,  
(ii) Human Welfare Association,  
(iii) Joint Director of Industries (Eastern Zone)  
Lahatara,  
(iv) Director of Handloom & Textiles U.P,  
(v) Eastern UP Exporter's Association  
(vi) Banarasi Vastra Udyog Shangh,  
(vii) Uttar Pradesh Handloom Fabrics Marketing  
Co-operative Federation Ltd,  
(viii) Banaras Hathkargha Vikash Samiti,  
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.

Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017


- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra, Rangoli Garden Chouraha, Near Rangoli Garden Restaurant, Sarnath, Varanasi - 221007, UP  
(ii) Human Welfare Association, S-15/116, 2 AC. Mawaiya Sarnath, Varanasi – 221007, UP  
(iii) Joint Director of Industries (Eastern Zone) Lahatara, Office of GMIDIC, Varanasi, Uttar Pradesh  
(iv) Director of Handloom & Textile U.P. Rathyatra, Varanasi, Uttar Pradesh;  
(v) Eastern UP Exporters' Association, B-2, Gurukripa Colony, Nadesar, Varanasi – 221002;  
(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;  
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;  
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.  
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradeh.
- (G) **Class** : 23, 24, 25 & 26
- (H) **Goods** : **Class 23** - Silk Brocades Like Amru Brocades etc,  
**Class 24** - Textiles Good not classified elsewhere i.e. Bed and Tables Covers etc.,  
**Class 25** - Silk Sarees, Dress Material, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees Tissue Saree, Cut Work Sarees, Butidar Sarees etc.,  
**Class 26** - Silk Embroidery Sarees, etc.,

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 2987 in respect of Banaras Brocades and Sarees  
Registered GI Application No. – 99**

Application is made by, **M/s. Alfala Handloom Fabrics Co-operative Society Limited Represented by Mr. Jainul Abddin Ansari** A-17/74-A-4-1, Pathani Tola, Varanasi - 221001, Uttar Pradesh, India. dated October 20, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees**, under Application No - 99 in respect of Silk Brocades Like Amru Brocade etc., Textiles Good not classified elsewhere i.e. Bed and Table Covers etc., Silk Sarees, Dress Materials, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree Cut work Saree, Butidar Sarees etc., Silk Embroidery Sarees, etc., falling in Class 23,24,25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Alfala Handloom Fabrics Co-operative Society Limited Represented by Mr. Jainul Abddin Ansari
- (B) **Address** : M/s. Alfala Handloom Fabrics Co-operative Society Limited Represented by Mr. Jainul Abddin Ansari, A-17/74-A-4-1, Pathani Tola, Varanasi -221001, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : October 20, 2016
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- 
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,  
(ii) Human Welfare Association,  
(iii) Joint Director of Industries (Eastern Zone) Lahatara,  
(iv) Director of Handloom & Textiles U.P.,  
(v) Eastern UP Exporter's Association  
(vi) Banarasi Vastra Udyog Shangh,  
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd,  
(viii) Banaras Hathkargha Vikash Samiti,  
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.



Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017


- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra, Rangoli Garden Chouraha, Near Rangoli Garden Restaurant, Sarnath, Varanasi - 221007, UP  
(ii) Human Welfare Association, S-15/116, 2 AC. Mawaiya Sarnath, Varanasi – 221007, UP  
(iii) Joint Director of Industries (Eastern Zone) Lahatara, Office of GMIDIC, Varanasi, Uttar Pradesh  
(iv) Director of Handloom & Textile U.P. Rathyatra, Varanasi, Uttar Pradesh;  
(v) Eastern UP Exporters' Association, B-2, Gurukripa Colony, Nadesar, Varanasi – 221002;  
(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;  
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;  
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.  
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.
- (G) **Class** : 23, 24, 25 & 26
- (H) **Goods** : **Class 23** - Silk Brocades Like Amru Brocades etc,  
**Class 24** - Textiles Good not classified elsewhere i.e. Bed and Tables Covers etc.,  
**Class 25** - Silk Sarees, Dress Material, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees Tissue Saree, Cut Work Sarees, Butidar Sarees etc.,  
**Class 26** - Silk Embroidery Sarees, etc.,

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 2988 in respect of Banaras Brocades and Sarees  
Registered GI Application No. – 99**

Application is made by, **M/s. Quality Hand Silk Bunkar Sahkari Samiti Limited Represented by Mr. Hazi Mahjoorhman**, Hasanpura, Satpokhari, Bhag-2, Dulahipur, Chandauli - 232 101, Uttar Pradesh, India. dated October 20, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees**, under Application No - 99 in respect of Silk Brocades Like Amru Brocade etc., Textiles Good not classified elsewhere i.e. Bed and Table Covers etc., Silk Sarees, Dress Materials, like silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree Cut work Saree, Butidar Sarees etc., Silk Embroidery Sarees, etc., falling in Class 23,24,25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Quality Hand Silk Bunkar Sahkari Samiti Limited Represented by Mr. Hazi Mahjoorhman
- (B) **Address** : M/s. Quality Hand Silk Bunkar Sahkari Samiti Limited Represented by Mr. Hazi Mahjoorhman, Hasanpura, Satpokhari, Bhag – 2, Dulahipur, Chandauli - 232101. Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : October 20, 2016
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
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- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,  
(ii) Human Welfare Association,  
(iii) Joint Director of Industries (Eastern Zone) Lahatara,  
(iv) Director of Handloom & Textiles U.P.,  
(v) Eastern UP Exporter's Association  
(vi) Banarasi Vastra Udyog Shangh,  
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd,  
(Viii) Banaras Hathkargha Vikash Samiti,  
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.

Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017


- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra, Rangoli Garden Chouraha, Near Rangoli Garden Restaurant, Sarnath, Varanasi - 221007, UP  
(ii) Human Welfare Association, S-15/116, 2 AC. Mawaiya Sarnath, Varanasi – 221007, UP  
(iii) Joint Director of Industries (Eastern Zone) Lahatara, Office of GMIDIC, Varanasi, Uttar Pradesh  
(iv) Director of Handloom & Textile U.P. Rathyatra, Varanasi, Uttar Pradesh;  
(v) Eastern UP Exporters' Association, B-2, Gurukripa Colony, Nadesar, Varanasi – 221002;  
(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;  
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;  
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.  
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.
- (G) **Class** : 23, 24, 25 & 26
- (H) **Goods** : **Class 23** - Silk Brocades Like Amru Brocades etc,  
**Class 24** - Textiles Good not classified elsewhere i.e. Bed and Tables Covers etc.,  
**Class 25** - Silk Sarees, Dress Material, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees Tissue Saree, Cut Work Sarees, Butidar Sarees etc.,  
**Class 26** - Silk Embroidery Sarees, etc.,

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3958 in respect of Banaras Brocades and Sarees  
Registered GI Application No. – 99**

Application is made by, **M/s. G. N. Designer Hadlooms Private Limited Represented by Mr. Mukund Ballabh Agarwal**, Mehendiganj, Rejatalab, G.T. Road, Varanasi – 221311, Uttar Pradesh, India, dated August 04, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees**, under Application No - 99 in respect of Silk Brocades Like Amru Brocade etc., Textiles Good not classified elsewhere i.e. Bed and Table Covers etc., Silk Sarees, Dress Materials, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree Cut work Saree, Butidar Sarees etc., Silk Embroidery Sarees, etc., falling in Class 23,24,25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. G. N. Designer Hadlooms Private Limited  
Represented by Mr. Mukund Ballabh Agarwal
- (B) **Address** : M/s. G. N. Designer Hadlooms Private Limited  
Represented by Mr. Mukund Ballabh Agarwal,  
Mehendiganj, Rejatalab, G.T. Road,  
Varanasi – 221311,  
Uttar Pradesh, India
- (C) **Date of Authorised  
User Application** : August 04, 2017
- (D) **Registered Geographical  
Indication** : **Banaras Brocades and Sarees**
- 
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,  
(ii) Human Welfare Association,  
(iii) Joint Director of Industries (Eastern Zone)  
Lahatara,  
(iv) Director of Handloom & Textiles U.P,  
(v) Eastern UP Exporter's Association  
(vi) Banarasi Vastra Udyog Shangh,  
(vii) Uttar Pradesh Handloom Fabrics Marketing  
Co-operative Federation Ltd,  
(viii) Banaras Hathkargha Vikash Samiti,  
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.

Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra, Rangoli Garden Chouraha, Near Rangoli Garden Restaurant, Sarnath, Varanasi - 221007, UP  
(ii) Human Welfare Association, S-15/116, 2 AC. Mawaiya Sarnath, Varanasi – 221007, UP  
(iii) Joint Director of Industries (Eastern Zone) Lahatara, Office of GMIDIC, Varanasi, Uttar Pradesh  
(iv) Director of Handloom & Textile U.P. Rathyatra, Varanasi, Uttar Pradesh;  
(v) Eastern UP Exporters' Association, B-2, Gurukripa Colony, Nadesar, Varanasi – 221002;  
(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;  
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;  
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.  
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.
- (G) **Class** : 23, 24, 25 & 26
- (H) **Goods** : **Class 23** - Silk Brocades Like Amru Brocades etc,  
**Class 24** - Textiles Good not classified elsewhere i.e. Bed and Tables Covers etc.,  
**Class 25** - Silk Sarees, Dress Material, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees Tissue Saree, Cut Work Sarees, Butidar Sarees etc.,  
**Class 26** - Silk Embroidery Sarees, etc.,

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3959 in respect of Banaras Brocades and Sarees  
Registered GI Application No. – 99**

Application is made by, **M/s. G.N. Bros. Sarees Private Limited Represented by Mr. Mukund Ballabh Agarwal**, H.No.K.37/78, G.N. Building, Gopal Mandir, Golghar, Varanasi – 221 001, Uttar Pradesh, India, dated August 04, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees**, under Application No - 99 in respect of Silk Brocades Like Amru Brocade etc., Textiles Good not classified elsewhere i.e. Bed and Table Covers etc., Silk Sarees, Dress Materials, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree Cut work Saree, Butidar Sarees etc., Silk Embroidery Sarees, etc., falling in Class 23,24,25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. G.N. Bros. Sarees Private Limited Represented by Mr. Mukund Ballabh Agarwal
- (B) **Address** : M/s. G.N. Bros. Sarees Private Limited Represented by Mr. Mukund Ballabh Agarwal,  
H.No.K.37/78, G.N. Building,  
Gopal Mandir, Golghar,  
Varanasi – 221 001,  
Uttar Pradesh, India
- (C) **Date of Authorised User Application** : August 04, 2017
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- 
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,  
(ii) Human Welfare Association,  
(iii) Joint Director of Industries (Eastern Zone) Lahatara,  
(iv) Director of Handloom & Textiles U.P.,  
(v) Eastern UP Exporter's Association  
(vi) Banarasi Vastra Udyog Shangh,  
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd,  
(Viii) Banaras Hathkargha Vikash Samiti,  
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.

Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017


- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra, Rangoli Garden Chouraha, Near Rangoli Garden Restaurant, Sarnath, Varanasi - 221007, UP  
(ii) Human Welfare Association, S-15/116, 2 AC. Mawaiya Sarnath, Varanasi – 221007, UP  
(iii) Joint Director of Industries (Eastern Zone) Lahatara, Office of GMIDIC, Varanasi, Uttar Pradesh  
(iv) Director of Handloom & Textile U.P. Rathyatra, Varanasi, Uttar Pradesh;  
(v) Eastern UP Exporters' Association, B-2, Gurukripa Colony, Nadesar, Varanasi – 221002;  
(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;  
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;  
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.  
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.
- (G) **Class** : 23, 24, 25 & 26
- (H) **Goods** : **Class 23** - Silk Brocades Like Amru Brocades etc,  
**Class 24** - Textiles Good not classified elsewhere i.e. Bed and Tables Covers etc.,  
**Class 25** - Silk Sarees, Dress Material, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees Tissue Saree, Cut Work Sarees, Butidar Sarees etc.,  
**Class 26** - Silk Embroidery Sarees, etc.,

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3960 in respect of Banaras Brocades and Sarees  
Registered GI Application No. – 99**

Application is made by, **M/s. Silk - N – Touch, Represented by Mr. Mustaqueem Ansari**, 3/162, Rampur, Ramnagar, Varanasi – 221 008, Uttar Pradesh, India, dated August 04, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees**, under Application No - 99 in respect of Silk Brocades Like Amru Brocade etc., Textiles Good not classified elsewhere i.e. Bed and Table Covers etc., Silk Sarees, Dress Materials, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree Cut work Saree, Butidar Sarees etc., Silk Embroidery Sarees, etc., falling in Class 23,24,25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Silk - N – Touch, Represented by  
Mr. Mustaqueem Ansari
- (B) **Address** : M/s. Silk - N – Touch, Represented by  
Mr. Mustaqueem Ansari,  
3/162, Rampur, Ramnagar, Varanasi – 221 008,  
Uttar Pradesh, India
- (C) **Date of Authorised  
User Application** : August 04, 2017
- (D) **Registered Geographical  
Indication** : **Banaras Brocades and Sarees**  

- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,  
(ii) Human Welfare Association,  
(iii) Joint Director of Industries (Eastern Zone)  
Lahatara,  
(iv) Director of Handloom & Textiles U.P.,  
(v) Eastern UP Exporter's Association  
(vi) Banarasi Vastra Udyog Shangh,  
(vii) Uttar Pradesh Handloom Fabrics Marketing  
Co-operative Federation Ltd,  
(Viii) Banaras Hathkargha Vikash Samiti,  
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.



Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017


- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra, Rangoli Garden Chouraha, Near Rangoli Garden Restaurant, Sarnath, Varanasi - 221007, UP  
(ii) Human Welfare Association, S-15/116, 2 AC. Mawaiya Sarnath, Varanasi – 221007, UP  
(iii) Joint Director of Industries (Eastern Zone) Lahatara, Office of GMIDIC, Varanasi, Uttar Pradesh  
(iv) Director of Handloom & Textile U.P. Rathyatra, Varanasi, Uttar Pradesh;  
(v) Eastern UP Exporters' Association, B-2, Gurukripa Colony, Nadesar, Varanasi – 221002;  
(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;  
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;  
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.  
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.
- (G) **Class** : 23, 24, 25 & 26
- (H) **Goods** : **Class 23** - Silk Brocades Like Amru Brocades etc,  
**Class 24** - Textiles Good not classified elsewhere i.e. Bed and Tables Covers etc.,  
**Class 25** - Silk Sarees, Dress Material, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees Tissue Saree, Cut Work Sarees, Butidar Sarees etc.,  
**Class 26** - Silk Embroidery Sarees, etc.,

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3961 in respect of Banaras Brocades and Sarees  
Registered GI Application No. – 99**

Application is made by, **M/s. Islam Silk & Sarees, Represented by Mr. Mohd. Islam Ansari**, 3/162, Rampur, Ramnagar, Varanasi – 221 008, Uttar Pradesh, India, dated August 04, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees**, under Application No - 99 in respect of Silk Brocades Like Amru Brocade etc., Textiles Good not classified elsewhere i.e. Bed and Table Covers etc., Silk Sarees, Dress Materials, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree Cut work Saree, Butidar Sarees etc., Silk Embroidery Sarees, etc., falling in Class 23,24,25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Islam Silk & Sarees, Represented by  
Mr. Mohd. Islam Ansari
- (B) **Address** : M/s. Islam Silk & Sarees, Represented by  
Mr. Mohd. Islam Ansari,  
3/162, Rampur, Ramnagar, Varanasi – 221 008,  
Uttar Pradesh, India
- (C) **Date of Authorised  
User Application** : August 04, 2017
- (D) **Registered Geographical  
Indication** : **Banaras Brocades and Sarees**  

- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,  
(ii) Human Welfare Association,  
(iii) Joint Director of Industries (Eastern Zone)  
Lahatara,  
(iv) Director of Handloom & Textiles U.P.,  
(v) Eastern UP Exporter's Association  
(vi) Banarasi Vastra Udyog Shangh,  
(vii) Uttar Pradesh Handloom Fabrics Marketing  
Co-operative Federation Ltd,  
(Viii) Banaras Hathkargha Vikash Samiti,  
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.

Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017


- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra, Rangoli Garden Chouraha, Near Rangoli Garden Restaurant, Sarnath, Varanasi - 221007, UP  
(ii) Human Welfare Association, S-15/116, 2 AC. Mawaiya Sarnath, Varanasi – 221007, UP  
(iii) Joint Director of Industries (Eastern Zone) Lahatara, Office of GMIDIC, Varanasi, Uttar Pradesh  
(iv) Director of Handloom & Textile U.P. Rathyatra, Varanasi, Uttar Pradesh;  
(v) Eastern UP Exporters' Association, B-2, Gurukripa Colony, Nadesar, Varanasi – 221002;  
(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;  
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;  
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.  
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.
- (G) **Class** : 23, 24, 25 & 26
- (H) **Goods** : **Class 23** - Silk Brocades Like Amru Brocades etc,  
**Class 24** - Textiles Good not classified elsewhere i.e. Bed and Tables Covers etc.,  
**Class 25** - Silk Sarees, Dress Material, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees Tissue Saree, Cut Work Sarees, Butidar Sarees etc.,  
**Class 26** - Silk Embroidery Sarees, etc.,

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3962 in respect of Banaras Brocades and Sarees  
Registered GI Application No. – 99**

Application is made by, **M/s. Abdul Salam & Sons Represented by Mr. Abdul Salam**, K. 55/57, Rajapura, Varanasi – 221 001, Uttar Pradesh, India, dated August 04, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees**, under Application No - 99 in respect of Silk Brocades Like Amru Brocade etc., Textiles Good not classified elsewhere i.e. Bed and Table Covers etc., Silk Sarees, Dress Materials, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree Cut work Saree, Butidar Sarees etc., Silk Embroidery Sarees, etc., falling in Class 23,24,25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Abdul Salam & Sons Represented by Mr. Abdul Salam
- (B) **Address** : M/s. Abdul Salam & Sons Represented by Mr. Abdul Salam,  
K. 55/57, Rajapura, Varanasi – 221 001,  
Uttar Pradesh, India
- (C) **Date of Authorised User Application** : August 04, 2017
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**  

- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,  
(ii) Human Welfare Association,  
(iii) Joint Director of Industries (Eastern Zone) Lahatara,  
(iv) Director of Handloom & Textiles U.P.,  
(v) Eastern UP Exporter's Association  
(vi) Banarasi Vastra Udyog Shangh,  
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd,  
(viii) Banaras Hathkargha Vikash Samiti,  
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.

Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017


- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra, Rangoli Garden Chouraha, Near Rangoli Garden Restaurant, Sarnath, Varanasi - 221007, UP  
(ii) Human Welfare Association, S-15/116, 2 AC. Mawaiya Sarnath, Varanasi – 221007, UP  
(iii) Joint Director of Industries (Eastern Zone) Lahatara, Office of GMIDIC, Varanasi, Uttar Pradesh  
(iv) Director of Handloom & Textile U.P. Rathyatra, Varanasi, Uttar Pradesh;  
(v) Eastern UP Exporters' Association, B-2, Gurukripa Colony, Nadesar, Varanasi – 221002;  
(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;  
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;  
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.  
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.
- (G) **Class** : 23, 24, 25 & 26
- (H) **Goods** : **Class 23** - Silk Brocades Like Amru Brocades etc,  
**Class 24** - Textiles Good not classified elsewhere i.e. Bed and Tables Covers etc.,  
**Class 25** - Silk Sarees, Dress Material, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees Tissue Saree, Cut Work Sarees, Butidar Sarees etc.,  
**Class 26** - Silk Embroidery Sarees, etc.,

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3963 in respect of Banaras Brocades and Sarees  
Registered GI Application No. – 99**

Application is made by, **M/s. Varanasi Weavers And Artisans Society Represented by Ms. Madhura Dutta**, 1st Floor, C.07/34 G, Senpura, Lahurabir, Varanasi – 221 001, Uttar Pradesh, India, dated August 04, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees**, under Application No - 99 in respect of Silk Brocades Like Amru Brocade etc., Textiles Good not classified elsewhere i.e. Bed and Table Covers etc., Silk Sarees, Dress Materials, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree Cut work Saree, Butidar Sarees etc., Silk Embroidery Sarees, etc., falling in Class 23,24,25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Varanasi Weavers and Artisans Society  
Represented by Ms. Madhura Dutta
- (B) **Address** : M/s. Varanasi Weavers and Artisans Society  
Represented by Ms. Madhura Dutta,  
1st Floor, C.07/34 G, Senpura, Lahurabir,  
Varanasi – 221 001,  
Uttar Pradesh, India
- (C) **Date of Authorised  
User Application** : August 04, 2017
- (D) **Registered Geographical  
Indication** : **Banaras Brocades and Sarees**
- 
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,  
(ii) Human Welfare Association,  
(iii) Joint Director of Industries (Eastern Zone)  
Lahatara,  
(iv) Director of Handloom & Textiles U.P,  
(v) Eastern UP Exporter's Association  
(vi) Banarasi Vastra Udyog Shangh,  
(vii) Uttar Pradesh Handloom Fabrics Marketing  
Co-operative Federation Ltd,  
(Viii) Banaras Hathkargha Vikash Samiti,  
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.

Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017


- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra, Rangoli Garden Chouraha, Near Rangoli Garden Restaurant, Sarnath, Varanasi - 221007, UP  
(ii) Human Welfare Association, S-15/116, 2 AC. Mawaiya Sarnath, Varanasi – 221007, UP  
(iii) Joint Director of Industries (Eastern Zone) Lahatara, Office of GMIDIC, Varanasi, Uttar Pradesh  
(iv) Director of Handloom & Textile U.P. Rathyatra, Varanasi, Uttar Pradesh;  
(v) Eastern UP Exporters' Association, B-2, Gurukripa Colony, Nadesar, Varanasi – 221002;  
(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;  
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;  
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.  
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.
- (G) **Class** : 23, 24, 25 & 26
- (H) **Goods** : **Class 23** - Silk Brocades Like Amru Brocades etc,  
**Class 24** - Textiles Good not classified elsewhere i.e. Bed and Tables Covers etc.,  
**Class 25** - Silk Sarees, Dress Material, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees Tissue Saree, Cut Work Sarees, Butidar Sarees etc.,  
**Class 26** - Silk Embroidery Sarees, etc.,

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3964 in respect of Banaras Brocades and Sarees  
Registered GI Application No. – 99**

Application is made by, **M/s. Sahiba Silk Sarees Co-operative Society Limited Represented by Mr. Waseem Ahmed**, A 33/20-2, Jalalipur, Varanasi – 221 001, Uttar Pradesh, India, dated August 04, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees**, under Application No - 99 in respect of Silk Brocades Like Amru Brocade etc., Textiles Good not classified elsewhere i.e. Bed and Table Covers etc., Silk Sarees, Dress Materials, like silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree Cut work Saree, Butidar Sarees etc., Silk Embroidery Sarees, etc., falling in Class 23,24,25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Sahiba Silk Sarees Co-operative Society Limited Represented by Mr. Waseem Ahmed
- (B) **Address** : M/s. Sahiba Silk Sarees Co-operative Society Limited Represented by Mr. Waseem Ahmed, A 33/20-2, Jalalipur, Varanasi – 221 001, Uttar Pradesh, India
- (C) **Date of Authorised User Application** : August 04, 2017
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- 
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,  
(ii) Human Welfare Association,  
(iii) Joint Director of Industries (Eastern Zone) Lahatara,  
(iv) Director of Handloom & Textiles U.P.,  
(v) Eastern UP Exporter's Association  
(vi) Banarasi Vastra Udyog Shangh,  
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd,  
(viii) Banaras Hathkargha Vikash Samiti,  
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.



Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017


- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra, Rangoli Garden Chouraha, Near Rangoli Garden Restaurant, Sarnath, Varanasi - 221007, UP  
(ii) Human Welfare Association, S-15/116, 2 AC. Mawaiya Sarnath, Varanasi – 221007, UP  
(iii) Joint Director of Industries (Eastern Zone) Lahatara, Office of GMIDIC, Varanasi, Uttar Pradesh  
(iv) Director of Handloom & Textile U.P. Rathyatra, Varanasi, Uttar Pradesh;  
(v) Eastern UP Exporters' Association, B-2, Gurukripa Colony, Nadesar, Varanasi – 221002;  
(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;  
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;  
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.  
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.
- (G) **Class** : 23, 24, 25 & 26
- (H) **Goods** : **Class 23** - Silk Brocades Like Amru Brocades etc,  
**Class 24** - Textiles Good not classified elsewhere i.e. Bed and Tables Covers etc.,  
**Class 25** - Silk Sarees, Dress Material, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees Tissue Saree, Cut Work Sarees, Butidar Sarees etc.,  
**Class 26** - Silk Embroidery Sarees, etc.,

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3965 in respect of Banaras Brocades and Sarees  
Registered GI Application No. – 99**

Application is made by, **M/s. Sahiba Silk Heritage Represented by Mr. Mohd. Saleem**, A 35/20-2, Jalalipur, Varanasi – 221 001, Uttar Pradesh, India, dated August 04, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees**, under Application No - 99 in respect of Silk Brocades Like Amru Brocade etc., Textiles Good not classified elsewhere i.e. Bed and Table Covers etc., Silk Sarees, Dress Materials, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree Cut work Saree, Butidar Sarees etc., Silk Embroidery Sarees, etc., falling in Class 23,24,25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Sahiba Silk Heritage Represented by Mr. Mohd. Saleem
- (B) **Address** : M/s. Sahiba Silk Heritage Represented by Mr. Mohd. Saleem,  
A 35/20-2, Jalalipur, Varanasi – 221 001,  
Uttar Pradesh, India
- (C) **Date of Authorised User Application** : August 04, 2017
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**  

- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,  
(ii) Human Welfare Association,  
(iii) Joint Director of Industries (Eastern Zone) Lahatara,  
(iv) Director of Handloom & Textiles U.P.,  
(v) Eastern UP Exporter's Association  
(vi) Banarasi Vastra Udyog Shangh,  
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd,  
(viii) Banaras Hathkargha Vikash Samiti,  
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.

Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017


- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra, Rangoli Garden Chouraha, Near Rangoli Garden Restaurant, Sarnath, Varanasi - 221007, UP  
(ii) Human Welfare Association, S-15/116, 2 AC. Mawaiya Sarnath, Varanasi – 221007, UP  
(iii) Joint Director of Industries (Eastern Zone) Lahatara, Office of GMIDIC, Varanasi, Uttar Pradesh  
(iv) Director of Handloom & Textile U.P. Rathyatra, Varanasi, Uttar Pradesh;  
(v) Eastern UP Exporters' Association, B-2, Gurukripa Colony, Nadesar, Varanasi – 221002;  
(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;  
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;  
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.  
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.
- (G) **Class** : 23, 24, 25 & 26
- (H) **Goods** : **Class 23** - Silk Brocades Like Amru Brocades etc,  
**Class 24** - Textiles Good not classified elsewhere i.e. Bed and Tables Covers etc.,  
**Class 25** - Silk Sarees, Dress Material, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees Tissue Saree, Cut Work Sarees, Butidar Sarees etc.,  
**Class 26** - Silk Embroidery Sarees, etc.,

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3966 in respect of Banaras Brocades and Sarees  
Registered GI Application No. – 99**

Application is made by, **M/s. Mohd Kalim S/o Hazi Anisurrehman**, A 35/20-2, Jalalipur, Varanasi – 221 001, Uttar Pradesh, India, dated August 04, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees**, under Application No - 99 in respect of Silk Brocades Like Amru Brocade etc., Textiles Good not classified elsewhere i.e. Bed and Table Covers etc., Silk Sarees, Dress Materials, like silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree Cut work Saree, Butidar Sarees etc., Silk Embroidery Sarees, etc., falling in Class 23,24,25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Mohd Kalim S/o Hazi Anisurrehman
- (B) **Address** : M/s. Mohd Kalim S/o Hazi Anisurrehman,  
A 35/20-2, Jalalipur, Varanasi – 221 001,  
Uttar Pradesh, India
- (C) **Date of Authorised  
User Application** : August 04, 2017
- (D) **Registered Geographical  
Indication** : **Banaras Brocades and Sarees**
- 
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,  
(ii) Human Welfare Association,  
(iii) Joint Director of Industries (Eastern Zone)  
Lahatara,  
(iv) Director of Handloom & Textiles U.P.,  
(v) Eastern UP Exporter's Association  
(vi) Banarasi Vastra Udyog Shangh,  
(vii) Uttar Pradesh Handloom Fabrics Marketing  
Co-operative Federation Ltd,  
(viii) Banaras Hathkargha Vikash Samiti,  
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.

Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra, Rangoli Garden Chouraha, Near Rangoli Garden Restaurant, Sarnath, Varanasi - 221007, UP  
(ii) Human Welfare Association, S-15/116, 2 AC. Mawaiya Sarnath, Varanasi – 221007, UP  
(iii) Joint Director of Industries (Eastern Zone) Lahatara, Office of GMIDIC, Varanasi, Uttar Pradesh  
(iv) Director of Handloom & Textile U.P. Rathyatra, Varanasi, Uttar Pradesh;  
(v) Eastern UP Exporters' Association, B-2, Gurukripa Colony, Nadesar, Varanasi – 221002;  
(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;  
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;  
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.  
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.
- (G) **Class** : 23, 24, 25 & 26
- (H) **Goods** : **Class 23** - Silk Brocades Like Amru Brocades etc,  
**Class 24** - Textiles Good not classified elsewhere i.e. Bed and Tables Covers etc.,  
**Class 25** - Silk Sarees, Dress Material, like silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees Tissue Saree, Cut Work Sarees, Butidar Sarees etc.,  
**Class 26** - Silk Embroidery Sarees, etc.,

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 2564 in respect of Lucknow Chikan Craft  
Registered GI Application No. – 119**

Application is made by, **M/s. Parasram Chikan Emporium, Represented by Mr. Dinesh Kumar Gupta**, at No. 8, Khun Khun Ji Road, Chowk, Lucknow - 226003, Uttar Pradesh, India, dated June 28, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Parasram Chikan Emporium,  
Represented by Mr. Dinesh Kumar Gupta
- (B) **Address** : M/s. Parasram Chikan Emporium,  
Represented by Mr. Dinesh Kumar Gupta,  
No. 8, Khun Khun Ji Road,  
Chowk, Lucknow – 226 003,  
Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : June 28, 2016
- (D) **Registered Geographical  
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry  
(ii) Network of Entrepreneurship and Economic  
Development (NEED)  
(iii) Lucknow Chikan Handicraft Association  
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,  
Government of Uttar Pradesh, Shri Lal Bahadur  
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,  
Uttar Pradesh, India  
(ii) Network of Entrepreneurship and Economic  
Development (NEED),  
39-Neel Vihar, Near 14-Sector, Power House, Indira  
Nagar, Lucknow – 226 010, Uttar Pradesh, India  
(iii) Lucknow Chikan Handicraft Association, Second  
Floor, Ganapati Bhawan, 5, Khun Kunj Road,  
Lucknow – 226 003, Uttar Pradesh, India  
(iv) Shilp Sadhana,  
No. 14, Ram Block, Sector – 11, Rajaji Puram,  
Lucknow – 226 017, Uttar Pradesh, India.

Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

- (G) Class** : 24, 25 & 26
- (H) Goods** : Class 26 – Textiles and textile goods, not included in other classes: Bed and table covers,  
Class 25 – Clothing,  
Class 26 – Lace and Embroidery

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 2567 in respect of Lucknow Chikan Craft  
Registered GI Application No. – 119**

Application is made by, **Mr. Ram Radhey Shyam**, at No. 332/45-46, Near Phool Wali Gali, Chowk, Lucknow – 226 003, Uttar Pradesh, India, dated July 22, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ram Radhey Shyam
- (B) **Address** : Mr. Ram Radhey Shyam,  
No. 332/45-46, Near Phool Wali Gali,  
Chowk, Lucknow – 226 003,  
Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : July 22, 2016
- (D) **Registered Geographical  
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry  
(ii) Network of Entrepreneurship and Economic  
Development (NEED)  
(iii) Lucknow Chikan Handicraft Association  
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,  
Government of Uttar Pradesh, Shri Lal Bahadur  
Shastri Bhawan, U.P. Secretariat, Lucknow – 226  
001, Uttar Pradesh, India  
(ii) Network of Entrepreneurship and Economic  
Development (NEED),  
39-Neel Vihar, Near 14-Sector, Power House,  
Indira Nagar, Lucknow – 226 010, Uttar Pradesh,  
India  
(iii) Lucknow Chikan Handicraft Association,  
Second Floor, Ganapati Bhawan, 5, Khun Kunj  
Road, Lucknow – 226 003, Uttar Pradesh, India  
(iv) Shilp Sadhana,  
No. 14, Ram Block, Sector – 11, Rajaji Puram,  
Lucknow – 226 017, Uttar Pradesh, India.



Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

- (G) Class** : 24, 25 & 26
- (H) Goods** : Class 26 – Textiles and textile goods, not included in other classes: Bed and table covers,  
Class 25 – Clothing,  
Class 26 – Lace and Embroidery

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 2945 in respect of Lucknow Chikan Craft  
Registered GI Application No. – 119**

Application is made by, **Miss. J.N Associates**, at No. 322/36 Bahoran Tola (Surangi) Chowk, Lucknow - 226 003, Uttar Pradesh, India, dated October 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Miss. J.N Associates
- (B) **Address** : Miss. J.N Associates,  
No. 322/36 Bahoran Tola (Surangi)  
Chowk, Lucknow – 226 003,  
Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : October 13, 2016
- (D) **Registered Geographical  
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry  
(ii) Network of Entrepreneurship and Economic  
Development (NEED)  
(iii) Lucknow Chikan Handicraft Association  
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,  
Government of Uttar Pradesh, Shri Lal Bahadur  
Shastri Bhawan, U.P. Secretariat, Lucknow – 226  
001, Uttar Pradesh, India  
(ii) Network of Entrepreneurship and Economic  
Development (NEED),  
39-Neel Vihar, Near 14-Sector, Power House,  
Indira Nagar, Lucknow – 226 010, Uttar Pradesh,  
India  
(iii) Lucknow Chikan Handicraft Association,  
Second Floor, Ganapati Bhawan, 5, Khun Kunj  
Road, Lucknow – 226 003, Uttar Pradesh, India  
(iv) Shilp Sadhana,  
No. 14, Ram Block, Sector – 11, Rajaji Puram,  
Lucknow – 226 017, Uttar Pradesh, India.

Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

- (G) Class** : 24, 25 & 26
- (H) Goods** : Class 26 – Textiles and textile goods, not included in other classes: Bed and table covers,  
Class 25 – Clothing,  
Class 26 – Lace and Embroidery

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 2998 in respect of Lucknow Chikan Craft  
Registered GI Application No. – 119**

Application is made by, **M/s. Almas Cottage Industries**, at Almas Cottage, Regency Avadh Building, Opp. Lohiya Park, Nibubagh Complex, Chowk, Lucknow 226 003, Uttar Pradesh, India, dated October 21, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Almas Cottage Industries
- (B) **Address** : M/s. Almas Cottage Industries,  
Almas Cottage, Regency Avadh Building,  
Opp. Lohiya Park, Nibubagh Complex,  
Chowk, Lucknow 226 003,  
Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : October 21, 2016
- (D) **Registered Geographical  
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry  
(ii) Network of Entrepreneurship and Economic  
Development (NEED)  
(iii) Lucknow Chikan Handicraft Association  
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,  
Government of Uttar Pradesh, Shri Lal Bahadur  
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,  
Uttar Pradesh, India  
(ii) Network of Entrepreneurship and Economic  
Development (NEED),  
39-Neel Vihar, Near 14-Sector, Power House, Indira  
Nagar, Lucknow – 226 010, Uttar Pradesh, India  
(iii) Lucknow Chikan Handicraft Association, Second  
Floor, Ganapati Bhawan, 5, Khun Kunj Road,  
Lucknow – 226 003, Uttar Pradesh, India  
(iv) Shilp Sadhana,  
No. 14, Ram Block, Sector – 11, Rajaji Puram,  
Lucknow – 226 017, Uttar Pradesh, India.

Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

- (G) Class** : 24, 25 & 26
- (H) Goods** : Class 26 – Textiles and textile goods, not included in other classes: Bed and table covers,  
Class 25 – Clothing,  
Class 26 – Lace and Embroidery

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 3643 in respect of Lucknow Chikan Craft  
Registered GI Application No. – 119**

Application is made by, **M/s. Vardan Chikan**, at A4 Raja Jaipuram, Lucknow, District: Lucknow - 226 003, Uttar Pradesh, India, dated January 13, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Vardan Chikan
- (B) **Address** : M/s. Vardan Chikan,  
A4 Raja Jaipuram, Lucknow,  
District: Lucknow - 226 003,  
Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : January 13, 2017
- (D) **Registered Geographical  
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry  
(ii) Network of Entrepreneurship and Economic  
Development (NEED)  
(iii) Lucknow Chikan Handicraft Association  
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,  
Government of Uttar Pradesh, Shri Lal Bahadur  
Shastri Bhawan, U.P. Secretariat, Lucknow – 226  
001, Uttar Pradesh, India  
(ii) Network of Entrepreneurship and Economic  
Development (NEED),  
39-Neel Vihar, Near 14-Sector, Power House,  
Indira Nagar, Lucknow – 226 010, Uttar Pradesh,  
India  
(iii) Lucknow Chikan Handicraft Association,  
Second Floor, Ganapati Bhawan, 5, Khun Kunj  
Road, Lucknow – 226 003, Uttar Pradesh, India  
(iv) Shilp Sadhana,  
No. 14, Ram Block, Sector – 11, Rajaji Puram,  
Lucknow – 226 017, Uttar Pradesh, India.

Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

- (G) Class** : 24, 25 & 26
- (H) Goods** : Class 26 – Textiles and textile goods, not included in other classes: Bed and table covers,  
Class 25 – Clothing,  
Class 26 – Lace and Embroidery

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 3644 in respect of Lucknow Chikan Craft  
Registered GI Application No. – 119**

Application is made by, **M/s. Kedar Nath Ram Nath & Co**, at No. 249/39, Raja Bazar Park - 2 Lucknow - 226 003, Uttar Pradesh, India, dated January 21, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Kedar Nath Ram Nath & Co
- (B) **Address** : M/s. Kedar Nath Ram Nath & Co,  
No. 249/39, Raja Bazar Park - 2  
Lucknow - 226 003,  
Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : January 16, 2017
- (D) **Registered Geographical  
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry  
(ii) Network of Entrepreneurship and Economic  
Development (NEED)  
(iii) Lucknow Chikan Handicraft Association  
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,  
Government of Uttar Pradesh, Shri Lal Bahadur  
Shastri Bhawan, U.P. Secretariat, Lucknow – 226  
001, Uttar Pradesh, India  
(ii) Network of Entrepreneurship and Economic  
Development (NEED),  
39-Neel Vihar, Near 14-Sector, Power House,  
Indira Nagar, Lucknow – 226 010, Uttar Pradesh,  
India  
(iii) Lucknow Chikan Handicraft Association,  
Second Floor, Ganapati Bhawan, 5, Khun Kunj  
Road, Lucknow – 226 003, Uttar Pradesh, India  
(iv) Shilp Sadhana,  
No. 14, Ram Block, Sector – 11, Rajaji Puram,  
Lucknow – 226 017, Uttar Pradesh, India.



Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

- (G) Class** : 24, 25 & 26
- (H) Goods** : Class 26 – Textiles and textile goods, not included in other classes: Bed and table covers,  
Class 25 – Clothing,  
Class 26 – Lace and Embroidery

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 3891 in respect of Lucknow Chikan Craft  
Registered GI Application No. – 119**

Application is made by, **M/s. Krishna Chikan Emporium**, at GF. Shop No. 34, Kusum Deep Complex, Chowk, Lucknow - 226 003, Uttar Pradesh, India, dated February 27, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Krishna Chikan Emporium
- (B) **Address** : M/s. Krishna Chikan Emporium,  
GF. Shop No. 34, Kusum Deep Complex, Chowk,  
Lucknow - 226 003,  
Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : February 27, 2017
- (D) **Registered Geographical  
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry  
(ii) Network of Entrepreneurship and Economic  
Development (NEED)  
(iii) Lucknow Chikan Handicraft Association  
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,  
Government of Uttar Pradesh, Shri Lal Bahadur  
Shastri Bhawan, U.P. Secretariat, Lucknow – 226  
001, Uttar Pradesh, India  
(ii) Network of Entrepreneurship and Economic  
Development (NEED),  
39-Neel Vihar, Near 14-Sector, Power House,  
Indira Nagar, Lucknow – 226 010, Uttar Pradesh,  
India  
(iii) Lucknow Chikan Handicraft Association,  
Second Floor, Ganapati Bhawan, 5, Khun Kunj  
Road, Lucknow – 226 003, Uttar Pradesh, India  
(iv) Shilp Sadhana,  
No. 14, Ram Block, Sector – 11, Rajaji Puram,  
Lucknow – 226 017, Uttar Pradesh, India.


Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

- (G) Class** : 24, 25 & 26
- (H) Goods** : Class 26 – Textiles and textile goods, not included in other classes: Bed and table covers,  
Class 25 – Clothing,  
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. - 2989 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**


Application is made by, **M/s. Orient Carpets**, Represented by Mr. Vinay Gupta, at Narottam Das Road, Katra Bazar, Bhadohi – 221401 Uttar Pradesh, India, dated October 20, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Orient Carpets  
Represented by Mr. Vinay Gupta
- (B) **Address** : M/s. Orient Carpets  
Represented by Mr. Vinay Gupta,  
Narottam Das Road, Katra Bazar,  
Bhadohi – 221401, Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : October 20, 2016
- (D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**
- 
- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries, Government of  
Uttar Pradesh, Varanasi Region, Varanasi, Uttar  
Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 2990 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**


Application is made by, **M/s. Arvind Exports**, Represented by Mr. Arvind Gupta, at H. No. 10, Civil Lines, Pakari, Bhadohi – 221401, Uttar Pradesh, India, dated October 20, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Arvind Exports  
Represented by Mr. Arvind Gupta
- (B) **Address** : M/s. Arvind Exports  
Represented by Mr. Arvind Gupta,  
H. No. 10, Civil Lines Pakari, Bhadohi – 221401,  
Uttar Pradesh, India
- (C) **Date of Authorised  
User Application** : October 20, 2016
- (D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**
- 
- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries, Government of  
Uttar Pradesh, Varanasi Region, Varanasi, Uttar  
Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 2991 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**


Application is made by, **M/s. Noble Rugs**, Represented by Mr. Swastika Verma, at Near Tahsil, Rajpura Bhadohi – 221401. Uttar Pradesh, India, dated October 20, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Noble Rugs,  
Represented by Mr. Swastika Verma
- (B) **Address** : M/s. Noble Rugs,  
Represented by Mr. Swastika Verma,  
Near Tahsil, Rajpura,  
Bhadohi – 221401, Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : October 20, 2016
- (D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**
- 
- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries, Government of  
Uttar Pradesh, Varanasi Region, Varanasi, Uttar  
Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 2992 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**

Application is made by, **M/s. Creative Rugs**, Represented by Mr. Amit Kumar, at Rajpura Crossing Near Tahsil Gate Bhadohi – 221401, Uttar Pradesh, India, dated October 20, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet Of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Creative Rugs,  
Represented By Mr. Amit Kumar
- (B) **Address** : M/s. Creative Rugs,  
Represented By Mr. Amit Kumar,  
Rajpura Crossing Near Tahsil Gate,  
Bhadohi – 221401, Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : October 20, 2016
- (D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**
- 
- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries, Government of  
Uttar Pradesh, Varanasi Region, Varanasi, Uttar  
Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 2993 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**

Application is made by, **M/s. Khatuco Export Private Limited**, Represented by Mr. Vinod Kumar Agarwal, at P – 1 P – 2, Industrial Estate, Varanasi– 221 006. Uttar Pradesh, India, dated October 20, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Khatuco Export Private Limited  
Represented by Mr. Vinod Kumar Agarwal

(B) **Address** : M/s. Khatuco Export Private Limited  
P – 1 P – 2, Industrial Estate,  
Varanasi– 221006, Uttar Pradesh, India.

(C) **Date of Authorised  
User Application** : October 20, 2016

(D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**



(E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.

(F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries, Government of  
Uttar Pradesh, Varanasi Region, Varanasi, Uttar  
Pradesh, India.

(G) **Class** : 27


(H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 2989 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**


Application is made by, **M/s. Orient Carpets**, Represented by Mr. Vinay Gupta, at Narottam Das Road, Katra Bazar, Bhadohi – 221401 Uttar Pradesh, India, dated October 20, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Orient Carpets  
Represented by Mr. Vinay Gupta
- (B) **Address** : M/s. Orient Carpets  
Represented by Mr. Vinay Gupta,  
Narottam Das Road, Katra Bazar,  
Bhadohi – 221401, Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : October 20, 2016
- (D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**
- 
- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries, Government of  
Uttar Pradesh, Varanasi Region, Varanasi, Uttar  
Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 2990 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**


Application is made by, **M/s. Arvind Exports**, Represented by Mr. Arvind Gupta, at H. No. 10, Civil Lines, Pakari, Bhadohi – 221401, Uttar Pradesh, India, dated October 20, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Arvind Exports  
Represented by Mr. Arvind Gupta
- (B) **Address** : M/s. Arvind Exports  
Represented by Mr. Arvind Gupta,  
H. No. 10, Civil Lines Pakari, Bhadohi – 221401,  
Uttar Pradesh, India
- (C) **Date of Authorised  
User Application** : October 20, 2016
- (D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**
- 
- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries, Government of  
Uttar Pradesh, Varanasi Region, Varanasi, Uttar  
Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 2991 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**

Application is made by, **M/s. Noble Rugs**, Represented by Mr. Swastika Verma, at Near Tahsil, Rajpura Bhadohi – 221401. Uttar Pradesh, India, dated October 20, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet Of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Noble Rugs, Represented by Mr. Swastika Verma
- (B) **Address** : M/s. Noble Rugs, Represented by Mr. Swastika Verma,  
Near Tahsil, Rajpura,  
Bhadohi – 221401, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : October 20, 2016
- (D) **Registered Geographical Indication** : **Hand Made Carpet of Bhadohi**
- 
- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries, Government of  
Uttar Pradesh, Varanasi Region, Varanasi, Uttar  
Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 2992 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**

Application is made by, **M/s. Creative Rugs**, Represented by Mr. Amit Kumar, at Rajpura Crossing Near Tahsil Gate Bhadohi – 221401, Uttar Pradesh, India, dated October 20, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet Of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Creative Rugs, Represented By Mr. Amit Kumar

(B) **Address** : M/s. Creative Rugs, Represented By Mr. Amit Kumar,  
Rajpura Crossing Near Tahsil Gate,  
Bhadohi – 221401, Uttar Pradesh, India.

(C) **Date of Authorised User Application** : October 20, 2016

(D) **Registered Geographical Indication** : **Hand Made Carpet of Bhadohi**



(E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.

(F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries, Government of  
Uttar Pradesh, Varanasi Region, Varanasi, Uttar  
Pradesh, India.

(G) **Class** : 27

(H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 2993 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**

Application is made by, **M/s. Khatuco Export Private Limited Represented by Mr. Vinod Kumar Agarwal**, at P – 1 P – 2, Industrial Estate, Varanasi– 221 006. Uttar Pradesh, India, dated October 20, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet Of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Khatuco Export Private Limited Represented by Mr. Vinod Kumar Agarwal
- (B) **Address** : M/s. Khatuco Export Private Limited  
P – 1 P – 2, Industrial Estate,  
Varanasi– 221006, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : October 20, 2016
- (D) **Registered Geographical Indication** : **Hand Made Carpet of Bhadohi**
- 
- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries, Government of  
Uttar Pradesh, Varanasi Region, Varanasi, Uttar  
Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 319 in respect of Kinnauri Shawl  
Registered GI Application No. – 149**

Application is made by, **Shri. Bhagwan Singh, M/S Kailash Handloom**, at Village Homte, Post: HURI, Tehsil Nichar, District: Kinnaur, Himachal Pradesh, India. dated November 08, 2011 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kinnauri Shawl** under Application No - 149 in respect of Textile and textile goods falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

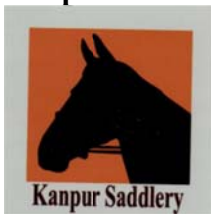
- (A) **Applicant** : Shri. Bhagwan Singh, M/S Kailash Handloom
- (B) **Address** : Shri. Bhagwan Singh, M/S Kailash Handloom,  
Village Homte, Post: HURI,  
Tehsil Nichar, District: Kinnaur,  
Himachal Pradesh, India.
- (C) **Date of Authorised  
User Application** : November 08, 2011
- (D) **Registered Geographical  
Indication** : **Kinnauri Shawl**
- (E) **Registered Proprietor** : (1) H.P. Patent Information Centre  
(2) Kinnaur Handloom Weaver's Association.
- (F) **Address** : (1) Himachal Pradesh Patent Information  
Centre, State Council for Science,  
Technology & Environment, B-34,SDA  
Complex, Kasumpti, Shimla – 171009,  
India.  
(2) Kinnaur Handloom Weaver's Association,  
V.P.O. Kalpa, District: Kinnaur, Himachal  
Pradesh, India.
- (G) **Class** : 24
- (H) **Goods** : Class 24 – Textile and textile goods

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3903 in respect of Kanpur Saddlery  
Registered GI Application No. – 159**

Application is made by, **S. B. International**, Represented by its Managing Partner Shri. Biju Abraham, at 620A, Shafipur 1st, Harjinder nagar, Kanpur - 208007, Uttar Pradesh, India, dated April 24, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kanpur Saddlery** under Application No - 159 in respect of Leather and imitation of leather, and goods made of these materials are not included in other classes; Harness and Saddlery falling in Class 18 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : S. B. International,  
Represented by its Managing Partner Biju Abraham,
- (B) **Address** : S. B. International,  
Represented by its Managing Partner Biju Abraham,  
620A, Shafipur 1st, Harjinder nagar,  
Kanpur - 208007,  
Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : April 24, 2017
- (D) **Registered Geographical  
Indication** : **Kanpur Saddlery**
- 
- (E) **Registered Proprietor** : Harness and Saddlery Exporters Association
- (F) **Address** : Harness and Saddlery Exporters Association  
Kanpur 77, Industrial Estate, Kalpi Road,  
Kanpur. Facilitated by Export Commissioner,  
Uttar Pradesh Government.
- (G) **Class** : 18
- (H) **Goods** : Class 18 - Leather and imitation of leather, and  
Goods made of these materials are not included in  
other classes; Harness and Saddlery

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 1761 in respect of Hyderabad Haleem  
Registered GI Application No. – 193**

Application is made by, **Shri. Mohammad Zubair UR Rahman**, No. 15-H-18-7/415/79/1, Bhavani Nagar, Talab Katta, Hyderabad - 500002, Telangana, India, dated September 16, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hyderabad Haleem** under Application No - 193 in respect of Food Stuff (Meat and Meat Extracts) falling in Class 29 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Mohammad Zubair UR Rahman
- (B) **Address** : Shri. Mohammad Zubair UR Rahman,  
No. 15-H-18-7/415/79/1,  
Bhavani Nagar, Talab Katta,  
Hyderabad – 500 002,  
Telangana, India.
- (C) **Date of Authorised  
User Application** : September 16, 2013
- (D) **Registered Geographical  
Indication** : **Hyderabad Haleem**
- (E) **Registered Proprietor** : Haleem Makers Association
- (F) **Address** : Haleem Makers Association,  
20-4-140/128, Plot No. 129,  
Shalibanda, Hyderabad – 500 002,  
Telangana, India.
- (G) **Class** : 29
- (H) **Goods** : Class 29 - Food Stuff (Meat and Meat Extracts)

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 1762 in respect of Hyderabad Haleem  
Registered GI Application No. – 193**

Application is made by, **Shri. Mirza Qaiser Baig**, No. 17-3/189/17/9, Yakutpura, Hyderabad - 500023, Telangana, India, dated September 16, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hyderabad Haleem** under Application No - 193 in respect of Food Stuff (Meat and Meat Extracts) falling in Class 29 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Mirza Qaiser Baig
- (B) **Address** : Shri. Mirza Qaiser Baig,  
No. 17-3/189/17/9,  
Yakutpura, Hyderabad - 500023,  
Telangana, India.
- (C) **Date of Authorised  
User Application** : September 16, 2013
- (D) **Registered Geographical  
Indication** : **Hyderabad Haleem**
- (E) **Registered Proprietor** : Haleem Makers Association
- (F) **Address** : Haleem Makers Association,  
20-4-140/128, Plot No. 129,  
Shalibanda, Hyderabad – 500 002,  
Telangana, India.
- (G) **Class** : 29
- (H) **Goods** : Class 29 - Food Stuff (Meat and Meat Extracts)

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 1763 in respect of Hyderabad Haleem  
Registered GI Application No. – 193**

Application is made by, **Shri. Syed Ismail Shafiq**, No. 16-4-746, Chanchalguda, Hyderabad - 500020, Telangana, India, dated September 16, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hyderabad Haleem** under Application No - 193 in respect of Food Stuff (Meat and Meat Extracts) falling in Class 29 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Syed Ismail Shafiq
- (B) **Address** : Shri. Syed Ismail Shafiq,  
No. 16-4-746, Chanchalguda,  
Hyderabad - 500020,  
Telangana, India.
- (C) **Date of Authorised  
User Application** : September 16, 2013
- (D) **Registered Geographical  
Indication** : **Hyderabad Haleem**
- (E) **Registered Proprietor** : Haleem Makers Association
- (F) **Address** : Haleem Makers Association,  
20-4-140/128, Plot No. 129,  
Shalibanda, Hyderabad – 500 002,  
Telangana, India.
- (G) **Class** : 29
- (H) **Goods** : Class 29 - Food Stuff (Meat and Meat Extracts)

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 1764 in respect of Hyderabad Haleem  
Registered GI Application No. – 193**

Application is made by, **Shri. Mir Zaheer Ali Khan**, No. 23-1-1025, Moghulpura, Hyderabad - 500002, Telangana, India, dated September 16, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hyderabad Haleem** under Application No - 193 in respect of Food Stuff (Meat and Meat Extracts) falling in Class 29 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Mir Zaheer Ali Khan
- (B) **Address** : Shri. Mir Zaheer Ali Khan,  
No. 23-1-1025, Moghulpura,  
Hyderabad - 500002,  
Telangana, India.
- (C) **Date of Authorised  
User Application** : September 16, 2013
- (D) **Registered Geographical  
Indication** : **Hyderabad Haleem**
- (E) **Registered Proprietor** : Haleem Makers Association
- (F) **Address** : Haleem Makers Association,  
20-4-140/128, plot No. 129,  
Shalibanda, Hyderabad – 500 002,  
Telangana, India.
- (G) **Class** : 29
- (H) **Goods** : Class 29 - Food Stuff (Meat and Meat Extracts)

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 1836 in respect of Thanjavur Veenai  
Registered GI Application No. – 209**

Application is made by, **Mr. Thangarasu S/o Mr. Govindasamy**, at Plot No. 11, 12, S.S.nagar, Reddipalayam road, Thanjavur- 613004, Tamil Nadu, India. dated October 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Veenai** under Application No - 209 in respect of Handicraft falling in Class 15 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Thangarasu
- (B) **Address** : Mr. Thangarasu,  
S/o Mr. Govindasamy,  
Plot No. 11, 12, S.S.nagar,  
Reddipalayam road,  
Thanjavur- 613004,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : October 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Veenai**
- (E) **Registered Proprietor** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited.
- (F) **Address** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited,  
Thanjavur (Reg.No.T1270.Estd.1952),  
No.16 South Main Road, Thanjavur, Tamil Nadu,  
India, Facilitated by Tamil Nadu State Council for  
Science & Technology.
- (G) **Class** : 15 & 20
- (H) **Goods** : Class 15 & 20 - Handicraft

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 1837 in respect of Thanjavur Veenai  
Registered GI Application No. – 209**

Application is made by, **Mr. Dhamotaran S/o Mr. Sammantham**, at Business At, No.125 Ganthipuram, Srinivasa puram, Thanjavur-613009, Tamil Nadu, India. dated October 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Veenai** under Application No - 209 in respect of Handicraft falling in Class 15 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dhamotaran
- (B) **Address** : Mr. Dhamotaran,  
S/o Mr. Sammantham,  
Business At, No.125 Ganthipuram,  
Srinivasa Puram,  
Thanjavur-613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : October 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Veenai**
- (E) **Registered Proprietor** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited.
- (F) **Address** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited,  
Thanjavur (Reg.No.T1270.Estd.1952),  
No.16 South Main Road, Thanjavur, Tamil Nadu,  
India, Facilitated by Tamil Nadu State Council for  
Science & Technology.
- (G) **Class** : 15 & 20
- (H) **Goods** : Class 15 & 20 - Handicraft

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 1838 in respect of Thanjavur Veenai  
Registered GI Application No. – 209**

Application is made by, **Mr. Vengatesan S/o Mr. Radhakrishnan**, at 17/2566, Sonjiyappa Santhu, South Main Street, Thanjavur- 613009, Tamil Nadu, India. dated October 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Veenai** under Application No - 209 in respect of Handicraft falling in Class 15 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vengatesan
- (B) **Address** : Mr. Vengatesan,  
S/o Mr. Radhakrishnan,  
17/2566, Sonjiyappa Santhu,  
South Main Street,  
Thanjavur- 613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : October 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Veenai**
- (E) **Registered Proprietor** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited.
- (F) **Address** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited,  
Thanjavur (Reg.No.T1270.Estd.1952),  
No.16 South Main Road, Thanjavur, Tamil Nadu,  
India, Facilitated by Tamil Nadu State Council for  
Science & Technology.
- (G) **Class** : 15 & 20
- (H) **Goods** : Class 15 & 20 - Handicraft

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 1839 in respect of Thanjavur Veenai  
Registered GI Application No. – 209**

Application is made by, **Mr. Reguraman S/o Mr. Karuppaiya Achari**, at No.39, Radha Nagar, Vagapu Nagar, Reddiyalayam Road, Thanjavur-613009, Tamil Nadu, India. dated October 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Veenai** under Application No - 209 in respect of Handicraft falling in Class 15 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Reguraman
- (B) **Address** : Mr. Reguraman,  
S/o Mr. Karuppaiya Achari,  
No.39, Radha Nagar,  
Vagapu Nagar, Reddiyalayam Road,  
Thanjavur-613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : October 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Veenai**
- (E) **Registered Proprietor** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited.
- (F) **Address** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited,  
Thanjavur (Reg.No.T1270.Estd.1952),  
No.16 South Main Road, Thanjavur, Tamil Nadu,  
India, Facilitated by Tamil Nadu State Council for  
Science & Technology.
- (G) **Class** : 15 & 20
- (H) **Goods** : Class 15 & 20 - Handicraft

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 1840 in respect of Thanjavur Veenai  
Registered GI Application No. – 209**

Application is made by, **Mr. Rajasekaran S/o Mr. Pakkiri Achari**, at 2644, South Main Street, Thanjavur-613009, Tamil Nadu, India. dated October 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Veenai** under Application No - 209 in respect of Handicraft falling in Class 15 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajasekaran
- (B) **Address** : Mr. Rajasekaran,  
S/o Mr. Pakkiri Achari,  
2644, South Main Street,  
Thanjavur-613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : October 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Veenai**
- (E) **Registered Proprietor** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited.
- (F) **Address** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited,  
Thanjavur (Reg.No.T1270.Estd.1952),  
No.16 South Main Road, Thanjavur, Tamil Nadu,  
India, Facilitated by Tamil Nadu State Council for  
Science & Technology.
- (G) **Class** : 15 & 20
- (H) **Goods** : Class 15 & 20 - Handicraft

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 1841 in respect of Thanjavur Veenai  
Registered GI Application No. – 209**

Application is made by, **Mr. Swaminathan S/o Mr. Kumaraswamy**, at No.2894, South Main Street, Thanjavur- 613009, Tamil Nadu, India. dated October 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Veenai** under Application No - 209 in respect of Handicraft falling in Class 15 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Swaminathan
- (B) **Address** : Mr. Swaminathan,  
S/o Mr. Kumaraswamy,  
No.2894, South Main Street,  
Thanjavur- 613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : October 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Veenai**
- (E) **Registered Proprietor** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited.
- (F) **Address** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited,  
Thanjavur (Reg.No.T1270.Estd.1952),  
No.16 South Main Road, Thanjavur, Tamil Nadu,  
India, Facilitated by Tamil Nadu State Council for  
Science & Technology.
- (G) **Class** : 15 & 20
- (H) **Goods** : Class 15 & 20 - Handicraft

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 1842 in respect of Thanjavur Veenai  
Registered GI Application No. – 209**

Application is made by, **Mr. Saminathan S/o Mr. Thiyagarajan**, at No. 2742, Nanayakara Chetti Street, Thanjavur-613009, Tamil Nadu, India. dated October 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Veenai** under Application No - 209 in respect of Handicraft falling in Class 15 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Saminathan
- (B) **Address** : Mr. Saminathan,  
S/o Mr. Thiyagarajan,  
No. 2742, Nanayakara Chetti Street,  
Thanjavur-613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : October 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Veenai**
- (E) **Registered Proprietor** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited.
- (F) **Address** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited,  
Thanjavur (Reg.No.T1270.Estd.1952),  
No.16 South Main Road, Thanjavur, Tamil Nadu,  
India, Facilitated by Tamil Nadu State Council for  
Science & Technology.
- (G) **Class** : 15 & 20
- (H) **Goods** : Class 15 & 20 - Handicraft

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 1843 in respect of Thanjavur Veenai  
Registered GI Application No. – 209**

Application is made by, **Mr. Selvaraj S/o Mr. Govindaraj**, at No.8, Nehruji Nagar Thanjavur-613009, Tamil Nadu, India. dated October 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Veenai** under Application No - 209 in respect of Handicraft falling in Class 15 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Selvaraj
- (B) **Address** : Mr. Selvaraj,  
S/o Mr. Govindaraj,  
No.8, Nehruji Nagar,  
Thanjavur-613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : October 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Veenai**
- (E) **Registered Proprietor** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited.
- (F) **Address** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited,  
Thanjavur (Reg.No.T1270.Estd.1952),  
No.16 South Main Road, Thanjavur, Tamil Nadu,  
India, Facilitated by Tamil Nadu State Council for  
Science & Technology.
- (G) **Class** : 15 & 20
- (H) **Goods** : Class 15 & 20 - Handicraft

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 1844 in respect of Thanjavur Veenai  
Registered GI Application No. – 209**

Application is made by, **Mr. Rajendran S/o Mr. Thiyagarajan**, at No. 2468, Jewuli Chetty Theru, Thanjavur-613009, Tamil Nadu, India. dated October 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Veenai** under Application No - 209 in respect of Handicraft falling in Class 15 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajendran
- (B) **Address** : Mr. Rajendran,  
S/o Mr. Thiyagarajan,  
No. 2468, Jewuli Chetty Theru,  
Thanjavur-613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : October 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Veenai**
- (E) **Registered Proprietor** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited.
- (F) **Address** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited,  
Thanjavur (Reg.No.T1270.Estd.1952),  
No.16 South Main Road, Thanjavur, Tamil Nadu,  
India, Facilitated by Tamil Nadu State Council for  
Science & Technology.
- (G) **Class** : 15 & 20
- (H) **Goods** : Class 15 & 20 - Handicraft

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 1845 in respect of Thanjavur Veenai  
Registered GI Application No. – 209**

Application is made by, **Mr. Chinnappa S/o Mr. Vengatachalam**, at No. 40/35 Parathapasimmapuram, Tamil Nadu, India. dated October 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Veenai** under Application No - 209 in respect of Handicraft falling in Class 15 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Chinnappa
- (B) **Address** : Mr. Chinnappa,  
S/o Mr. Vengatachalam,  
No. 40/35 Parathapasimmapuram,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : October 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Veenai**
- (E) **Registered Proprietor** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited.
- (F) **Address** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited,  
Thanjavur (Reg.No.T1270.Estd.1952),  
No.16 South Main Road, Thanjavur, Tamil Nadu,  
India, Facilitated by Tamil Nadu State Council for  
Science & Technology.
- (G) **Class** : 15 & 20
- (H) **Goods** : Class 15 & 20 - Handicraft

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 1846 in respect of Thanjavur Veenai  
Registered GI Application No. – 209**

Application is made by, **Mr. Theivasigamani S/o Mr. Narayanasamy**, at No. 1554, Kandithavuth Santhu, Melaalangam, Thanjavur-613009, Tamil Nadu, India. dated October 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Veenai** under Application No - 209 in respect of Handicraft falling in Class 15 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Theivasigamani
- (B) **Address** : Mr. Theivasigamani,  
S/o Mr. Narayanasamy,  
No. 1554, Kandithavuth Santhu,  
Melaalangam,  
Thanjavur-613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : October 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Veenai**
- (E) **Registered Proprietor** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited.
- (F) **Address** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited,  
Thanjavur (Reg.No.T1270.Estd.1952),  
No.16 South Main Road, Thanjavur, Tamil Nadu,  
India, Facilitated by Tamil Nadu State Council for  
Science & Technology.
- (G) **Class** : 15 & 20
- (H) **Goods** : Class 15 & 20 - Handicraft

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 1847 in respect of Thanjavur Veenai  
Registered GI Application No. – 209**

Application is made by, **Mr. Narayanan S/o Mr. Madhadeva Achari**, at No. 2654, South Main Street, Thanjavur-613009, Tamil Nadu, India. dated October 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Veenai** under Application No - 209 in respect of Handicraft falling in Class 15 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Narayanan
- (B) **Address** : Mr. Narayanan,  
S/o Mr. Madhadeva Achari,  
No. 2654, South Main Street,  
Thanjavur-613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : October 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Veenai**
- (E) **Registered Proprietor** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited.
- (F) **Address** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited,  
Thanjavur (Reg.No.T1270.Estd.1952),  
No.16 South Main Road, Thanjavur, Tamil Nadu,  
India, Facilitated by Tamil Nadu State Council for  
Science & Technology.
- (G) **Class** : 15 & 20
- (H) **Goods** : Class 15 & 20 - Handicraft

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 1848 in respect of Thanjavur Veenai  
Registered GI Application No. – 209**

Application is made by, **Mr. Krishanmoorthy S/o Mr. Raman**, at No. 26/14, Anandan Nagar 3rd Street Srinivasapuram, Thanjavur-613009, Tamil Nadu, India. dated October 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Veenai** under Application No - 209 in respect of Handicraft falling in Class 15 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Krishanmoorthy
- (B) **Address** : Mr. Krishanmoorthy,  
S/o Mr. Raman,  
No. 26/14, Anandan Nagar  
3rd Street Srinivasapuram,  
Thanjavur-613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : October 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Veenai**
- (E) **Registered Proprietor** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited.
- (F) **Address** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited,  
Thanjavur (Reg.No.T1270.Estd.1952),  
No.16 South Main Road, Thanjavur, Tamil Nadu,  
India, Facilitated by Tamil Nadu State Council for  
Science & Technology.
- (G) **Class** : 15 & 20
- (H) **Goods** : Class 15 & 20 - Handicraft

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 1849 in respect of Thanjavur Veenai  
Registered GI Application No. – 209**

Application is made by, **Mr. Sankar S/o Mr. Nalaiyyan**, at No.2615, Sonjiyapp Santhu, Thanjavur- 613009, Tamil Nadu, India. dated October 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Veenai** under Application No - 209 in respect of Handicraft falling in Class 15 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sankar
- (B) **Address** : Mr. Sankar,  
S/o Mr. Nalaiyyan,  
No.2615, Sonjiyapp Santhu,  
Thanjavur- 613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : October 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Veenai**
- (E) **Registered Proprietor** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited.
- (F) **Address** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited,  
Thanjavur (Reg.No.T1270.Estd.1952),  
No.16 South Main Road, Thanjavur, Tamil Nadu,  
India, Facilitated by Tamil Nadu State Council for  
Science & Technology.
- (G) **Class** : 15 & 20
- (H) **Goods** : Class 15 & 20 - Handicraft

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 1850 in respect of Thanjavur Veenai  
Registered GI Application No. – 209**

Application is made by, **Mr. Sinivasan S/o Mr. Paramasivam**, at No. 2573, South Main Street, Thanjavur- 613009, Tamil Nadu, India. dated October 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Veenai** under Application No - 209 in respect of Handicraft falling in Class 15 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sinivasan
- (B) **Address** : Mr. Sinivasan,  
S/o Mr. Paramasivam,  
No. 2573, South Main Street,  
Thanjavur- 613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : October 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Veenai**
- (E) **Registered Proprietor** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited.
- (F) **Address** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited,  
Thanjavur (Reg.No.T1270.Estd.1952),  
No.16 South Main Road, Thanjavur, Tamil Nadu,  
India, Facilitated by Tamil Nadu State Council for  
Science & Technology.
- (G) **Class** : 15 & 20
- (H) **Goods** : Class 15 & 20 - Handicraft

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 1851 in respect of Thanjavur Veenai  
Registered GI Application No. – 209**

Application is made by, **Mr. Tamilmani S/o Mr. Natarajan**, at No. 2654, South Main Street, Thanjavur- 613009, Tamil Nadu, India. dated October 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Veenai** under Application No - 209 in respect of Handicraft falling in Class 15 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tamilmani
- (B) **Address** : Mr. Tamilmani,  
S/o Mr. Natarajan,  
No. 2654, South Main Street,  
Thanjavur- 613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : October 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Veenai**
- (E) **Registered Proprietor** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited.
- (F) **Address** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited,  
Thanjavur (Reg.No.T1270.Estd.1952),  
No.16 South Main Road, Thanjavur, Tamil Nadu,  
India, Facilitated by Tamil Nadu State Council for  
Science & Technology.
- (G) **Class** : 15 & 20
- (H) **Goods** : Class 15 & 20 - Handicraft

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 1852 in respect of Thanjavur Veenai  
Registered GI Application No. – 209**

Application is made by, **Mr. Kannan S/o Mr. Nagarajan**, at No. 77/65 A, Giri Road, Srinivasapuram, Thanjavur- 613009, Tamil Nadu, India. dated October 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Veenai** under Application No - 209 in respect of Handicraft falling in Class 15 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kannan
- (B) **Address** : Mr. Kannan,  
S/o Mr. Nagarajan,  
No. 77/65 A, Giri Road,  
Srinivasapuram,  
Thanjavur- 613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : October 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Veenai**
- (E) **Registered Proprietor** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited.
- (F) **Address** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited,  
Thanjavur (Reg.No.T1270.Estd.1952),  
No.16 South Main Road, Thanjavur, Tamil Nadu,  
India, Facilitated by Tamil Nadu State Council for  
Science & Technology.
- (G) **Class** : 15 & 20
- (H) **Goods** : Class 15 & 20 - Handicraft

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 1853 in respect of Thanjavur Veenai  
Registered GI Application No. – 209**

Application is made by, **Mr. Dhanapal S/o Mr. Shanmugam**, at No. 48, K.V.Naidu Nagar, Singaperumalkulam, Reddipalayam Road, Thanjavur- 613009, Tamil Nadu, India. dated October 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Veenai** under Application No - 209 in respect of Handicraft falling in Class 15 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dhanapal
- (B) **Address** : Mr. Dhanapal,  
S/o Mr. Shanmugam,  
No. 48, K.V.Naidu Nagar,  
Singaperumalkulam, Reddipalayam Road,  
Thanjavur- 613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : October 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Veenai**
- (E) **Registered Proprietor** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited.
- (F) **Address** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited,  
Thanjavur (Reg.No.T1270.Estd.1952),  
No.16 South Main Road, Thanjavur, Tamil Nadu,  
India, Facilitated by Tamil Nadu State Council for  
Science & Technology.
- (G) **Class** : 15 & 20
- (H) **Goods** : Class 15 & 20 - Handicraft

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 1854 in respect of Thanjavur Veenai  
Registered GI Application No. – 209**

Application is made by, **Mr. Madhavan S/o Mr. Nagarajan**, at No. 65 A Giri Road, Srinivasapuram, Thanjavur- 613009, Tamil Nadu, India. dated October 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Veenai** under Application No - 209 in respect of Handicraft falling in Class 15 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Madhavan
- (B) **Address** : Mr. Madhavan,  
S/o Mr. Nagarajan,  
No. 65 A Giri Road, Srinivasapuram,  
Thanjavur- 613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : October 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Veenai**
- (E) **Registered Proprietor** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited.
- (F) **Address** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited,  
Thanjavur (Reg.No.T1270.Estd.1952),  
No.16 South Main Road, Thanjavur, Tamil Nadu,  
India, Facilitated by Tamil Nadu State Council for  
Science & Technology.
- (G) **Class** : 15 & 20
- (H) **Goods** : Class 15 & 20 - Handicraft

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 1855 in respect of Thanjavur Veenai  
Registered GI Application No. – 209**

Application is made by, **Mr. Rajendran S/o Mr. Natarajan**, at No. 28, Thiru Nagar, Srinivasapuram Extension, Thanjavur- 613009, Tamil Nadu, India. dated October 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Veenai** under Application No - 209 in respect of Handicraft falling in Class 15 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajendran
- (B) **Address** : Mr. Rajendran,  
S/o Mr. Natarajan,  
No. 28, Thiru Nagar, Srinivasapuram Extension,  
Thanjavur- 613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : October 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Veenai**
- (E) **Registered Proprietor** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited.
- (F) **Address** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited,  
Thanjavur (Reg.No.T1270.Estd.1952),  
No.16 South Main Road, Thanjavur, Tamil Nadu,  
India, Facilitated by Tamil Nadu State Council for  
Science & Technology.
- (G) **Class** : 15 & 20
- (H) **Goods** : Class 15 & 20 - Handicraft

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 1856 in respect of Thanjavur Veenai  
Registered GI Application No. – 209**

Application is made by, **Mr. Chandrasekaran S/o Mr. Mukkan Achariyar**, at No. 26/15, Ananda Nagar, 2nd Street, Srinivasapuram, Reddipalayam Road, Thanjavur- 613009, Tamil Nadu, India. dated October 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Veenai** under Application No - 209 in respect of Handicraft falling in Class 15 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Chandrasekaran
- (B) **Address** : Mr. Chandrasekaran,  
S/o Mr. Mukkan Achariyar,  
No. 26/15, Ananda Nagar,  
2nd Street, Srinivasapuram,  
Reddipalayam Road,  
Thanjavur- 613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : October 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Veenai**
- (E) **Registered Proprietor** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited.
- (F) **Address** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited,  
Thanjavur (Reg.No.T1270.Estd.1952),  
No.16 South Main Road, Thanjavur, Tamil Nadu,  
India, Facilitated by Tamil Nadu State Council for  
Science & Technology.
- (G) **Class** : 15 & 20
- (H) **Goods** : Class 15 & 20 - Handicraft

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 1857 in respect of Thanjavur Veenai  
Registered GI Application No. – 209**

Application is made by, **Mr. Swaminathan S/o Mr. Somasundaram**, at Dasthamal Santhu, Thanjavur- 613009, Tamil Nadu, India. dated October 01, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Thanjavur Veenai** under Application No - 209 in respect of Handicraft falling in Class 15 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Swaminathan
- (B) **Address** : Mr. Swaminathan,  
S/o Mr. Somasundaram,  
Dasthamal Santhu,  
Thanjavur- 613009,  
Tamil Nadu, India.
- (C) **Date of Authorised  
User Application** : October 01, 2013
- (D) **Registered Geographical  
Indication** : **Thanjavur Veenai**
- (E) **Registered Proprietor** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited.
- (F) **Address** : The Thanjavur Musical Instruments  
Workers Cooperative Cottage Industrial  
Society Limited,  
Thanjavur (Reg.No.T1270.Estd.1952),  
No.16 South Main Road, Thanjavur, Tamil Nadu,  
India, Facilitated by Tamil Nadu State Council for  
Science & Technology.
- (G) **Class** : 15 & 20
- (H) **Goods** : Class 15 & 20 - Handicraft

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3980 in respect of Nagpur Orange  
Registered GI Application No. – 385**

Application is made by, **Shri. Rahul Shridharrao Thakre S/o. Shridharrao Thakre**, at Mangalwarpura, Taluka – Ashti, Wardha – 442202, Maharashtra, India, dated September 07, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Nagpur Orange** under Application No - 385 in respect of Orange falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Rahul Shridharrao Thakre  
S/o. Shridharrao Thakre
- (B) **Address** : Shri. Rahul Shridharrao Thakre  
S/o. Shridharrao Thakre,  
Mangalwarpura, Taluka – Ashti,  
Wardha – 442202,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : September 07, 2017
- (D) **Registered Geographical  
Indication** : **Nagpur Orange**  

- (E) **Registered Proprietor** : Dr. Panjabrao Deshmukh Kirshi Vidyapeeth
- (F) **Address** : Dr. Panjabrao Deshmukh Kirshi Vidyapeeth,  
Department of Horticulture,  
Post Office: Krishi Nagar,  
Akola – 444 104,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Orange

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 2981 in respect of Benaras Gulabi Meenakari Craft  
Registered GI Application No. – 397**

Application is made by, **M/s. Banaras Handicrafts Industries Represented by Mr. Brijvallabh Agarwal**, at H. No. K. 37/113, Gwaldas Sahulane, Golghar, Varanasi - 221001, India, dated October 20, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Benaras Gulabi Meenakari Craft**, under Application No - 397 in respect of Gulabi Meenakari Craft falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Banaras Handicrafts Industries Represented by Mr. Brijvallabh Agarwal
- (B) **Address** : M/s. Banaras Handicrafts Industries Represented by Mr. Brijvallabh Agarwal, H. No. K. 37/113, Gwaldas Sahulane, Golghar, Varanasi - 221001, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : October 20, 2016
- (D) **Registered Geographical Indication** : **Benaras Gulabi Meenakari Craft**
- 
- (E) **Registered Proprietor** : Sahbhagi Welfare Samittee
- (F) **Address** : Sahbhagi Welfare Samittee, K.9/30, Paththar Gali, Bhaironath, Varanasi - 221005, Uttar Pradesh, India
- (G) **Class** : 27
- (H) **Goods** : Class 27 - Gulabi Meenakari Craft

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 2982 in respect of Benaras Gulabi Meenakari CraftRegistered GI Application No. – 397**

Application is made by, **M/s. Sudha Handicrafts Represented by Mr. Ballabh Das Agarwal**, at H. No. K. 33/40, 40/38, 40/39, Bhutai Imli, Golghar, Varanasi - 221001, Uttar Pradesh, India, dated October 20, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Benaras Gulabi Meenakari Craft**, under Application No - 397 in respect of Gulabi Meenakari Craft falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Sudha Handicrafts Represented by Mr. Ballabh Das Agarwal
- (B) **Address** : M/s. Sudha Handicrafts Represented by Mr. Ballabh Das Agarwal, H. No. K.33/40, 40/38, 40/39, Bhutai Imli, Golghar, Varanasi - 221001, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : October 20, 2016
- (D) **Registered Geographical Indication** : **Benaras Gulabi Meenakari Craft**
- 
- (E) **Registered Proprietor** : Sahbhagi Welfare Samittee
- (F) **Address** : Sahbhagi Welfare Samittee, K.9/30, Paththar Gali, Bhaironath, Varanasi - 221005, Uttar Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 - Gulabi Meenakari Craft

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 2983 in respect of Benaras Gulabi Meenakari Craft  
Registered GI Application No. - 397**

Application is made by, **Mr. Kunj Bihari Singh, S/o. Mr. Ram Sharan Singh**, at H. No. K. 4/53-A, Lal Ghat, Varanasi - 221001, Uttar Pradesh, India, dated October 20, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Benaras Gulabi Meenakari Craft**, under Application No - 397 in respect of Gulabi Meenakari Craft falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kunj Bihari Singh
- (B) **Address** : Mr. Kunj Bihari Singh,  
S/o. Mr. Ram Sharan Singh,  
H. No. K. 4/53-A, Lal Ghat,  
Varanasi - 221001,  
Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : October 20, 2016
- (D) **Registered Geographical  
Indication** : **Benaras Gulabi Meenakari Craft**
- 
- (E) **Registered Proprietor** : Sahbhagi Welfare Samittee,
- (F) **Address** : Sahbhagi Welfare Samittee,  
K.9/30, Paththar Gali,  
Bhaironath, Varanasi - 221005,  
Uttar Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 - Gulabi Meenakari Craft

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 2984 in respect of Benaras Gulabi Meenakari Craft  
Registered GI Application No. – 397**

Application is made by, **M/s. Tez Shopper Represented by Mr. Rajat Agarwal**, at H. No. K. 39/6, Roshan Bhawan, Maidagin, Golghar, Varanasi - 221001, Uttar Pradesh, India, dated October 20, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Benaras Gulabi Meenakari Craft**, under Application No - 397 in respect of Gulabi Meenakari Craft falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. Tez Shopper Represented by Mr. Rajat Agarwal
- (B) **Address** : M/s. Tez Shopper Represented by Mr. Rajat Agarwal,  
H. No. K. 39/6, Roshan Bhawan,  
Maidagin, Golghar, Varanasi - 221001,  
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : October 20, 2016
- (D) **Registered Geographical Indication** : **Benaras Gulabi Meenakari Craft**
- 
- (E) **Registered Proprietor** : Sahbhagi Welfare Samittee
- (F) **Address** : Sahbhagi Welfare Samittee,  
K.9/30, Paththar Gali,  
Bhaironath, Varanasi - 221005,  
Uttar Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 - Gulabi Meenakari Craft

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3979 in respect of Makrana Marble  
Registered GI Application No. – 405**

Application is made by, **M/s. Shiv Naresh Marbles Private Limited Represented by Hem Raj Choudhary** at No. E 127(A), RIICO Industrial Area, Bidiyad, Tehsil-Parbatsar, Nagaur – 341542, Rajasthan, India, dated September 07, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Makrana Marble** under Application No - 405 in respect of Marble falling in Class 19 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. Shiv Naresh Marbles Private Limited  
Represented by Hem Raj Choudhary
- (B) **Address** : M/s. Shiv Naresh Marbles Private Limited  
Represented by Hem Raj Choudhary  
No. E 127(A), RIICO Industrial Area,  
Bidiyad, Tehsil-Parbatsar, Nagaur – 341542,  
Rajasthan, India.
- (C) **Date of Authorised  
User Application** : September 07, 2017
- (D) **Registered Geographical  
Indication** : **Makrana Marble**
- 
- (E) **Registered Proprietor** : The Makrana RIICO Area Marble Association
- (F) **Address** : The Makrana RIICO Area Marble Association,  
(Formerly known as “Industrial area Entrepreneurs  
Association”), Reg no. 323/81, H1/320, RIICO  
Industrial Area, Bidiyad, Makrana – 341542,  
Rajasthan, India
- (G) **Class** : 19
- (H) **Goods** : Class 19 - Marble

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3923 in respect of Bandar Laddu  
Registered GI Application No. – 433**

Application is made by, **Mr. Gowra Venkateswara Rao S/o Mallaiah**, at 14-354 Edepalli Machilipatnam, District: Krishna - 521001, Andhra Pradesh, India, dated June 06, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bandar Laddu** under Application No - 433 in respect of Laddu falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gowra Venkateswara Rao S/o Mallaiah
- (B) **Address** : Mr. Gowra Venkateswara Rao S/o Mallaiah,  
14-354 Edepalli Machilipatnam,  
District: Krishna – 521001,  
Andhra Pradesh, India.
- (C) **Date of Authorised User Application** : June 06, 2017
- (D) **Registered Geographical Indication** : **Bandar Laddu**
- 
- (E) **Registered Proprietor** : Brundavanapura Bandar Laddu Manufactures Welfare Association
- (F) **Address** : Brundavanapura Bandar Laddu Manufactures Welfare Association,  
14-354 Edepalli Machilipatnam,  
District: Krishna – 521001,  
Andhra Pradesh, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Laddu


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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 2994 in respect of Mirzapur Hand Made Dari  
Registered GI Application No. – 458**

Application is made by, **M/s. Amrita Handloom Co-operative Society Limited**, at a/p Village-Uparwar (South), Post: Sewapuri, Varanasi, Uttar Pradesh, India. dated October 20, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mirzapur Hand Made Dari**, under Application No - 458 in respect of Hand Made Dari falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. Amrita Handloom Co-operative Society Limited
- (B) **Address** : M/s. Amrita Handloom Co-operative Society Limited,  
a/p Village-Uparwar (South),  
Post: Sewapuri, Varanasi,  
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : October 20, 2016
- (D) **Registered Geographical Indication** : **Mirzapur Hand Made Dari.**
- 
- (E) **Registered Proprietor** : Pooja Handloom Silk Utpadan Sahkari Samiti ltd
- (F) **Address** : Pooja Handloom Silk Utpadan Sahkari Samiti ltd,  
Thathara, Block – Sewapuri,  
Varanasi – 221 007. Uttar Pradesh.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Dari.
- (I) **Represented by** : DBS Law Associates

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 2995 in respect of Mirzapur Hand Made Dari  
Registered GI Application No. – 458**

Application is made by, **Mr. Gulab Chand Maurya, S/o. Ram Adhar Maurya**, at a/p H. No. 28-K, Kanak Sarai, Kachhawan, Mirzapur - 231 501, Uttar Pradesh, India. dated October 20, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mirzapur Hand Made Dari**, under Application No - 458 in respect of Hand Made Dari falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Gulab Chand Maurya
- (B) **Address** : Mr. Gulab Chand Maurya,  
S/o. Ram Adhar Maurya,  
a/p H. No. 28-K, Kanak Sarai,  
Kachhawan, Mirzapur - 231 501,  
Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : October 20, 2016
- (D) **Registered Geographical  
Indication** : **Mirzapur Hand Made Dari.**
- 
- (E) **Registered Proprietor** : Pooja Handloom Silk Utpadan Sahkari Samiti ltd
- (F) **Address** : Pooja Handloom Silk Utpadan Sahkari Samiti ltd,  
Thathara, Block – Sewapuri,  
Varanasi – 221007. Uttar Pradesh.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Dari.
- (I) **Represented by** : DBS Law Associates

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 2996 in respect of Mirzapur Hand Made Dari  
Registered GI Application No. – 458**

Application is made by, **Mr. Kallu Ram Maurya, S/o. Dukhi Ram Maurya**, at a/p H. No. 40-Kha, Kanak Sarai, Kachhawan, Mirzapur - 231 501, Uttar Pradesh, India. dated October 20, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mirzapur Hand Made Dari**, under Application No - 458 in respect of Hand Made Dari falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kallu Ram Maurya
- (B) **Address** : Mr. Kallu Ram Maurya,  
S/o. Dukhi Ram Maurya,  
a/p H. No. 40-Kha, Kanak Sarai,  
Kachhawan, Mirzapur - 231 501,  
Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : October 20, 2016
- (D) **Registered Geographical  
Indication** : **Mirzapur Hand Made Dari.**
- 
- (E) **Registered Proprietor** : Pooja Handloom Silk Utpadan Sahkari Samiti ltd
- (F) **Address** : Pooja Handloom Silk Utpadan Sahkari Samiti ltd,  
Thathara, Block – Sewapuri,  
Varanasi – 221 007. Uttar Pradesh.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Dari.
- (I) **Represented by** : DBS Law Associates

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3892 in respect of Mirzapur Hand Made Dari  
Registered GI Application No. – 458**

Application is made by, **Shri Bholanath Carpets Limited (Public Limited Company)**, at G.T. Road, Kachhawan, Post: Thathra, Varanasi – 221 313, Uttar Pradesh, India. dated March 28, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mirzapur Hand Made Dari**, under Application No - 458 in respect of Hand Made Dari falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Shri Bholanath Carpets Limited  
(Public Limited Company)
- (B) **Address** : Shri Bholanath Carpets Limited  
(Public Limited Company),  
G.T. Road, Kachhawan,  
Post: Thathra, Varanasi – 221 313,  
Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : March 28, 2017
- (D) **Registered Geographical  
Indication** : **Mirzapur Hand Made  
Dari.**
- 
- (E) **Registered Proprietor** : Pooja Handloom Silk Utpadan Sahkari Samiti ltd
- (F) **Address** : Pooja Handloom Silk Utpadan Sahkari Samiti ltd,  
Thathara, Block – Sewapuri,  
Varanasi – 221 007. Uttar Pradesh.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Dari.
- (I) **Represented by** : DBS Law Associates

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 3973 in respect of Mirzapur Hand Made Dari  
Registered GI Application No. – 458**

Application is made by, **M/s. Decent Gallery, Represented by its Partner Mr. Sanjai Maurya**, at R/o Doodh Nath Chungi, Kantit, Vidhyachal, Mirzapur – 231 001, Uttar Pradesh, India. dated August 09, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mirzapur Hand Made Dari**, under Application No - 458 in respect of Hand Made Dari falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. Decent Gallery,  
Represented by its Partner Mr. Sanjai Maurya
- (B) **Address** : M/s. Decent Gallery,  
Represented by its Partner Mr. Sanjai Maurya,  
R/o Doodh Nath Chungi, Kantit,  
Vidhyachal, Mirzapur – 231 001,  
Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : August 09, 2017
- (D) **Registered Geographical  
Indication** : **Mirzapur Hand Made Dari.**
- 
- (E) **Registered Proprietor** : Pooja Handloom Silk Utpadan Sahkari Samiti ltd
- (F) **Address** : Pooja Handloom Silk Utpadan Sahkari Samiti ltd,  
Thathara, Block – Sewapuri,  
Varanasi – 221 007. Uttar Pradesh.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Dari.
- (I) **Represented by** : DBS Law Associates

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 3974 in respect of Mirzapur Hand Made Dari  
Registered GI Application No. – 458**

Application is made by, **M/s. Obeetee Private Limited, Represented by its Authorised Signatory Mr. Atul Anand**, at Bisunderpur, Civil Lines, Mirzapur – 231 001, Uttar Pradesh, India. dated August 09, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mirzapur Hand Made Dari**, under Application No - 458 in respect of Hand Made Dari falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. Obeetee Private Limited, Represented by its Authorised Signatory Mr. Atul Anand
- (B) **Address** : M/s. Obeetee Private Limited, Represented by its Authorised Signatory Mr. Atul Anand, Bisunderpur, Civil Lines, Mirzapur – 231 001, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : August 09, 2017
- (D) **Registered Geographical Indication** : **Mirzapur Hand Made Dari.**
- 
- (E) **Registered Proprietor** : Pooja Handloom Silk Utpadan Sahkari Samiti ltd
- (F) **Address** : Pooja Handloom Silk Utpadan Sahkari Samiti ltd, Thathara, Block – Sewapuri, Varanasi – 221 007. Uttar Pradesh.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Dari.
- (I) **Represented by** : DBS Law Associates

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 3975 in respect of Mirzapur Hand Made Dari  
Registered GI Application No. – 458**

Application is made by, **M/s. A.B. Carpet & Durries Represented by its Partner Mr. Ashish Budhia**, at Burhenath Road, Mirzapur – 231 001, Uttar Pradesh, India. dated August 09, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mirzapur Hand Made Dari**, under Application No - 458 in respect of Hand Made Dari falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

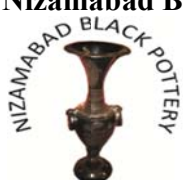
- (A) **Applicant** : M/s. A.B. Carpet & Durries  
Represented by its Partner Mr. Ashish Budhia
- (B) **Address** : M/s. A.B. Carpet & Durries  
Represented by its Partner Mr. Ashish Budhia,  
Burhenath Road, Mirzapur – 231 001,  
Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : August 09, 2017
- (D) **Registered Geographical  
Indication** : **Mirzapur Hand Made Dari.**
- 
- (E) **Registered Proprietor** : Pooja Handloom Silk Utpadan Sahkari Samiti ltd
- (F) **Address** : Pooja Handloom Silk Utpadan Sahkari Samiti ltd,  
Thathara, Block – Sewapuri,  
Varanasi – 221 007. Uttar Pradesh.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Dari.
- (I) **Represented by** : DBS Law Associates

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 2997 in respect of Nizamabad Black Pottery,  
Registered GI Application No. – 459**

Application is made by, **M/s. Nizami Black Pottery and Teracota Sansthan**, H. No. 23, Husainabad, Nizamabad, Azamgarh-276206. Uttar Pradesh, India. dated October 20, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Nizamabad Black Pottery**, under Application No - 459 in respect of Black Pottery falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Nizami Black Pottery and Teracota Sansthan
- (B) **Address** : M/s. Nizami Black Pottery and Teracota Sansthan,  
H. No. 23, Husainabad, Nizamabad,  
Azamgarh – 276206,  
Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : October 20, 2016
- (D) **Registered Geographical  
Indication** : **Nizamabad Black Pottery,**
- 
- (E) **Registered Proprietor** : Yuva Jagriti Pottery Shilp Samiti
- (F) **Address** : Yuva Jagriti Pottery Shilp Samiti.  
Hushainbad, Post: Nizamabad,  
Block: Rani Ki Sarai, District: Azamgarh,  
Uttar Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Black Pottery

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 4241 in respect of Sangli Raisins  
Registered GI Application No. – 490**

Application is made by, **Mr. Yashwant Indurao Chavan**, Yashwantnagar, Near Z.P School, Mala Bhag, Malgaon, Taluk: Miraj, District: Sangli- 416410, Maharashtra, India. dated November 08, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Yashwant Indurao Chavan
- (B) **Address** : Mr. Yashwant Indurao Chavan,  
Yashwantnagar, Near Z.P School, Mala Bhag,  
Malgaon, Taluk: Miraj,  
District: Sangli- 416410,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : November 08, 2017
- (D) **Registered Geographical  
Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,  
Draksh Bhavan, 117, Vasant Market Yard, Sangli,  
Taluka: Miraj, District: Sangli – 416416,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3986 in respect of Jalgaon Banana  
Registered GI Application No. – 498**

Application is made by, **Mr. Laxman Dinkar Bendale**, at Vivare BK, Taluka: Raver, District: Jalgaon - 425208, Maharashtra, India, dated October 13, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Laxman Dinkar Bendale

(B) **Address** : Mr. Laxman Dinkar Bendale,  
Vivare BK, Taluka: Raver,  
District: Jalgaon - 425208,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 13, 2017

(D) **Registered Geographical  
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,  
Tandalwadi, Raver, Jalgaon,  
Taluk: Raver, Jalgaon - 425 502  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3987 in respect of Jalgaon Banana  
Registered GI Application No. – 498**

Application is made by, **Mr. Shyamkumar Nana Patil**, at 538/29, Shree Swami Samarth Nagar, Raver, Taluka: Raver, District: Jalgaon - 425508, Maharashtra, India, dated October 13, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shyamkumar Nana Patil
- (B) **Address** : Mr. Shyamkumar Nana Patil,  
538/29, Shree Swami Samarth Nagar,  
Raver, Taluka: Raver,  
District: Jalgaon - 425508,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 13, 2017
- (D) **Registered Geographical  
Indication** : **Jalgaon Banana**
- 
- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,  
Tandalwadi, Raver, Jalgaon,  
Taluk: Raver, Jalgaon - 425 502  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3988 in respect of Jalgaon Banana  
Registered GI Application No. – 498**

Application is made by, **Mr. Ravindra Prabhakar Mahajan**, at Mahatma Phule Chowk, Raver, Taluka: Raver, District: Jalgaon - 425508, Maharashtra, India, dated October 13, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ravindra Prabhakar Mahajan
- (B) **Address** : Mr. Ravindra Prabhakar Mahajan,  
Mahatma Phule Chowk, Raver,  
Taluka: Raver, District: Jalgaon - 425508,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 13, 2017
- (D) **Registered Geographical  
Indication** : **Jalgaon Banana**



- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,  
Tandalwadi, Raver, Jalgaon,  
Taluk: Raver, Jalgaon - 425 502  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3989 in respect of Jalgaon Banana  
Registered GI Application No. – 498**

Application is made by, **Mr. Pramod Dhanu Dhanake**, at Rasalpur, Taluka: Raver, District: Jalgaon - 425507, Maharashtra, India, dated October 13, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Pramod Dhanu Dhanake

(B) **Address** : Mr. Pramod Dhanu Dhanake,  
Rasalpur, Taluka: Raver,  
District: Jalgaon - 425507,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 13, 2017

(D) **Registered Geographical  
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,  
Tandalwadi, Raver, Jalgaon,  
Taluk: Raver, Jalgaon - 425 502  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3990 in respect of Jalgaon Banana  
Registered GI Application No. – 498**

Application is made by, **Mr. Dilip Vasudeo Ladhe**, at Vivare BK, Taluka: Raver, District: Jalgaon - 425208, Maharashtra, India, dated October 13, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dilip Vasudeo Ladhe

(B) **Address** : Mr. Dilip Vasudeo Ladhe,  
Vivare BK, Taluka: Raver,  
District: Jalgaon - 425208,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 13, 2017

(D) **Registered Geographical  
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,  
Tandalwadi, Raver, Jalgaon,  
Taluk: Raver, Jalgaon - 425 502  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3991 in respect of Jalgaon Banana  
Registered GI Application No. – 498**

Application is made by, **Mr. Sumit Gopal Patil**, at Balwadi, Taluka: Raver, District: Jalgaon - 425507, Maharashtra, India, dated October 13, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sumit Gopal Patil
- (B) **Address** : Mr. Sumit Gopal Patil,  
Balwadi, Taluka: Raver,  
District: Jalgaon - 425507,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 13, 2017
- (D) **Registered Geographical  
Indication** : **Jalgaon Banana**



- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,  
Tandalwadi, Raver, Jalgaon,  
Taluk: Raver, Jalgaon - 425 502  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3992 in respect of Jalgaon Banana  
Registered GI Application No. – 498**

Application is made by, **Mr. Manohar Pundlik Patil**, at Waghadi Khirdi Bk, Taluka: Raver, District: Jalgaon - 425507, Maharashtra, India, dated October 13, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Manohar Pundlik Patil
- (B) **Address** : Mr. Manohar Pundlik Patil,  
Waghadi Khirdi Bk, Taluka: Raver,  
District: Jalgaon - 425507,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 13, 2017
- (D) **Registered Geographical  
Indication** : **Jalgaon Banana**
- 
- (E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra
- (F) **Address** : Nisargraja Krushi Vidnyan Kendra,  
Tandalwadi, Raver, Jalgaon,  
Taluk: Raver, Jalgaon - 425 502  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Banana

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3993 in respect of Jalgaon Banana  
Registered GI Application No. – 498**

Application is made by, **Mr. Yuvraj Namdeo Mahajan**, at Chinawal, Taluka: Raver, District: Jalgaon - 425505, Maharashtra, India, dated October 13, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Jalgaon Banana** under Application No - 498 in respect of Banana falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Yuvraj Namdeo Mahajan

(B) **Address** : Mr. Yuvraj Namdeo Mahajan,  
Chinawal, Taluka: Raver,  
District: Jalgaon - 425505,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 13, 2017

(D) **Registered Geographical  
Indication** : **Jalgaon Banana**



(E) **Registered Proprietor** : Nisargraja Krushi Vidnyan Kendra

(F) **Address** : Nisargraja Krushi Vidnyan Kendra,  
Tandalwadi, Raver, Jalgaon,  
Taluk: Raver, Jalgaon - 425 502  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Banana

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. - 3994 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Balkrushana Mahadev Yelpale**, at a/p Post: Ajanale, Taluk: Sangola, District: Solapur - 413 308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Balkrushana Mahadev Yelpale
- (B) **Address** : Mr. Balkrushana Mahadev Yelpale,  
a/p Post: Ajanale, Taluk: Sangola,  
District: Solapur - 413 308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 3995 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vishal Dattatray Shinde**, at a/p Post: Kasegaon, Taluka: Pandharpur, District: Solapur - 413 308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vishal Dattatray Shinde
- (B) **Address** : Mr. Vishal Dattatray Shinde,  
Post: Kasegaon, Taluka: Pandharpur,  
District: Solapur - 413 308,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : October 16, 2017
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 3996 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shivaji Babu Kokare**, at a/p Post: Giravi, Taluka: Malashiras, District: Solapur - 413 308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shivaji Babu Kokare
- (B) **Address** : Mr. Shivaji Babu Kokare,  
Post: Giravi, Taluka: Malashiras,  
District: Solapur - 413 308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 3997 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Santosh Tukaram Khandekar**, at a/p Post: Kolegao, Taluka: Malashiras, District: Solapur - 413 308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Santosh Tukaram Khandekar
- (B) **Address** : Mr. Santosh Tukaram Khandekar,  
Post: Kolegao, Taluka: Malashiras,  
District: Solapur - 413 308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 3998 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vijay Sahebrao Savant**, at a/p Post: Kolegao, Taluka: Malashiras, District: Solapur - 413 308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vijay Sahebrao Savant
- (B) **Address** : Mr. Vijay Sahebrao Savant,  
Post: Kolegao, Taluka: Malashiras,  
District: Solapur - 413 308,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : October 16, 2017
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 3999 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Rajaram Bhau Kolekar**, at a/p Post: Nazara, Taluka: Sangola, District: Solapur - 413 308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajaram Bhau Kolekar
- (B) **Address** : Mr. Rajaram Bhau Kolekar,  
Post: Nazara, Taluka: Sangola,  
District: Solapur - 413 308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4000 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sayaji Shivaji Ghadage**, at a/p Post: Alegaon, Taluka: Sangola, District: Solapur - 413 308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sayaji Shivaji Ghadage
- (B) **Address** : Mr. Sayaji Shivaji Ghadage,  
Post: Alegaon, Taluka: Sangola,  
District: Solapur - 413 308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4001 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Narayan Sukhdev Babar**, at a/p Post: Manegaon, Taluka: Sangola, District: Solapur - 413 308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Narayan Sukhdev Babar
- (B) **Address** : Mr. Narayan Sukhdev Babar,  
Post: Manegaon, Taluka: Sangola,  
District: Solapur - 413 308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4002 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ganapat Maruti Jagatap**, at a/p Post: Mangalvedha, Taluka: Mangalvedha, District: Solapur - 413 308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ganapat Maruti Jagatap
- (B) **Address** : Mr. Ganapat Maruti Jagatap,  
Post: Mangalvedha, Taluka: Mangalvedha,  
District: Solapur - 413 308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4003 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shakuntala Bira Adate**, at a/p Post: Salagar, Taluka: Mangalvedha, District: Solapur - 413 308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shakuntala Bira Adate
- (B) **Address** : Mr. Shakuntala Bira Adate,  
Post: Salagar, Taluka: Mangalvedha,  
District: Solapur - 413 308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4004 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vasant Babu Hol**, at a/p Post: Lonand, Taluka: Malshiras, District: Solapur - 413 308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vasant Babu Hol
- (B) **Address** : Mr. Vasant Babu Hol,  
Post: Lonand, Taluka: Malshiras,  
District: Solapur - 413 308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4005 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ganesh Balbhim Hol**, at a/p Post: Lonand, Taluka: Malshiras, District: Solapur - 413 308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ganesh Balbhim Hol
- (B) **Address** : Mr. Ganesh Balbhim Hol,  
Post: Lonand, Taluka: Malshiras,  
District: Solapur - 413 308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4006 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Gaurappa Parappa Pujari**, at a/p Post: Vadapur, Taluka: Solapur, District: Solapur - 413 308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gaurappa Parappa Pujari
- (B) **Address** : Mr. Gaurappa Parappa Pujari,  
Post: Vadapur, Taluka: Solapur,  
District: Solapur - 413 308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4007 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vipul Ramdas Gund**, at a/p Post: Vadapur, Taluk: Solapur, District: Solapur – 413221, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vipul Ramdas Gund
- (B) **Address** : Mr. Vipul Ramdas Gund,  
Post: Vadapur, Taluk: Solapur,  
District: Solapur – 413221,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4008 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dnyaneshwar Bali Koli**, at a/p Post: Vadapur, Taluk: Solapur, District: Solapur – 413221, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dnyaneshwar Bali Koli
- (B) **Address** : Mr. Dnyaneshwar Bali Koli,  
Post: Vadapur, Taluk: Solapur,  
District: Solapur – 413221,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4009 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sanjay Raosaheb Surwase**, at a/p Post: Manjari, Taluk: Sangola, District: Solapur – 413317, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Sanjay Raosaheb Surwase

(B) **Address** : Mr. Sanjay Raosaheb Surwase,  
Post: Manjari, Taluk: Sangola,  
District: Solapur – 413317,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4010 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vijay Shankar Waghmode**, at a/p Post: Tamshid Wadi, Taluk: Malshiras, District: Solapur – 413109, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vijay Shankar Waghmode
- (B) **Address** : Mr. Vijay Shankar Waghmode,  
Post: Tamshid Wadi, Taluk: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4011 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Santosh Sampat Jadhav**, at a/p Post: Jadhav Wadi, Taluk: Malshiras, District: Solapur – 413111, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Santosh Sampat Jadhav
- (B) **Address** : Mr. Santosh Sampat Jadhav,  
Post: Jadhav Wadi, Taluk: Malshiras,  
District: Solapur – 413111,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4012 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Gundappa Parappa Panche**, at a/p Post: Mandrup, Taluk: Solapur, District: Solapur – 413221, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Gundappa Parappa Panche

(B) **Address** : Mr. Gundappa Parappa Panche,  
Post: Mandrup, Taluk: Solapur,  
District: Solapur – 413221,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4013 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Nandkumar Baburao Jadhav**, at a/p Post: Mandrup, Taluk: Solapur, District: Solapur – 413221, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Nandkumar Baburao Jadhav

(B) **Address** : Mr. Nandkumar Baburao Jadhav,  
Post: Mandrup, Taluk: Solapur,  
District: Solapur – 413221,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4014 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Babanrao Vitthal Jankar**, at a/p Post: Shivane, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Babanrao Vitthal Jankar
- (B) **Address** : Mr. Babanrao Vitthal Jankar,  
Post: Shivane, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4015 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Rajendra Balaso Jadhav**, at a/p Post: Jadhawadi, Taluk: Malshiras, District: Solapur – 413011, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajendra Balaso Jadhav
- (B) **Address** : Mr. Rajendra Balaso Jadhav,  
Post: Jadhawadi, Taluk: Malshiras,  
District: Solapur – 413011,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4016 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ramhari Sarjerav Jadhav**, at a/p Post: Kanher, Taluk: Malshiras, District: Solapur – 413111, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Ramhari Sarjerav Jadhav

(B) **Address** : Mr. Ramhari Sarjerav Jadhav,  
Post: Kanher, Taluk: Malshiras,  
District: Solapur – 413111,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4017 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Navnath Namdev Khatte**, at a/p Post: Karandewadi, Taluk: Sangola, District: Solapur – 413314, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Navnath Namdev Khatte
- (B) **Address** : Mr. Navnath Namdev Khatte,  
Post: Karandewadi, Taluk: Sangola,  
District: Solapur – 413314,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4018 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Govind Babu Narute**, at a/p Post: Tamasivadi, Taluk: Malshiras, District: Solapur – 413109, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Govind Babu Narute
- (B) **Address** : Mr. Govind Babu Narute,  
Post: Tamasivadi, Taluk: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4019 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Anil Ramchandra Chougule**, at a/p Post: Nazara, Taluk: Sangola, District: Solapur – 413308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Anil Ramchandra Chougule

(B) **Address** : Mr. Anil Ramchandra Chougule,  
Post: Nazara, Taluk: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4020 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Tukaram Ananda Mekhale**, at a/p Post: Chopadi, Taluk: Sangola, District: Solapur – 413308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Tukaram Ananda Mekhale

(B) **Address** : Mr. Tukaram Ananda Mekhale,  
Post: Chopadi, Taluk: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4021 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Subhash Sadu Pisal**, at a/p Post: Tamasivadi, Taluk: Malshiras, District: Solapur – 413109, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Subhash Sadu Pisal
- (B) **Address** : Mr. Subhash Sadu Pisal,  
Post: Tamasivadi, Taluk: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4022 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Gopal Mahadev Waghmode**, at a/p Post: Tamasivadi, Taluk: Malshiras, District: Solapur – 413109, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gopal Mahadev Waghmode
- (B) **Address** : Mr. Gopal Mahadev Waghmode,  
Post: Tamasivadi, Taluk: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4023 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Pankajrao Vasanttrao Deshmukh**, at a/p Post: Parite, Taluk: Madha, District: Solapur – 413211, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Pankajrao Vasanttrao Deshmukh

(B) **Address** : Mr. Pankajrao Vasanttrao Deshmukh,  
Post: Parite, Taluk: Madha,  
District: Solapur – 413211,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4024 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Utkarsha Vasanttrao Deshmukh**, at a/p Post: Paritevadi, Taluk: Madhas, District: Solapur – 413211, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Utkarsha Vasanttrao Deshmukh

(B) **Address** : Mr. Utkarsha Vasanttrao Deshmukh,  
Post: Paritevadi, Taluk: Madhas,  
District: Solapur – 413211,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4025 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mahendra Vijaykumar Bajare**, at a/p Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Mahendra Vijaykumar Bajare

(B) **Address** : Mr. Mahendra Vijaykumar Bajare,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4025 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mahendra Vijaykumar Bajare**, at a/p Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Mahendra Vijaykumar Bajare

(B) **Address** : Mr. Mahendra Vijaykumar Bajare,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4026 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Namdev Agatrav Sul**, at a/p Post: Tamasivadi, Taluk: Malshiras, District: Solapur – 413111, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Namdev Agatrav Sul
- (B) **Address** : Mr. Namdev Agatrav Sul,  
Post: Tamasivadi, Taluk: Malshiras,  
District: Solapur – 413111,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4027 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Amardip Vijaykumar Jadhav**, at a/p Post: Jadhawadi, Taluk: Malshiras, District: Solapur – 413111, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Amardip Vijaykumar Jadhav
- (B) **Address** : Mr. Amardip Vijaykumar Jadhav,  
Post: Jadhawadi, Taluk: Malshiras,  
District: Solapur – 413111,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4028 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shivaji Digamber Jadhav**, at a/p Post: Jadhawadi, Taluk: Malshiras, District: Solapur – 413111, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shivaji Digamber Jadhav
- (B) **Address** : Mr. Shivaji Digamber Jadhav,  
Post: Jadhawadi, Taluk: Malshiras,  
District: Solapur – 413111,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4029 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shivaji Namdev Sarak**, at a/p Post: Jadhawadi, Taluk: Malshiras, District: Solapur – 413111, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shivaji Namdev Sarak
- (B) **Address** : Mr. Shivaji Namdev Sarak,  
Post: Jadhawadi, Taluk: Malshiras,  
District: Solapur – 413111,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4030 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Tayappa Baba Sarak**, at a/p Post: Tamshidwadi, Taluk: Malshiras, District: Solapur – 413111, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tayappa Baba Sarak
- (B) **Address** : Mr. Tayappa Baba Sarak,  
Post: Tamshidwadi, Taluk: Malshiras,  
District: Solapur – 413111,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4031 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mangal Krushna Kolekar**, at a/p Post: (KOLE) Kombadwadi, Taluk: Malshiras, District: Solapur – 413111, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mangal Krushna Kolekar
- (B) **Address** : Mr. Mangal Krushna Kolekar,  
Post: (KOLE) Kombadwadi,  
Taluk: Malshiras, District: Solapur – 413111,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : October 16, 2017
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4032 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shivaji Shankar Karande**, at a/p Post: (KOLE) Kombadwadi, Taluk: Sangola, District: Solapur – 413314, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shivaji Shankar Karande
- (B) **Address** : Mr. Shivaji Shankar Karande,  
Post: (KOLE) Kombadwadi,  
Taluk: Sangola, District: Solapur – 413314,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : October 16, 2017
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4033 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Pralhad Sampat Jadhav**, at a/p Post: Maloli, Taluk: Malshiras, District: Solapur – 413113, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pralhad Sampat Jadhav
- (B) **Address** : Mr. Pralhad Sampat Jadhav,  
Post: Maloli, Taluk: Malshiras,  
District: Solapur – 413113,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4034 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Nithin Nanasaheb Jadhav**, at a/p Post: Maloli, Taluka: Malshiras, District: Solapur – 413113, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Nithin Nanasaheb Jadhav

(B) **Address** : Mr. Nithin Nanasaheb Jadhav,  
Post: Maloli, Taluka: Malshiras,  
District: Solapur – 413113,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4035 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dinesh Mahadev Chavan**, at a/p Post: Kadlas, Taluka: Sangola, District: Solapur – 413113, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dinesh Mahadev Chavan
- (B) **Address** : Mr. Dinesh Mahadev Chavan,  
Post: Kadlas, Taluka: Sangola,  
District: Solapur – 413113,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4036 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vikas Sukhadev Hajare**, at a/p Post: Mahud, Taluka: Sangola, District: Solapur – 413113, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vikas Sukhadev Hajare
- (B) **Address** : Mr. Vikas Sukhadev Hajare,  
Post: Mahud, Taluka: Sangola,  
District: Solapur – 413113,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4037 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Jabbar Gafur Mulani**, at a/p Post: Mahud, Taluka: Sangola, District: Solapur – 413113, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jabbar Gafur Mulani
- (B) **Address** : Mr. Jabbar Gafur Mulani,  
Post: Mahud, Taluka: Sangola,  
District: Solapur – 413113,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4038 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Lingappa Apparao Patil**, at a/p Post: Mahud, Taluka: Sangola, District: Solapur – 413113, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Lingappa Apparao Patil
- (B) **Address** : Mr. Lingappa Apparao Patil,  
Post: Mahud, Taluka: Sangola,  
District: Solapur – 413113,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4039 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Siddheshwar tatoba hake**, at a/p Post: Patkhal, Taluka: Mangalvedha, District: Solapur – 413113, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Siddheshwar tatoba hake
- (B) **Address** : Mr. Siddheshwar tatoba hake,  
Post: Patkhal, Taluka: Mangalvedha,  
District: Solapur – 413113,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : October 16, 2017
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4040 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Namdev Ramchandra sid**, at a/p Post: Waki (Shivane), Taluka: Sangola, District: Solapur – 413113, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Namdev Ramchandra sid
- (B) **Address** : Mr. Namdev Ramchandra sid,  
Post: Waki (Shivane), Taluka: Sangola,  
District: Solapur – 413113,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4041 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Kondiba ramchandra sid**, at a/p Post: Waki (Shivane), Taluka: Sangola, District: Solapur – 413113, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kondiba ramchandra sid
- (B) **Address** : Mr. Kondiba ramchandra sid,  
Post: Waki (Shivane), Taluka: Sangola,  
District: Solapur – 413113,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4042 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Rajaram Tukaram Yelapale**, at a/p Post: Ajanale, Taluka: Sangola, District: Solapur – 413113, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Rajaram Tukaram Yelapale

(B) **Address** : Mr. Rajaram Tukaram Yelapale,  
Post: Ajanale, Taluka: Sangola,  
District: Solapur – 413113,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4043 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ramesh Rangnath Sawant**, at a/p Post: Vasud, Taluka: Sangola, District: Solapur – 413113, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Ramesh Rangnath Sawant

(B) **Address** : Mr. Ramesh Rangnath Sawant,  
Post: Vasud, Taluka: Sangola,  
District: Solapur – 413113,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4044 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bhauso Mahadev Shinde**, at a/p Post: Lonarwadi, Taluka: Pandharpur, District: Solapur – 413113, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhauso Mahadev Shinde
- (B) **Address** : Mr. Bhauso Mahadev Shinde,  
Post: Lonarwadi, Taluka: Pandharpur,  
District: Solapur – 413113,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4045 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Balaso Muralidhar Gaikwad**, at a/p Post: Kadlas, Taluka: Sangola, District: Solapur – 413113, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Balaso Muralidhar Gaikwad

(B) **Address** : Mr. Balaso Muralidhar Gaikwad,  
Post: Kadlas, Taluka: Sangola,  
District: Solapur – 413113,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4046 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Krishna Tatya Kadar**, at a/p Post: Vasud, Taluka: Sangola, District: Solapur – 413113, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Krishna Tatya Kadar
- (B) **Address** : Mr. Krishna Tatya Kadar,  
Post: Vasud, Taluka: Sangola,  
District: Solapur – 413113,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4047 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Krishna Tatya Kadar**, at a/p Post: Vasud, Taluka: Sangola, District: Solapur – 413113, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Krishna Tatya Kadar
- (B) **Address** : Mr. Krishna Tatya Kadar,  
Post: Vasud, Taluka: Sangola,  
District: Solapur – 413113,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4048 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dattu Ganpat Vavaer**, at a/p Post: (Kole) Kombadwadi, Taluka: Sangola, District: Solapur – 413113, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dattu Ganpat Vavaer
- (B) **Address** : Mr. Dattu Ganpat Vavaer,  
Post: (Kole) Kombadwadi,  
Taluka: Sangola, District: Solapur – 413113,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4049 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vilas Govind Kaeande**, at a/p Post: (Kole) Kombadwadi, Taluka: Sangola, District: Solapur – 413113, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vilas Govind Kaeande
- (B) **Address** : Mr. Vilas Govind Kaeande,  
Post: (Kole) Kombadwadi,  
Taluka: Sangola, District: Solapur – 413113,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4049 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vilas Govind Kaeande**, at a/p Post: (Kole) Kombadwadi, Taluka: Sangola, District: Solapur – 413113, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vilas Govind Kaeande
- (B) **Address** : Mr. Vilas Govind Kaeande,  
Post: (Kole) Kombadwadi,  
Taluka: Sangola, District: Solapur – 413113,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4050 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Pandurang Sampat Kokare**, at a/p Post: Vatambare, Taluka: Sangola, District: Solapur – 413113, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pandurang Sampat Kokare
- (B) **Address** : Mr. Pandurang Sampat Kokare,  
Post: Vatambare, Taluka: Sangola,  
District: Solapur – 413113,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4051 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Hari Govind Sargar**, at a/p Post: Udanvadi, Taluka: Sangola, District: Solapur – 413113, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hari Govind Sargar
- (B) **Address** : Mr. Hari Govind Sargar,  
Post: Udanvadi, Taluka: Sangola,  
District: Solapur – 413113,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4052 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ashok Maruti Shelake**, at a/p Post: Udanvadi, Taluka: Sangola, District: Solapur – 413113, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ashok Maruti Shelake
- (B) **Address** : Mr. Ashok Maruti Shelake,  
Post: Udanvadi, Taluka: Sangola,  
District: Solapur – 413113,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4053 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Appasaheb Vasant Survase**, at a/p Post: Kadlas, Taluka: Sangola, District: Solapur – 413113, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Appasaheb Vasant Survase

(B) **Address** : Mr. Appasaheb Vasant Survase,  
Post: Kadlas, Taluka: Sangola,  
District: Solapur – 413113,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4054 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mohan Shankar Kedar**, at a/p Post: Vasud, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohan Shankar Kedar
- (B) **Address** : Mr. Mohan Shankar Kedar,  
Post: Vasud, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4055 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sunanda Dadaso Baber**, at a/p Post: Chopadi, Taluk: Sangola, District: Solapur – 413308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sunanda Dadaso Baber
- (B) **Address** : Mr. Sunanda Dadaso Baber,  
Post: Chopadi, Taluk: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4056 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Subhas Arvind Yelpale**, at a/p Post: Ajanale, Taluk: Sangola, District: Solapur – 413308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Subhas Arvind Yelpale
- (B) **Address** : Mr. Subhas Arvind Yelpale,  
Post: Ajanale, Taluk: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4057 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mahadev Maruti Vitekar**, at a/p Post: Chopadi, Taluk: Sangola, District: Solapur – 413308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Mahadev Maruti Vitekar

(B) **Address** : Mr. Mahadev Maruti Vitekar,  
Post: Chopadi, Taluk: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4058 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Anna Siddheshwar Nagyilak**, at a/p Post: Kotali, Taluk: Sangola, District: Solapur – 413304, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Anna Siddheshwar Nagyilak

(B) **Address** : Mr. Anna Siddheshwar Nagyilak,  
Post: Kotali, Taluk: Sangola,  
District: Solapur – 413304,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4059 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Babaso Shivaji Madane**, at a/p Post: Junoni, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Babaso Shivaji Madane
- (B) **Address** : Mr. Babaso Shivaji Madane,  
Post: Junoni, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4060 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Narayan Nivrutti Waghmode**, at a/p Post: Kadlas, Taluk: Sangola, District: Solapur – 413309, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Narayan Nivrutti Waghmode
- (B) **Address** : Mr. Narayan Nivrutti Waghmode,  
Post: Kadlas, Taluk: Sangola,  
District: Solapur – 413309,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4061 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dadaso Maruti Baber**, at a/p Post: Chopadi, Taluk: Sangola, District: Solapur – 413308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dadaso Maruti Baber
- (B) **Address** : Mr. Dadaso Maruti Baber,  
Post: Chopadi, Taluk: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : October 16, 2017
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4062 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shivaji Bapu Aldar**, at a/p Post: Zapachiwadi, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shivaji Bapu Aldar
- (B) **Address** : Mr. Shivaji Bapu Aldar,  
Post: Zapachiwadi, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4063 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Umesh Maruti Kolekar**, at a/p Post: Gheradi, Taluk: Sangola, District: Solapur – 413309, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Umesh Maruti Kolekar
- (B) **Address** : Mr. Umesh Maruti Kolekar,  
Post: Gheradi, Taluk: Sangola,  
District: Solapur – 413309,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4064 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Samadhan Shivaji Kolekar**, at a/p Post: Buddhehal, Taluk: Sangola, District: Solapur – 413314, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Samadhan Shivaji Kolekar

(B) **Address** : Mr. Samadhan Shivaji Kolekar,  
Post: Buddhehal, Taluk: Sangola,  
District: Solapur – 413314,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4065 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Namdev Nana Gadade**, at a/p Post: Gaudwadi, Taluk: Sangola, District: Solapur – 413314, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Namdev Nana Gadade
- (B) **Address** : Mr. Namdev Nana Gadade,  
Post: Gaudwadi, Taluk: Sangola,  
District: Solapur – 413314,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4066 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Aaba Ganu Gadade**, at a/p Post: Gaudwadi, Taluk: Sangola, District: Solapur – 413314, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Aaba Ganu Gadade
- (B) **Address** : Mr. Aaba Ganu Gadade,  
Post: Gaudwadi, Taluk: Sangola,  
District: Solapur – 413314,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4067 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bhimrao Mahadev Shelake**, at a/p Post: Gaighavan, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Bhimrao Mahadev Shelake

(B) **Address** : Mr. Bhimrao Mahadev Shelake,  
Post: Gaighavan, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4068 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shankar Kuber Ingole**, at a/p Post: Khilarwadi, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shankar Kuber Ingole
- (B) **Address** : Mr. Shankar Kuber Ingole,  
Post: Khilarwadi, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4069 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mahadev Kuber Ingole**, at a/p Post: Khilarwadi, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahadev Kuber Ingole
- (B) **Address** : Mr. Mahadev Kuber Ingole,  
Post: Khilarwadi, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : October 16, 2017
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4070 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sanjay Suresh Kirdak**, at a/p Post: Dahigaon, Taluk: Malshiras, District: Solapur – 413111, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sanjay Suresh Kirdak
- (B) **Address** : Mr. Sanjay Suresh Kirdak,  
Post: Dahigaon, Taluk: Malshiras,  
District: Solapur – 413111,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4071 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mahesh Gajanan Kirdak**, at a/p Post: Dahigaon, Taluk: Malshiras, District: Solapur – 413111, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahesh Gajanan Kirdak
- (B) **Address** : Mr. Mahesh Gajanan Kirdak,  
Post: Dahigaon, Taluk: Malshiras,  
District: Solapur – 413111,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4072 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vijaya Subhash Sawant**, at a/p Post: Dahigaon, Taluk: Malshiras, District: Solapur – 413111, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vijaya Subhash Sawant
- (B) **Address** : Mr. Vijaya Subhash Sawant,  
Post: Dahigaon, Taluk: Malshiras,  
District: Solapur – 413111,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4073 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Suman Hanumant Sawant**, at a/p Post: Dahigaon, Taluk: Malshiras, District: Solapur – 413111, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Suman Hanumant Sawant
- (B) **Address** : Mr. Suman Hanumant Sawant,  
Post: Dahigaon, Taluk: Malshiras,  
District: Solapur – 413111,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4074 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ramchandra Ranganath Misal**, at a/p Post: Pachegaon, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Ramchandra Ranganath Misal

(B) **Address** : Mr. Ramchandra Ranganath Misal,  
Post: Pachegaon, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4075 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Balasaheb Rajaram Misal**, at a/p Post: Pachegaon, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Balasaheb Rajaram Misal
- (B) **Address** : Mr. Balasaheb Rajaram Misal,  
Post: Pachegaon, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4076 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vaman Baburao Sawant**, at a/p Post: Dahigaon, Taluk: Sangola, District: Solapur – 413111, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vaman Baburao Sawant
- (B) **Address** : Mr. Vaman Baburao Sawant,  
Post: Dahigaon, Taluk: Sangola,  
District: Solapur – 413111,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4077 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dattu Hanumant Kadam**, at a/p Post: Dahigaon, Taluk: Malshiras, District: Solapur – 413109, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dattu Hanumant Kadam
- (B) **Address** : Mr. Dattu Hanumant Kadam,  
Post: Dahigaon, Taluk: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4078 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Rajaram Vitthal Shinde**, at a/p Post: Dahigaon, Taluk: Malshiras, District: Solapur – 413109, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajaram Vitthal Shinde
- (B) **Address** : Mr. Rajaram Vitthal Shinde,  
Post: Dahigaon, Taluk: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4079 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dashrath Vitthal Shinde**, at a/p Post: Dahigaon, Taluk: Malshiras, District: Solapur – 413109, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dashrath Vitthal Shinde
- (B) **Address** : Mr. Dashrath Vitthal Shinde,  
Post: Dahigaon, Taluk: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4080 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ravindra Madhukar Shinde**, at a/p Post: Dahigaon, Taluk: Malshiras, District: Solapur – 413109, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ravindra Madhukar Shinde
- (B) **Address** : Mr. Ravindra Madhukar Shinde,  
Post: Dahigaon, Taluk: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4081 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sachin Krushnath Shinde**, at a/p Post: Dahigaon, Taluk: Malshiras, District: Solapur – 413109, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sachin Krushnath Shinde
- (B) **Address** : Mr. Sachin Krushnath Shinde,  
Post: Dahigaon, Taluk: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4082 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ankush Sambhaji Shinde**, at a/p Post: Dahigaon, Taluk: Malshiras, District: Solapur – 413109, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ankush Sambhaji Shinde
- (B) **Address** : Mr. Ankush Sambhaji Shinde,  
Post: Dahigaon, Taluk: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4083 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Yogesh Balkrishna Jagdale**, at a/p Post: Ajanale, Taluk: Sangola, District: Solapur – 413308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Yogesh Balkrishna Jagdale

(B) **Address** : Mr. Yogesh Balkrishna Jagdale,  
Post: Ajanale, Taluk: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4084 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sanjay Bajrang Shinde**, at a/p Post: Sonalwadi, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sanjay Bajrang Shinde
- (B) **Address** : Mr. Sanjay Bajrang Shinde,  
Post: Sonalwadi, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4085 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Maruti Vithoba Aldar**, at a/p Post: Naralewadi, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Maruti Vithoba Aldar
- (B) **Address** : Mr. Maruti Vithoba Aldar,  
Post: Naralewadi, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4086 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dynaneshwar Ramesh Walkhinde**, at a/p Post: Naralewadi, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dynaneshwar Ramesh Walkhinde

(B) **Address** : Mr. Dynaneshwar Ramesh Walkhinde,  
Post: Naralewadi, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4087 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Pandurang Baliram Lade**, at a/p Post: Ajanale, Taluk: Sangola, District: Solapur – 413308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Pandurang Baliram Lade

(B) **Address** : Mr. Pandurang Baliram Lade,  
Post: Ajanale, Taluk: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4088 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Balasaheb Vishwanath Deshmukh**, at a/p Post: Kasegao, Taluk: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Balasaheb Vishwanath Deshmukh
- (B) **Address** : Mr. Balasaheb Vishwanath Deshmukh,  
Post: Kasegao, Taluk: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : October 16, 2017
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4089 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sdashiv Rajaram Kambale**, at a/p Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Sdashiv Rajaram Kambale

(B) **Address** : Mr. Sdashiv Rajaram Kambale,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4090 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mahavir Manikchand Gandhi**, at a/p Post: Mahud, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Mahavir Manikchand Gandhi

(B) **Address** : Mr. Mahavir Manikchand Gandhi,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4091 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Arvind Damu Metkari**, at a/p Post: Mahud, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Arvind Damu Metkari
- (B) **Address** : Mr. Arvind Damu Metkari,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4092 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Namdev Nivrutti Bandger**, at a/p Post: Ch. Mahud Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Namdev Nivrutti Bandger
- (B) **Address** : Mr. Namdev Nivrutti Bandger,  
Post: Ch. Mahud Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4093 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Babu Dhula Shinde**, at a/p Post: Lonarwadi, Taluk: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Babu Dhula Shinde
- (B) **Address** : Mr. Babu Dhula Shinde,  
Post: Lonarwadi, Taluk: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4094 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mahadev Damodar Chavan**, at a/p Post: Watambare, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahadev Damodar Chavan
- (B) **Address** : Mr. Mahadev Damodar Chavan,  
Post: Watambare, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4095 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sukhdev Damodar Chavan**, at a/p Post: Watambare, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sukhdev Damodar Chavan
- (B) **Address** : Mr. Sukhdev Damodar Chavan,  
Post: Watambare, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4096 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dattatray Damodaddr Chavan**, at a/p Post: Watambare, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dattatray Damodaddr Chavan

(B) **Address** : Mr. Dattatray Damodaddr Chavan,  
Post: Watambare, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4097 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Haridas Namdev Shevatekar**, at a/p Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Haridas Namdev Shevatekar

(B) **Address** : Mr. Haridas Namdev Shevatekar,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4098 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Nilesh Subhash Kamble**, at a/p Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nilesh Subhash Kamble
- (B) **Address** : Mr. Nilesh Subhash Kamble,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4099 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Prashant Panditrao Dongare**, at a/ Post: Gadegao, Taluk: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prashant Panditrao Dongare
- (B) **Address** : Mr. Prashant Panditrao Dongare,  
Post: Gadegao, Taluk: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4100 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Subhadra Vasant Misal**, at a/ Post: Pachegao, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Subhadra Vasant Misal
- (B) **Address** : Mr. Subhadra Vasant Misal,  
Post: Pachegao, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4101 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dattatray Bhagwan Kolvale**, at a/ Post:Ajanale, Taluk: Sangola, District: Solapur – 413308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dattatray Bhagwan Kolvale

(B) **Address** : Mr. Dattatray Bhagwan Kolvale,  
Post:Ajanale, Taluk: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4102 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Santosh Hiradas Kolwale**, at a/ Post: Ajanale, Taluk: Sangola, District: Solapur – 413308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Santosh Hiradas Kolwale

(B) **Address** : Mr. Santosh Hiradas Kolwale,  
Post: Ajanale, Taluk: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4103 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mohan Dnyanoba Yelpale**, at a/ Post: Ajanale, Taluk: Sangola, District: Solapur – 413308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Mohan Dnyanoba Yelpale

(B) **Address** : Mr. Mohan Dnyanoba Yelpale,  
Post: Ajanale, Taluk: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4106 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Narayan Nivrutti Katkar**, at Post: Waki Sh, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Narayan Nivrutti Katkar
- (B) **Address** : Mr. Narayan Nivrutti Katkar,  
Post: Waki Sh, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4107 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sadashiv Eknath Salgar**, at Post: Kothale, Taluk: Mohol, District: Solapur – 413310, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sadashiv Eknath Salgar
- (B) **Address** : Mr. Sadashiv Eknath Salgar,  
Post: Kothale, Taluk: Mohol,  
District: Solapur – 413310,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4108 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Maruti Vithoba Nale**, at Post: Purandawade, Taluk: Malshiras, District: Solapur – 413111, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Maruti Vithoba Nale
- (B) **Address** : Mr. Maruti Vithoba Nale,  
Post: Purandawade, Taluk: Malshiras,  
District: Solapur – 413111,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4109 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sopan Vithoba Nale**, at Post: Purandawade, Taluk: Malshiras, District: Solapur – 413111, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sopan Vithoba Nale
- (B) **Address** : Mr. Sopan Vithoba Nale,  
Post: Purandawade, Taluk: Malshiras,  
District: Solapur – 413111,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4110 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Prabhakar Vankynka Pandhare**, at Post: Natepute, Taluk: Malshiras, District: Solapur – 413109, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Prabhakar Vankynka Pandhare

(B) **Address** : Mr. Prabhakar Vankynka Pandhare,  
Post: Natepute, Taluk: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4111 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shivaji Pandurang Navale**, at Post: Ekhatpur, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Shivaji Pandurang Navale

(B) **Address** : Mr. Shivaji Pandurang Navale,  
Post: Ekhatpur, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4112 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ilahil Samsher Mujawar**, at Post: Manjari, Taluk: Sangola, District: Solapur – 413317, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ilahil Samsher Mujawar
- (B) **Address** : Mr. Ilahil Samsher Mujawar,  
Post: Manjari, Taluk: Sangola,  
District: Solapur – 413317,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4113 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bhagwat Uttam Pawar**, at Post: Tamshid Wadi, Taluk: Malshiras, District: Solapur – 413111, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhagwat Uttam Pawar
- (B) **Address** : Mr. Bhagwat Uttam Pawar,  
Post: Tamshid Wadi, Taluk: Malshiras,  
District: Solapur – 413111,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4114 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dyandev Bhagwan Karche**, at Post: Jadhavwadi, Taluk: Malshiras, District: Solapur – 413109, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dyandev Bhagwan Karche
- (B) **Address** : Mr. Dyandev Bhagwan Karche,  
Post: Jadhavwadi, Taluk: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4115 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vitthal Bhagwan Karche**, at Post: Jadhavwadi, Taluk: Malshiras, District: Solapur – 413109, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vitthal Bhagwan Karche
- (B) **Address** : Mr. Vitthal Bhagwan Karche,  
Post: Jadhavwadi, Taluk: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4116 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mahadev Keshav Gend**, at Post: Jadhavwadi, Taluk: Malshiras, District: Solapur – 413109, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahadev Keshav Gend
- (B) **Address** : Mr. Mahadev Keshav Gend,  
Post: Jadhavwadi, Taluk: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4117 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shivaji Bhagwan Karche**, at Post: Jadhavwadi, Taluk: Malshiras, District: Solapur – 413109, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shivaji Bhagwan Karche
- (B) **Address** : Mr. Shivaji Bhagwan Karche,  
Post: Jadhavwadi, Taluk: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4118 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Murlidhar Piraji Shinde**, at Post: Bhalawani, Taluk: Pandharpur, District: Solapur – 413310, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Murlidhar Piraji Shinde
- (B) **Address** : Mr. Murlidhar Piraji Shinde,  
Post: Bhalawani, Taluk: Pandharpur,  
District: Solapur – 413310,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4119 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Arun Bhagwan Nagane**, at Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Arun Bhagwan Nagane
- (B) **Address** : Mr. Arun Bhagwan Nagane,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4120 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Motiram Hariba Lawate**, at Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Motiram Hariba Lawate
- (B) **Address** : Mr. Motiram Hariba Lawate,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4121 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sanjay Ramchandra Yelmar**, at Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Sanjay Ramchandra Yelmar

(B) **Address** : Mr. Sanjay Ramchandra Yelmar,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4122 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Laxman Pandharinath Waghmode**, at Post: Tamshidwadi, Taluk: Malshiras, District: Solapur – 413109, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Laxman Pandharinath Waghmode
- (B) **Address** : Mr. Laxman Pandharinath Waghmode,  
Post: Tamshidwadi, Taluk: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4123 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bhiva Manik Narute**, at Post: Tamshidwadi, Taluk: Malshiras, District: Solapur – 413109, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhiva Manik Narute
- (B) **Address** : Mr. Bhiva Manik Narute,  
Post: Tamshidwadi, Taluk: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4124 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vijay Mahadev Narute**, at Post: Tamshidwadi, Taluk: Malshiras, District: Solapur – 413109, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vijay Mahadev Narute
- (B) **Address** : Mr. Vijay Mahadev Narute,  
Post: Tamshidwadi, Taluk: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4125 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vishnu Pandurang Waghmode**, at Post: Tamshidwadi, Taluk: Malshiras, District: Solapur – 413109, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vishnu Pandurang Waghmode
- (B) **Address** : Mr. Vishnu Pandurang Waghmode,  
Post: Tamshidwadi, Taluk: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4126 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Gurunath Khandu Waghmode**, at Post: Tamshidwadi, Taluk: Malshiras, District: Solapur – 413109, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gurunath Khandu Waghmode
- (B) **Address** : Mr. Gurunath Khandu Waghmode,  
Post: Tamshidwadi, Taluk: Malshiras,  
District: Solapur – 413109,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4127 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ajit Maruti Mane**, at Post: Bamani, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ajit Maruti Mane
- (B) **Address** : Mr. Ajit Maruti Mane,  
Post: Bamani, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4128 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dhananjay Bhimrao Sawant**, at Post: Mandave, Taluk: Malshiras, District: Solapur – 413111, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dhananjay Bhimrao Sawant

(B) **Address** : Mr. Dhananjay Bhimrao Sawant,  
Post: Mandave, Taluk: Malshiras,  
District: Solapur – 413111,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4129 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Madhukar Laxman Aasabe**, at Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Madhukar Laxman Aasabe

(B) **Address** : Mr. Madhukar Laxman Aasabe,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4130 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Amol Ambadas Gaikwad**, at Post: Kadlas, Taluk: Sangola, District: Solapur – 413309, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Amol Ambadas Gaikwad

(B) **Address** : Mr. Amol Ambadas Gaikwad,  
Post: Kadlas, Taluk: Sangola,  
District: Solapur – 413309,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4131 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Maktum Yashin Mulani**, at Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Maktum Yashin Mulani
- (B) **Address** : Mr. Maktum Yashin Mulani,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4132 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mansingh Sukhadev Babar**, at Post: Manegao, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Mansingh Sukhadev Babar

(B) **Address** : Mr. Mansingh Sukhadev Babar,  
Post: Manegao, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4133 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Baburao Ramchandra Gaikwad**, at Post: Kadlas, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Baburao Ramchandra Gaikwad
- (B) **Address** : Mr. Baburao Ramchandra Gaikwad,  
Post: Kadlas, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4134 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ankush Ramchandra Gaikwad**, at Post: Kadlas, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Ankush Ramchandra Gaikwad

(B) **Address** : Mr. Ankush Ramchandra Gaikwad,  
Post: Kadlas, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4135 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Popat Prabhu Ghule**, at Post: Kadlas, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Popat Prabhu Ghule
- (B) **Address** : Mr. Popat Prabhu Ghule,  
Post: Kadlas, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4136 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mahadev Aba Gadade**, at Post: Junoni, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahadev Aba Gadade
- (B) **Address** : Mr. Mahadev Aba Gadade,  
Post: Junoni, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4137 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sanjay Shivram Bajare**, at Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sanjay Shivram Bajare
- (B) **Address** : Mr. Sanjay Shivram Bajare,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4138 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Balu Bapu Mahajan**, at Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Balu Bapu Mahajan
- (B) **Address** : Mr. Balu Bapu Mahajan,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4139 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Amol Sudhakar Mahajan**, at Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Amol Sudhakar Mahajan

(B) **Address** : Mr. Amol Sudhakar Mahajan,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4140 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dhananjay Narayan Khandekar**, at Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dhananjay Narayan Khandekar

(B) **Address** : Mr. Dhananjay Narayan Khandekar,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4141 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Pandurang Krushna Khatake**, at Post: Vasud, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Pandurang Krushna Khatake

(B) **Address** : Mr. Pandurang Krushna Khatake,  
Post: Vasud, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4142 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Annaso Ganpati Sargar**, Post: Nazare, Taluk: Sangola, District: Solapur – 413308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Annaso Ganpati Sargar
- (B) **Address** : Mr. Annaso Ganpati Sargar,  
Post: Nazare, Taluk: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4143 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mahadev Aapa Adate**, Post: Nazare, Taluk: Sangola, District: Solapur – 413308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahadev Aapa Adate
- (B) **Address** : Mr. Mahadev Aapa Adate,  
Post: Nazare, Taluk: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4144 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Hariba Jivana Karande**, Post: Kole, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Hariba Jivana Karande

(B) **Address** : Mr. Hariba Jivana Karande,  
Post: Kole, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4145 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Aananda Tukaram More**, Post: Gadegao, Taluk: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Aananda Tukaram More
- (B) **Address** : Mr. Aananda Tukaram More,  
Post: Gadegao, Taluk: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4146 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Amol Tukaram More**, Post: Gadegao, Taluk: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Amol Tukaram More
- (B) **Address** : Mr. Amol Tukaram More,  
Post: Gadegao, Taluk: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4147 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Atul Prabhakar Bagal**, Post: Gadegao, Taluk: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Atul Prabhakar Bagal
- (B) **Address** : Mr. Atul Prabhakar Bagal,  
Post: Gadegao, Taluk: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4148 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Kuber Vasant Bagal**, Post: Palashi, Taluk: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kuber Vasant Bagal
- (B) **Address** : Mr. Kuber Vasant Bagal,  
Post: Palashi, Taluk: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4149 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Madhukar Tukaram Yelpale**, Post: Ajanale, Taluk: Sangola, District: Solapur – 413308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Madhukar Tukaram Yelpale

(B) **Address** : Mr. Madhukar Tukaram Yelpale,  
Post: Ajanale, Taluk: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4150 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sanjay Vsant Pawar**, Post: Watambare, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sanjay Vsant Pawar
- (B) **Address** : Mr. Sanjay Vsant Pawar,  
Post: Watambare, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4151 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ravso Babaso Chougule**, Post: Nazare, Taluk: Sangola, District: Solapur – 413308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ravso Babaso Chougule
- (B) **Address** : Mr. Ravso Babaso Chougule,  
Post: Nazare, Taluk: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4152 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bhanudas Mahadev Bhehare**, Post: Chincholi, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Bhanudas Mahadev Bhehare

(B) **Address** : Mr. Bhanudas Mahadev Bhehare,  
Post: Chincholi, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4153 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Aana Sadashiv Bhehare**, Post: Chincholi, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Aana Sadashiv Bhehare
- (B) **Address** : Mr. Aana Sadashiv Bhehare,  
Post: Chincholi, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4154 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Pradip Govind Tate**, Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pradip Govind Tate
- (B) **Address** : Mr. Pradip Govind Tate,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4155 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dattatray Shankar Nagane**, Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dattatray Shankar Nagane

(B) **Address** : Mr. Dattatray Shankar Nagane,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4156 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dilip Shivaji Nagane**, Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dilip Shivaji Nagane
- (B) **Address** : Mr. Dilip Shivaji Nagane,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4157 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dadaso Nivrutti Kolekar**, Post: Kole, Taluk: Sangola, District: Solapur – 413314, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dadaso Nivrutti Kolekar

(B) **Address** : Mr. Dadaso Nivrutti Kolekar,  
Post: Kole, Taluk: Sangola,  
District: Solapur – 413314,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4158 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dattatray Rajaram Naagane**, Post: Khilarwadi, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dattatray Rajaram Naagane
- (B) **Address** : Mr. Dattatray Rajaram Naagane,  
Post: Khilarwadi, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4159 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Jaganath Ekhnath Waghmode**, Post: Bhamburdi, Taluk: Malshiras, District: Solapur – 413107, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jaganath Ekhnath Waghmode
- (B) **Address** : Mr. Jaganath Ekhnath Waghmode,  
Post: Bhamburdi, Taluk: Malshiras,  
District: Solapur – 413107,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4160 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Chaya Shankar Waghmode**, Post: Bhamburdi, Taluk: Malshiras, District: Solapur – 413107, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Chaya Shankar Waghmode
- (B) **Address** : Mr. Chaya Shankar Waghmode,  
Post: Bhamburdi, Taluk: Malshiras,  
District: Solapur – 413107,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4161 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Raju Udhav Yelpale**, Post: Ajanale, Taluk: Sangola, District: Solapur – 413308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Raju Udhav Yelpale
- (B) **Address** : Mr. Raju Udhav Yelpale,  
Post: Ajanale, Taluk: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4162 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Balasaheb Tukaram Yadav**, Post: Chopadi, Taluk: Sangola, District: Solapur – 413308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Balasaheb Tukaram Yadav

(B) **Address** : Mr. Balasaheb Tukaram Yadav,  
Post: Chopadi, Taluk: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4163 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Maruti Yeda Babar**, Post: Chopadi, Taluk: Sangola, District: Solapur – 413308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Maruti Yeda Babar
- (B) **Address** : Mr. Maruti Yeda Babar,  
Post: Chopadi, Taluk: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4164 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Jalindar Vishwanath Babar**, Post: Chopadi, Taluk: Sangola, District: Solapur – 413308, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Jalindar Vishwanath Babar

(B) **Address** : Mr. Jalindar Vishwanath Babar,  
Post: Chopadi, Taluk: Sangola,  
District: Solapur – 413308,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4165 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Dattatray Arjun Chougule**, Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dattatray Arjun Chougule

(B) **Address** : Mr. Dattatray Arjun Chougule,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4166 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ramchandra Pandurang Shinde**, Post: Khilarwadi, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Ramchandra Pandurang Shinde

(B) **Address** : Mr. Ramchandra Pandurang Shinde,  
Post: Khilarwadi, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4167 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sachin Ashok Yelmar**, Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sachin Ashok Yelmar
- (B) **Address** : Mr. Sachin Ashok Yelmar,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4168 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Jaganath Ramchandra Kedar**, Post: Vasud, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Jaganath Ramchandra Kedar

(B) **Address** : Mr. Jaganath Ramchandra Kedar,  
Post: Vasud, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 16, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4169 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mahesh Dttatray Patil**, Post: Ch. Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahesh Dttatray Patil
- (B) **Address** : Mr. Mahesh Dttatray Patil,  
Post: Ch. Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4170 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Tanaji Govind Misal**, Post: Pachegao, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tanaji Govind Misal
- (B) **Address** : Mr. Tanaji Govind Misal,  
Post: Pachegao, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4171 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Yasmeen Shahir Mulani**, Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Yasmeen Shahir Mulani
- (B) **Address** : Mr. Yasmeen Shahir Mulani,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4172 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Biraso Pandurang Burale**, Post: Medshingi, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Biraso Pandurang Burale
- (B) **Address** : Mr. Biraso Pandurang Burale,  
Post: Medshingi, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4173 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Malhari Ramchandra Bhujbal**, Post: Sadashivnagar, Taluk: Malshiras, District: Solapur – 413111, Maharashtra, India, dated October 16, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Malhari Ramchandra Bhujbal
- (B) **Address** : Mr. Malhari Ramchandra Bhujbal,  
Post: Sadashivnagar, Taluk: Malshiras,  
District: Solapur – 413111,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 16, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4174 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vikas Tukaram Deshmukh**, Post: Kasegaon, Taluk: Pandharpur, District: Solapur - 413304, Maharashtra, India, dated October 19, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vikas Tukaram Deshmukh
- (B) **Address** : Mr. Vikas Tukaram Deshmukh,  
Post: Kasegaon, Taluk: Pandharpur,  
District: Solapur - 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 19, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4175 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Suraj Tanajirao Deshmukh**, Post: Kasegaon, Taluk: Pandharpur, District: Solapur - 413304, Maharashtra, India, dated October 19, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Suraj Tanajirao Deshmukh
- (B) **Address** : Mr. Suraj Tanajirao Deshmukh,  
Post: Kasegaon, Taluk: Pandharpur,  
District: Solapur - 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 19, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4176 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Laxman Dyneshwar Deshmukh**, Post: Kasegaon, Taluk: Pandharpur, District: Solapur - 413304, Maharashtra, India, dated October 19, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Laxman Dyneshwar Deshmukh

(B) **Address** : Mr. Laxman Dyneshwar Deshmukh,  
Post: Kasegaon, Taluk: Pandharpur,  
District: Solapur - 413304,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 19, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4177 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ajit Khashaba Pawar**, Post: Kasegaon, Taluk: Pandharpur, District: Solapur - 413304, Maharashtra, India, dated October 19, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ajit Khashaba Pawar
- (B) **Address** : Mr. Ajit Khashaba Pawar,  
Post: Kasegaon, Taluk: Pandharpur,  
District: Solapur - 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 19, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4178 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vikas Jaysing Jamadade**, Post: Anawali, Taluk: Pandharpur, District: Solapur – 413304, Maharashtra, India, dated October 19, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vikas Jaysing Jamadade
- (B) **Address** : Mr. Vikas Jaysing Jamadade,  
Post: Anawali, Taluk: Pandharpur,  
District: Solapur – 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 19, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4179 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Manikrao Ramchandra Bhujbal**, Post: Sadashivnagar, Taluk: Malshiras, District: Solapur – 413111, Maharashtra, India, dated October 19, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Manikrao Ramchandra Bhujbal
- (B) **Address** : Mr. Manikrao Ramchandra Bhujbal,  
Post: Sadashivnagar, Taluk: Malshiras,  
District: Solapur – 413111,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 19, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4180 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Manik Laxman Jagtap**, Post: Manjari, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Manik Laxman Jagtap
- (B) **Address** : Mr. Manik Laxman Jagtap,  
Post: Manjari, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4181 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Anil Nivrutti Khade**, Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Anil Nivrutti Khade
- (B) **Address** : Mr. Anil Nivrutti Khade,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4182 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Subhash Eknath Sid**, Post: Waki (s), Taluk: Sangola, District: Solapur - 413307, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Subhash Eknath Sid
- (B) **Address** : Mr. Subhash Eknath Sid,  
Post: Waki (s), Taluk: Sangola,  
District: Solapur - 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4183 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sanjay Vasudev Nagane**, Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sanjay Vasudev Nagane
- (B) **Address** : Mr. Sanjay Vasudev Nagane,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4184 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shidheshwar Shripati Sid**, Post: Waki (shivane), Taluk: Sangola, District: Solapur - 413307, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shidheshwar Shripati Sid
- (B) **Address** : Mr. Shidheshwar Shripati Sid,  
Post: Waki (shivane), Taluk: Sangola,  
District: Solapur - 413307,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : October 20, 2017
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4185 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shrishali Annasaheb Giram**, Post: Solapur, Taluk: Solapur, District: Solapur - 413002, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Shrishali Annasaheb Giram

(B) **Address** : Mr. Shrishali Annasaheb Giram,  
Post: Solapur, Taluk: Solapur,  
District: Solapur - 413002,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 20, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4186 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Manohar Ganpat Lawate**, Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Manohar Ganpat Lawate

(B) **Address** : Mr. Manohar Ganpat Lawate,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 20, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4187 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Jagadish Aananta Sutar**, Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jagadish Aananta Sutar
- (B) **Address** : Mr. Jagadish Aananta Sutar,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4188 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sharfuddin Tayyab Mulani**, Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Sharfuddin Tayyab Mulani

(B) **Address** : Mr. Sharfuddin Tayyab Mulani,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 20, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4189 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Baba Fajal Mulani**, Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Baba Fajal Mulani
- (B) **Address** : Mr. Baba Fajal Mulani,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4190 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Rajmahamad Fajal Mulani**, Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Rajmahamad Fajal Mulani

(B) **Address** : Mr. Rajmahamad Fajal Mulani,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 20, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4191 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sanjay Bhimrao Patil**, Post: Anakadhhal, Taluk: Sangola, District: Solapur - 413307, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sanjay Bhimrao Patil
- (B) **Address** : Mr. Sanjay Bhimrao Patil,  
Post: Anakadhhal, Taluk: Sangola,  
District: Solapur - 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4192 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Santaji Shivaji Babar**, Post: Akola, Taluk: Sangola, District: Solapur - 413307, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Santaji Shivaji Babar
- (B) **Address** : Mr. Santaji Shivaji Babar,  
Post: Akola, Taluk: Sangola,  
District: Solapur - 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4193 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ashok Aadinath Gursalkar**, Post: Akola, Taluk: Sangola, District: Solapur - 413307, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Ashok Aadinath Gursalkar

(B) **Address** : Mr. Ashok Aadinath Gursalkar,  
Post: Akola, Taluk: Sangola,  
District: Solapur - 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 20, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4194 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Satish Arjun Kamble**, Post: Sangola, Taluk: Sangola, District: Solapur - 413307, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Satish Arjun Kamble
- (B) **Address** : Mr. Satish Arjun Kamble,  
Post: Sangola, Taluk: Sangola,  
District: Solapur - 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4195 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Baban Sadhu Surawase**, Post: Sangola, Taluk: Sangola, District: Solapur - 413307, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Baban Sadhu Surawase
- (B) **Address** : Mr. Baban Sadhu Surawase,  
Post: Sangola, Taluk: Sangola,  
District: Solapur - 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4196 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Bhansaheb Digamber Khatkale**, Post: Akola, Taluk: Sangola, District: Solapur - 413307, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Bhansaheb Digamber Khatkale

(B) **Address** : Mr. Bhansaheb Digamber Khatkale,  
Post: Akola, Taluk: Sangola,  
District: Solapur - 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 20, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4197 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Nathaji Ramchandra Sarate**, Post: Kasegaon, Taluk: Pandharpur, District: Solapur - 413304, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nathaji Ramchandra Sarate
- (B) **Address** : Mr. Nathaji Ramchandra Sarate,  
Post: Kasegaon, Taluk: Pandharpur,  
District: Solapur - 413304,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : October 20, 2017
- (D) **Registered Geographical Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4198 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mahadev Dhondiram Pawar**, Post: Watambare, Taluk: Sangola, District: Solapur - 413307, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Mahadev Dhondiram Pawar

(B) **Address** : Mr. Mahadev Dhondiram Pawar,  
Post: Watambare, Taluk: Sangola,  
District: Solapur - 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 20, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4199 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Girish Jaywantrao Patil**, Post: Pandharpur, Taluk: Pandharpur, District: Solapur - 413304, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Girish Jaywantrao Patil
- (B) **Address** : Mr. Girish Jaywantrao Patil,  
Post: Pandharpur, Taluk: Pandharpur,  
District: Solapur - 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4200 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Chandrakant Mallesha Kasture**, Post: Balagi, Taluk: Bandarkavate, District: Solapur - 413221, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Chandrakant Mallesha Kasture
- (B) **Address** : Mr. Chandrakant Mallesha Kasture,  
Post: Balagi, Taluk: Bandarkavate,  
District: Solapur - 413221,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4201 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Shivraya Kashiram Kasture**, Post: Balagi, Taluk: Bandarkavate, District: Solapur - 413221, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shivraya Kashiram Kasture
- (B) **Address** : Mr. Shivraya Kashiram Kasture,  
Post: Balagi, Taluk: Bandarkavate,  
District: Solapur - 413221,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4202 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Somnath Kisan Hingmire**, Post: Tasgao, Taluk: Sangli, District: Sangli - 416312, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Somnath Kisan Hingmire

(B) **Address** : Mr. Somnath Kisan Hingmire,  
Post: Tasgao, Taluk: Sangli,  
District: Sangli - 416312,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 20, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4203 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Amol Kakaso Kashid**, Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Amol Kakaso Kashid
- (B) **Address** : Mr. Amol Kakaso Kashid,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4204 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Ramesh Shamrao Ronge**, Post: Khardi, Taluk: Pandharpur, District: Solapur - 413317, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramesh Shamrao Ronge
- (B) **Address** : Mr. Ramesh Shamrao Ronge,  
Post: Khardi, Taluk: Pandharpur,  
District: Solapur - 413317,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4205 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Manoj Vishnupanth Nagane**, Post: Mahud, Taluk: Sangola, District: Solapur – 413306, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Manoj Vishnupanth Nagane

(B) **Address** : Mr. Manoj Vishnupanth Nagane,  
Post: Mahud, Taluk: Sangola,  
District: Solapur – 413306,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 20, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4206 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sarika Ramesh Ronge**, Post: Khardi, Taluk: Pandharpur, District: Solapur - 413317, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sarika Ramesh Ronge
- (B) **Address** : Mr. Sarika Ramesh Ronge,  
Post: Khardi, Taluk: Pandharpur,  
District: Solapur - 413317,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4207 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Miss. Pranita Pravin Deshmukh**, Post: Kasegaon, Taluk: Pandharpur, District: Solapur - 413304, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Miss. Pranita Pravin Deshmukh
- (B) **Address** : Miss. Pranita Pravin Deshmukh,  
Post: Kasegaon, Taluk: Pandharpur,  
District: Solapur - 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4208 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sangita Sham Patil**, Post: Khardi, Taluk: Pandharpur, District: Solapur - 413317, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sangita Sham Patil
- (B) **Address** : Mr. Sangita Sham Patil,  
Post: Khardi, Taluk: Pandharpur,  
District: Solapur - 413317,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4209 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Miss Rohini Sudhakar Deshmukh**, Post: Kasegaon, Taluk: Pandharpur, District: Solapur - 413304, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Miss Rohini Sudhakar Deshmukh
- (B) **Address** : Miss Rohini Sudhakar Deshmukh,  
Post: Kasegaon, Taluk: Pandharpur,  
District: Solapur - 413304,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4210 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Sham Popat Patil**, Post: Khardi, Taluk: Pandharpur, District: Solapur - 413317, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sham Popat Patil
- (B) **Address** : Mr. Sham Popat Patil,  
Post: Khardi, Taluk: Pandharpur,  
District: Solapur - 413317,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4211 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Samadhan Bhimrao Kashid**, Post: Sondh, Taluk: Sangola, District: Solapur - 413307, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Samadhan Bhimrao Kashid

(B) **Address** : Mr. Samadhan Bhimrao Kashid,  
Post: Sondh, Taluk: Sangola,  
District: Solapur - 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 20, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4212 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Vijaya Satyavan Kashid**, Post: Sondh, Taluk: Sangola, District: Solapur - 413307, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vijaya Satyavan Kashid
- (B) **Address** : Mr. Vijaya Satyavan Kashid,  
Post: Sondh, Taluk: Sangola,  
District: Solapur - 413307,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
- 
- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4213 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Rahibai Popat Patil**, Post: Khardi, Taluk: Pandharpur, District: Solapur - 413317, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rahibai Popat Patil
- (B) **Address** : Mr. Rahibai Popat Patil,  
Post: Khardi, Taluk: Pandharpur,  
District: Solapur - 413317,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4214 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Manojkumar Bhagwarao Jadhav**, Post: Maloli, Taluk: Malshiras, District: Solapur - 413313, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Manojkumar Bhagwarao Jadhav

(B) **Address** : Mr. Manojkumar Bhagwarao Jadhav,  
Post: Maloli, Taluk: Malshiras,  
District: Solapur - 413313,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 20, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4215 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Popat Mahadev Gaikwad**, Post: Kadlas, Taluk: Sangola, District: Solapur - 413309, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Popat Mahadev Gaikwad

(B) **Address** : Mr. Popat Mahadev Gaikwad,  
Post: Kadlas, Taluk: Sangola,  
District: Solapur - 413309,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 20, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan  
Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan  
Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4216 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Mahadev Namdev Sawant**, Post: Sadashivnagar, Taluk: Malshiras, District: Solapur – 413111, Maharashtra, India, dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahadev Namdev Sawant
- (B) **Address** : Mr. Mahadev Namdev Sawant,  
Post: Sadashivnagar, Taluk: Malshiras,  
District: Solapur – 413111,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Solapur Pomegranate**
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- (E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh
- (F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Pomegranate

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 102 dated 30<sup>th</sup> November 2017

**G.I. Authorised User Application No. – 4229 in respect of Solapur Pomegranate  
Registered GI Application No. – 502**

Application is made by, **Mr. Prabhakar Sadashiv Chandane**, Post: Ekhatpur, Taluk: Sangola, District: Solapur – 413307, Maharashtra, India, dated October 23, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Solapur Pomegranate** under Application No - 502 in respect of Pomegranate falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Prabhakar Sadashiv Chandane

(B) **Address** : Mr. Prabhakar Sadashiv Chandane,  
Post: Ekhatpur, Taluk: Sangola,  
District: Solapur – 413307,  
Maharashtra, India.

(C) **Date of Authorised  
User Application** : October 23, 2017

(D) **Registered Geographical  
Indication** : **Solapur Pomegranate**



(E) **Registered Proprietor** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh

(F) **Address** : Akhil Maharashtra Dalimb Utpadak Sanshodhan Sangh,  
E- 15, Nisarg, Market Yard,  
Gultekadi, Pune – 411 037,  
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Pomegranate

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## General Information

### What is a Geographical Indication?

- It is an indication,
- It is used to identify agricultural, natural, or manufactured goods originating in the said area,
- It originates from a definite territory in India,
- It should have a special quality or characteristics unique to the geographical indication.

### Examples of possible Geographical Indications in India:

Some of the examples of Geographical Indications in India include Basmati Rice, Darjeeling Tea, Kancheepuram silk saree, Alphonso Mango, Nagpur Orange, Kolhapuri Chappal, Bikaneri Bhujia etc.

### What are the benefits of registration of Geographical Indications?

- It confers legal protection to Geographical Indications in India,
- It prevents unauthorized use of a registered Geographical Indication by others.
- It boosts exports of Indian Geographical indications by providing legal Protection.
- It promotes economic Prosperity of Producers.
- It enables seeking legal protection in other WTO member countries.

### Who can apply for the registration of a Geographical Indication?

Any association of persons, producers, organization or authority established by or under the law can apply.

The applicant must represent the interest of the producers.

The application should be in writing in the prescribed form.

The application should be addressed to the Registrar of Geographical Indications along with prescribed fee.

### Who is the Registered Proprietor of a Geographical Indication?

Any association of persons, producers, organisation or authority established by or under the law can be a registered proprietor. Their name should be entered in the Register of Geographical Indications as registered proprietor for the Geographical Indication applied for.

### Who is an authorized user?

A producer of goods can apply for registration as an authorized user, with respect to a registered Geographical Indication. He should apply in writing in the prescribed form along with prescribed fee.

### Who is a producer in relation to a Geographical Indication?

A producer is a person dealing with three categories of goods

- Agricultural Goods including the production, processing, trading or dealing.
- Natural Goods including exploiting, trading or dealing.
- Handicrafts or industrial goods including making, manufacturing, trading or dealing.

### Is registration of a Geographical Indication compulsory?

While registration of Geographical indication is not compulsory, it offers better legal protection for action for infringement.

**What are the advantages of registering?**

- Registration affords better legal protection to facilitate an action for infringement.
- The registered proprietor and authorized users can initiate infringement actions.
- The authorized users can exercise right to use the Geographical indication.

**Who can use the registered Geographical Indication?**

Only an authorized user has the exclusive rights to use the Geographical indication in relation to goods in respect of which it is registered.

**How long is the registration of Geographical Indication valid? Can it be renewed?**

The registration of a Geographical Indication is for a period of ten years.

Yes, renewal is possible for further periods of 10 years each.

If a registered Geographical Indication is not renewed, it is liable to be removed from the register.

**When a Registered Geographical Indication is said to be infringed?**

- When unauthorized use indicates or suggests that such goods originate in a geographical area other than the true place of origin of such goods in a manner which misleads the public as to their geographical origins.
- When use of Geographical Indication results in unfair competition including passing off in respect of registered Geographical indication.
- When the use of another Geographical Indication results in a false representation to the public that goods originate in a territory in respect of which a Geographical Indication relates.

**Who can initiate an infringement action?**

The registered proprietor or authorized users of a registered Geographical indication can initiate an infringement action.

**Can a registered Geographical Indication be assigned, transmitted etc?**

No, A Geographical Indication is a public property belonging to the producers of the concerned goods. It shall not be the subject matter of assignment, transmission, licensing, pledge, mortgage or such other agreement. However, when an authorized user dies, his right devolves on his successor in title.

**Can a registered Geographical Indication or authorized user be removed from the register?**

Yes, The Appellate Board or the Registrar of Geographical Indication has the power to remove the Geographical Indication or authorized user from the register. The aggrieved person can file an appeal within three months from the date of communication of the order.

**How a Geographical Indication differs from a trade mark?**

A trade mark is a sign which is used in the course of trade and it distinguishes goods or services of one enterprise from those of other enterprises. Whereas a Geographical Indication is used to identify goods having special characteristics originating from a definite geographical territory.

## THE REGISTRATION PROCESS

In December 1999, Parliament passed the Geographical Indications of Goods (Registration and Protection) Act 1999. This Act seeks to provide for the registration and protection of Geographical Indications relating to goods in India. This Act is administered by the Controller General of Patents, Designs and Trade Marks, who is the Registrar of Geographical Indications. The Geographical Indications Registry is located at Chennai.

The Registrar of Geographical Indication is divided into two parts. Part 'A' consists of particulars relating to registered Geographical indications and Part 'B' consists of particulars of the registered authorized users.

The registration process is similar to both for registration of geographical indication and an authorized user which is illustrated below:

